

**BEFORE THE NATIONAL GREEN TRIBUNAL
SITTING AT PUNE.
ORIGINAL APPLICATION NO. 39 OF 2025**

Dr. Sneha Donde & AnrApplicants

Vs.

Bhiwandi Nizampur Municipal Corporation & OrsRespondents

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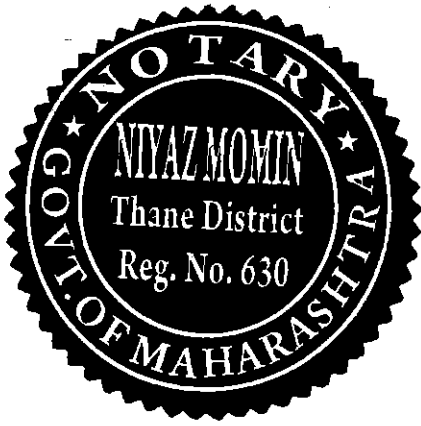
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Dr. Sneha Donde & Anr

....Applicants

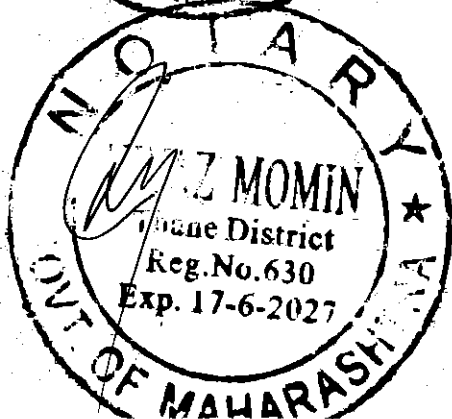
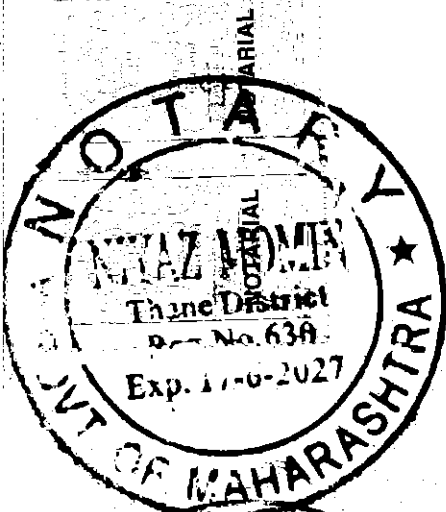
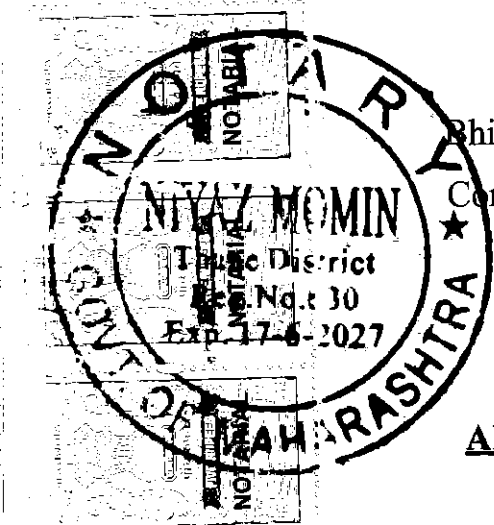
Vs.

Bhiwandi Nizampur Municipal
Corporation & Ors

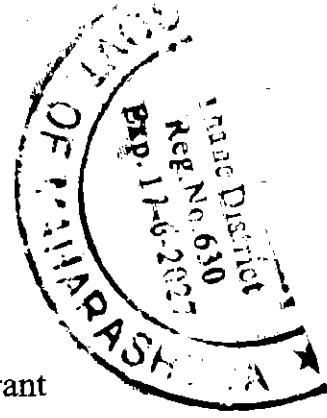
....Respondents

**AFFIDAVIT - IN - REPLY ON BEHALF OF THE
RESPONDENT NO. 1**

1. I, Sandip Patnawar, duly authorised to file this present affidavit - in - reply on behalf of the Respondent No.1 herein above, having its office at Bhiwandi Nizampur Municipal Corporation, Bhiwandi, Thane do hereby state on solemn affirmation as under:
2. The Respondent No.1 is filing this preliminary affidavit - in - reply in order to oppose the contents of the above captioned Original Application. After perusing the above captioned Original Application and the annexures filed along with it, the Respondent



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No.1 is filing this affidavit - in - reply to oppose grant of reliefs to the Applicants as prayed for. The Respondent No.1 states that nothing stated in the above captioned Original Application ought to be construed as an admission for any specific and paragraph wise denial until the same is specifically admitted hereinafter. The Respondent No.1 further craves leave of this Honourable Tribunal to file a detailed affidavit - in - reply dealing with paragraph wise rebuttal as and when sought necessary.

3. The Respondent No. 1 states that the contentions of the Applicant pivots around the alleged non - preservation and non - conservation of the Varal Devi lake located within the jurisdiction of the Respondent No.1 i.e. Bhiwandi Nizampur Municipal Corporation.
4. The Respondent No.1 states that the Original Application proceeds on an incorrect premise that the Varal Devi lake suffers from non-preservation and non-conservation. The Respondent No.1 states that it has taken several steps in the past to preserve and conserve the lake and its ecosystem. The Respondent No.1 further states that it is also on the verge of implementing a big project for the Revival and Conservation of Varal Devi lake under the National Plan for Conservation of Aquatic Ecosystem at an estimated price of Rs.52,95,21,000/-. The Respondent

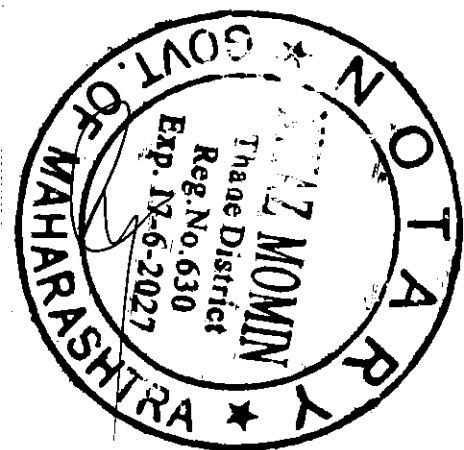


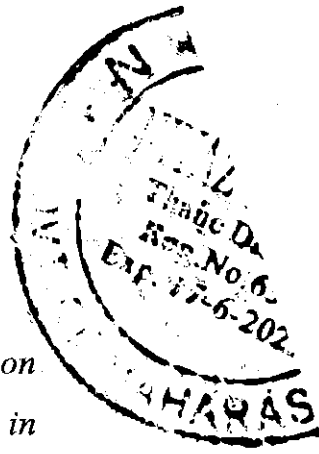
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No.1 states that recently a Detailed Project Report for the said project has also been prepared after thorough research and after finalising in depth scope of the project. The working features of the project and the letters/communications issued/received by the Respondent No.1 to/from various authorities are as follows:

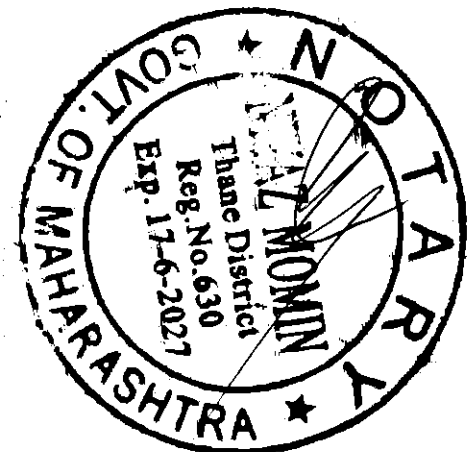
A. Vide letter dated 18/09/2023 addressed to the Scientist E, Wetland Division, Ministry of Environment, Forest and Climate Change, Government of India, New Delhi, the Respondent No.5 attached a Detailed Project Report (Rs.52,95,21,000/-) outlining measures to be adopted for the revival and conservation of the Varal Devi lake under the National Plan for Conservation of Aquatic Ecosystem (Hereinafter for the sake of brevity referred to as "NPCA"). The said letter also stated that based on various test reports of water samples, the Varal Devi lake is categorised in the "mesotrophic" state which requires restoration activities.

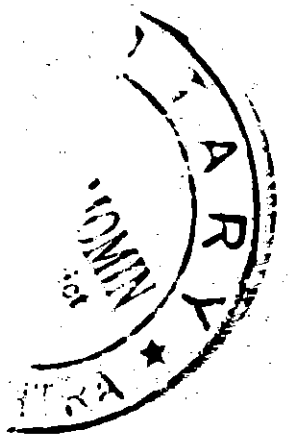
B. It is pertinent to note that a portal by the name "ScienceDirect" which operates from the domain name "<https://www.sciencedirect.com>" and publishes various research papers defines "mesotrophic environment" as "ecological



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settings where organic matter decomposition matches its accumulation, typically found in areas such as groundwater-fed regions, brook valleys, and wet depressions". The said website also records that "maximum diversity is predicted for mesotrophic environment, when both food and oxygen are less limiting for the realization of various microhabitats. Under such conditions, benthic foraminiferal diversity can also profit from facilitation, i.e., interaction with other organisms". Further the web portal "<https://www.collinsdictionary.com>" also defines "mesotrophic" as "freshwater lakes containing medium levels of nutrients". The Respondent No.1 states that the said website also refers to another definition of "mesotrophic" to mean "designating or of a lake, pond, etc. having a moderate amount of plant growth.". The Respondent No.1 thus states that medium level of nutrients and availability of moderate amount of plant growth necessarily means that the present state of the lake supports ecology in and around it. The said also implies availability of fish and other floral/faunal species in the lake. The Respondent No.1 states that this in itself negates the case of the Applicants that the lake is inundated by



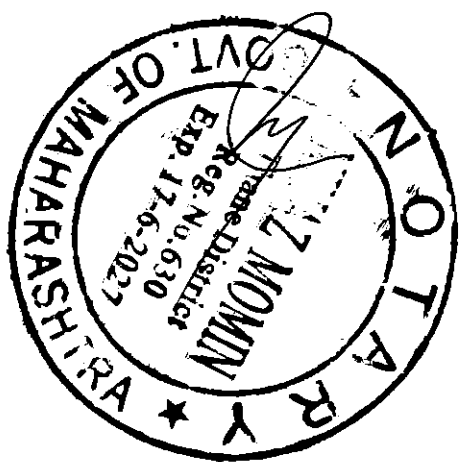


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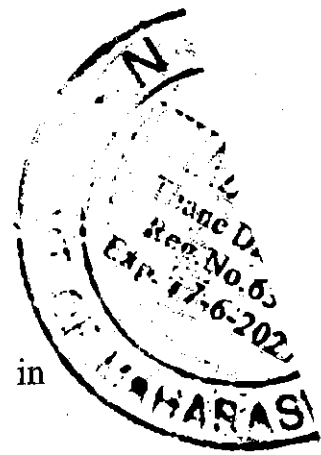
encroachment, dumping of waste, idol immersion or non - preservation and non - conservation.

C. The Respondent No.1 further states that, the proposal for conservation of the lake has been submitted to the Steering Committee headed by the Respondent No.5 - Principal Secretary (Environment), State of Maharashtra on 04/07/2023 and is awaiting approval under the NPCA from the Wetland Division, Ministry of Environment, Forest and Climate Change, Government of India, New Delhi. The Respondent No.1 states that the same has also been conveyed by the Respondent No.5 to the Scientist E, Wetland Division, Ministry of Environment, Forest and Climate Change, Government of India, New Delhi by its letter dated 18 September 2023. Hereto annexed and marked as Exhibit "A" is a copy of the letter dated 18/09/2023.

D. The Respondent No.1 states that the monitoring of wetlands is also currently undertaken by the Hon'ble Supreme Court in the case of *Anand Arya Vs Union of India in Writ Petition (Civil) No.304 of 2018*. The Respondent No.1 craves

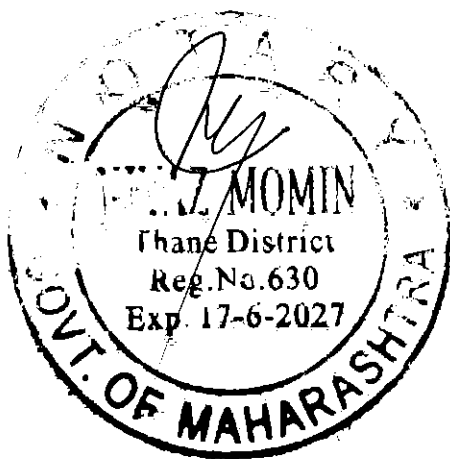


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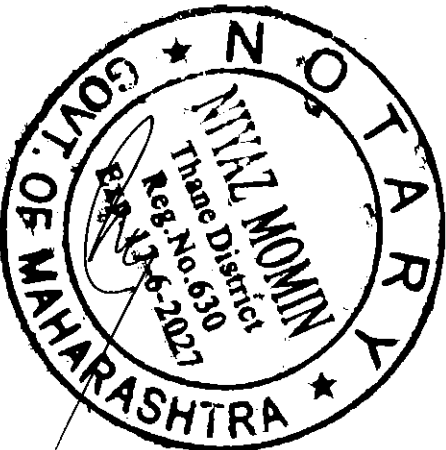
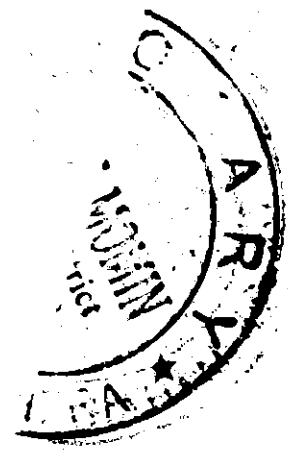
leave to refer to and rely upon the orders in relation to the same as and when produced.

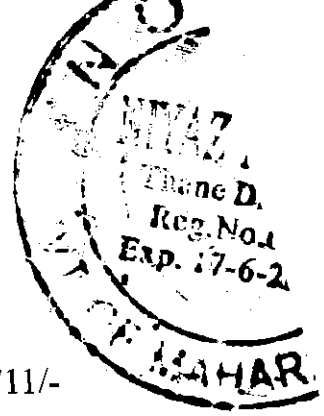
- E. The Respondent No.1 states that thereafter by a letter dated 1 November 2023, it submitted all necessary documents duly prepared including (a) revised proposal as per given guidelines of NPCA (b) Integrated Management Plan in accordance with Annexure-VI and Annexure V (c) DPR containing approvals granted by the State of Maharashtra, undertaking by the Respondent No.1, Detailed estimate of the proposal as per State Schedule Rates 2023, Reports prepared by experts appointed by the Respondent No.1.
- F. The Form filled as per NPCA Guidelines in section 6 points out that mining, siltation and encroachment is low. The form also records that the spread of invasive species in the lake is low. This in itself reflects that the Respondent No.1 is ensuring ecological balance in the lake.
- G. The DPR enunciates:
- i) management strategy to preserve the wetland area and water holding capacity by structural and non structural means,



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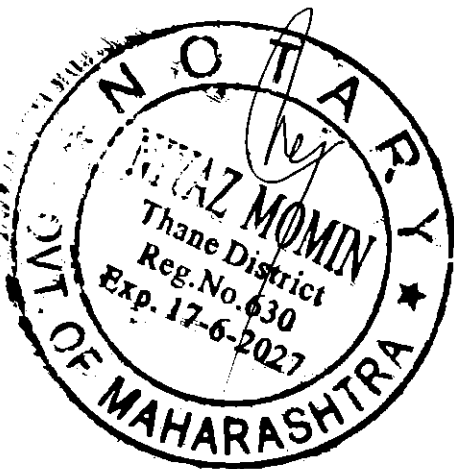
- ii) to safeguard the ecology and preserve flora and faunal diversity,
- iii) to promote education, scientific research and ecotourism for recreation,
- iv) to include local community in conservation and development programmes.
- v) The management action plan for the lake also sets out boundary delineation and demarcation,
- vi) shoreline management,
- vii) selective dredging and desilting to improve hydrological connectivity,
- viii) interception, diversion and treatment of point source of pollution,
- ix) maintenance of breeding and spawning grounds for key species,
- x) management of invasive species,
- xi) sustainable fisheries development, communication and outreach.




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H. The DPR for a base price of Rs. 43,56,08,711/- is for the pathways, water inlet system, storm water drain, desilting & pitching work, compound wall work, control centre, aerator/fountain, pathway light, CCTV and solar system. Hereto annexed and marked as **Exhibit "B"** is the copy of the letter dated 1 November 2023 addressed by it to the Respondent No.5 - Scientist Grade II, State Environment Department.

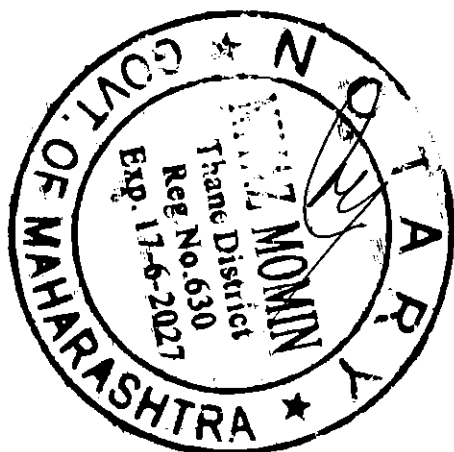
I. The Respondent No.1 states that vide its another letter dated 01/11/2023 addressed to the Respondent No.5 it also conveyed replies to the numerous concerns which were flagged by the Respondent No.5. Since, on preliminary examination of the proposal it was found by the Respondent No.5 that the said proposal was not as per the guidelines provided for by the NPCA, therefore, the proposed proposal was revised by the Respondent No.1 as contemplated by the guidelines issued by the NPCA. The Respondent No. 1 further incorporated essential aspects in the proposal, including the classification of proposed activities, information on the values and services of the wetland along with a comprehensive writeup of the wetland. Hereto



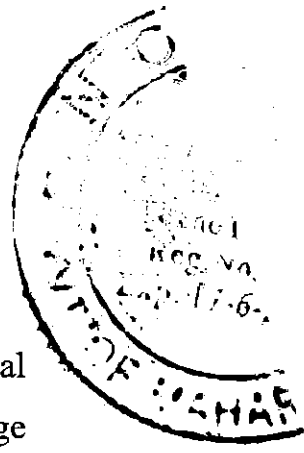

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annexed and marked as **Exhibit "C"** is the copy of the letter dated 01/11/2023.

J. The Respondent No.1 states that an undertaking dated 2 January 2024 was given to the Respondent No.5 that the Respondent No.1 would bear 40% i.e. Rs.17,57,76,695/- of the estimated project cost for revival and conservation of the Varal Devi lake. 40% of the project cost would be paid in a break up of Rs. 8,97,34,732/-, Rs. 5,13,52,091/-, Rs. 3,46,89,873/- for the first, second and third year respectively. Copy of the undertaking dated 02/01/2024 is annexed and marked as **Exhibit "D"**.

K. The Respondent No.1 states that on 07/05/2025 a letter was addressed to the State Wetland Authority clarifying the queries raised by the Authority. On the very same day the Respondent No.1 also filed an undertaking with the Respondent No.5 stating that 20% of the 40% project amount would be made available as mentioned in the email to Wetland Division on 05/03/2025. Copy of the letter and undertaking dated 07/05/2025 is annexed and marked as **Exhibit "E"**.



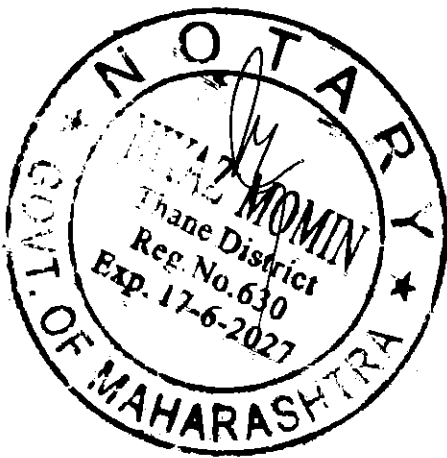
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L. The Respondent No.1 states that as an additional measure to prevent unhindered flow of sewage water and waste water into the Varal Devi lake, a tender has been floated to install sluice gate valve and drainage chambers. The tender amount for the same is Rs. 23,83,053/- and was open from 19/08/2025 to 26/08/2025 till 3 p.m.

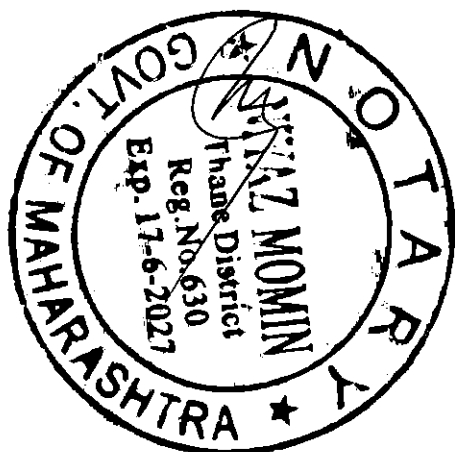
M. The Respondent No.1 further states that the tender mentioned in paragraph L, at serial no.2 has invited bids for installation of mild steel gates at Varal Devi lake to prevent pollution during idol immersion. The tender amount for the same is Rs. 14,13,132/-. A copy of the tender notice dated 19/08/2025 is annexed and marked as Exhibit "F".

N. The Respondent No.1 states that it supplies 120 MLD fresh water to the city and a total of 90 MLD waste water is generated. The Respondent No.1 states that out of the total requirement for the City only 5MLD per day is supplied from Varal Devi lake. It is pertinent to note that there are two fully functional, one partially functional and two under construction Sewage Treatment Plants (STP) details of the STPs' are as under:

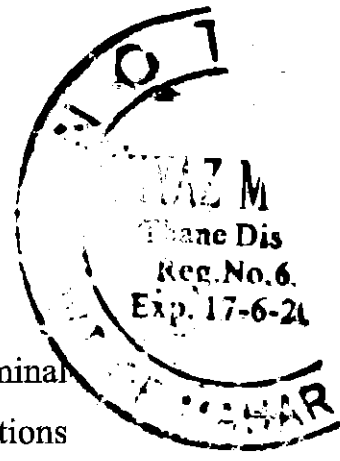


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- I. Katai Sewage Treatment Plants treating 13 MLD, fully operational since 2015.
 - II. Idgah Staller House Sewage Treatment Plants treating 30 MLD, fully operational since 2022.
 - III. Bakra Bazar Sewage Treatment Plants treatment capacity 29 MLD, partially operational (will be fully operational from October, 2025).
 - IV. Mansarovar Stepping Garden Sewage Treatment Plants treatment capacity 31 MLD, under construction (will be fully operational from October, 2025).
 - V. Bhadvad Sewage Treatment Plants treatment capacity 9 MLD, under construction (will be fully operational from October, 2025).
- O. The Respondent No.1 states that the above mentioned Sewage Treatment Plants once fully operational, would be treating 112 MLD waste water with a surplus capacity of 22 MLD as against presently generated 90 MLD waste water.



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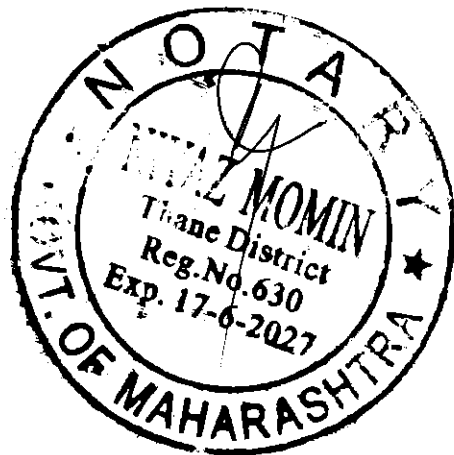
P. The Respondent No.1 states that it is of seminal importance to affirmatively weigh the actions initiated by it in preservation, conservation and revival of the Varal Devi lake before adverting to the misconceived allegations spurred by the Applicants. The Respondent No.1 thus states that not just are the allegations of the Applicants unfounded, but they are also contrary to record.

5. The Respondent No.1 states that the sum and substance of the allegations by the Applicant are as follows:

A. That the Varal Devi lake is severely polluted and has altered from a natural resource into a toxic site.

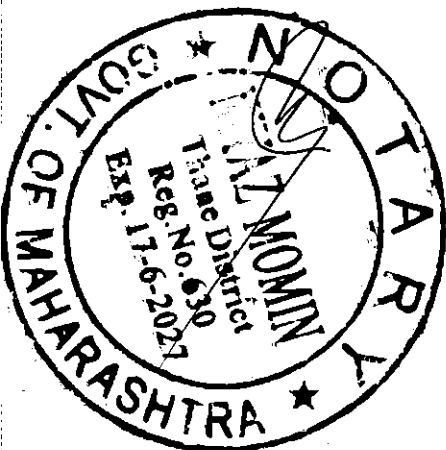
B. That untreated sewage flows into the lake from multiple points, including slaughter houses due to inoperative Water Treatment Plants,

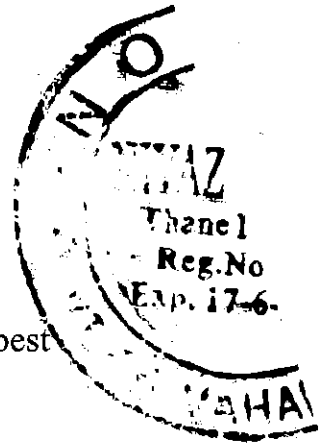
C. That encroachments (almost 50%) by unauthorised structures has worsened the degradation of the lake. That thus the carrying capacity as well as flow capacity of the lake is reduced immensely.



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- D. That idol immersions into the lake introduce heavy metals to the water.
- E. That misguided chemical treatments have destroyed beneficial bacteria, triggering toxic algae blooms.
- F. That the lake's untreated water, used by nearby communities, poses serious health risks.
- G. That there is washing of clothes akin to a dhobi ghat from all sides.
- H. That there is garbage dumping in the lake.
6. The Respondent No.1 states that the allegations made by the Applicants are misleading in nature and are contrary to the records. The Respondent No.1 states that water from the Varal Devi Lake is treated by a 5 MLD functional Water Treatment Plant and is supplied to the residents of the municipal corporation on an every day basis. There are no complaints either from the residents on the portability of water or contamination affecting life or livelihood in any manner whatsoever. The Respondent No.1 Municipal Corporation has set out here in after details of various projects initiated by it to ensure that the lake and its,

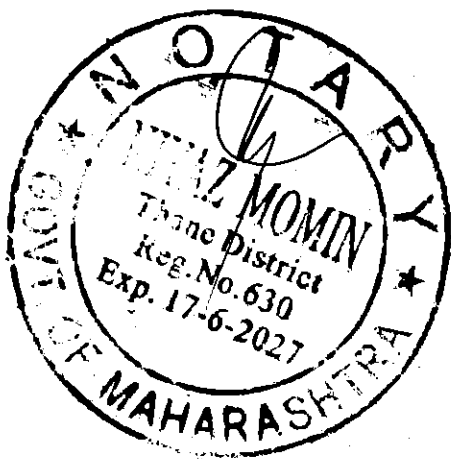


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water and its ecosystem are preserved to the best possible extent.

7. The other allegation that the water treatment is being done by use of harmful prohibited chemicals is also contrary to record and the Applicants are put to strict proof thereof. The treatment of plant is done strictly by using the Water Treatment Plant which operates after obtaining all necessary permissions from various statutory authorities. Thus the case of the applicant is misleading in nature and thus the reliefs as prayed for ought not to be granted. The Respondent No.1 has set out hereinafter in detail the steps which it is taking on a continuous basis and which will deal with point wise grounds of challenge/allegations as summarised here in above.

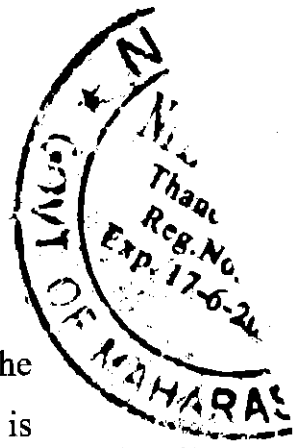
8. In response to allegations mentioned in paragraph 5 - A that the Varal Devi lake is severely polluted and has altered from a natural resource into a toxic site, the Respondent No.1 states that the Varala Devi lake covers an area of approximately 75 hectares qualifying it to be the largest lake in Bhiwandi and second largest in Thane district. The Respondent No.1 states that the total storage capacity of the lake is 6285 million litres. The dead storage of the lake is around 4000 million litres. Thus, it is important to note that the lake is one of the largest water bodies in



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the area and holds considerable amount of water. For the efflux of the lake water to the city the Respondent No. 1 has set up Water Treatment Plants purifying 5 MLD since 2021. Thus, it is incorrect to state that the Varal Devi lake is severely polluted or that it has altered from a natural resource to a toxic site. The Respondent No.1 states that the Water Treatment Plant is fully functional and is used on a continuous basis. Hereto annexed and marked as **Exhibit "G"** is the copy of the Consent to Establish and other permissions for the Water Treatment Plant. Hereto annexed and marked as **Exhibit "H"** is a copy of the reports of water treatment done by the 5 MLD Water Treatment Plant.

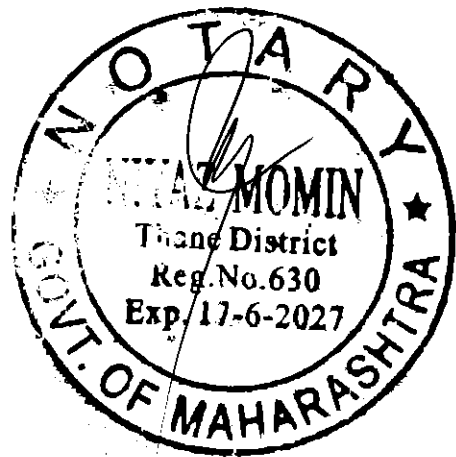
9. Thus, the Respondent No.1 states that it is incorrect to say that the untreated water is being provided to the citizens of the Corporation.
10. In response to the allegation of contamination of the lake water it is stated that, around 0.1 MLD of sewage is discharged in Varal Devi lake per day from only two inlet streams put together. The Respondent No.1 states that it has sanctioned a grant of approximately Rs.25,00,000/- (Twenty Five Lakhs) for the purpose of diverting the inflow into Water Treatment Plant (WTP) and the work for the same will be completed by end of January 2026. The

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details of the same have been set out hereinabove. The Respondent No.1 states that even the said sewage is not industrial waste and is limited to house hold waste and after the completion of these 2 projects within 3 months, the inlet from these 2 streams will be stopped completely. The Respondent No.1 further states that the quantity of sewage flowing in from these 2 inlets is negligible as compared to the holding capacity of the lake. Thus, the Respondent No.1 states that it does not affect the ecological balance of the lake.

11. The Respondent No.1 states that it also from time to time monitors the inlet water quantity to its 5 MLD Water Treatment Plant and the reports of the same make it clear that the water quality is not as is claimed by the Applicant. Hereto annexed and marked as Exhibit "I" are copies of reports prepared from time to time.

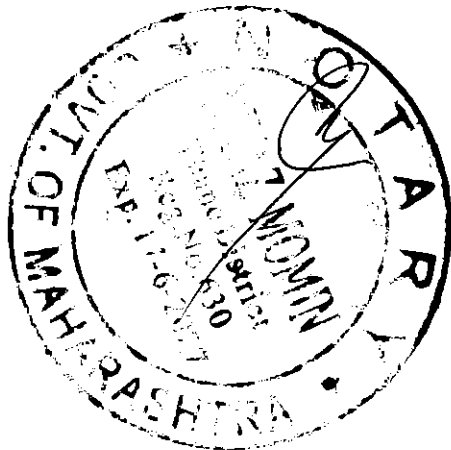
12. In response to Allegation 5B herein above that untreated sewage flows into the lake from multiple points, including slaughter houses due to inoperative Water Treatment Plants, the Respondent No. 1 states that there is no slaughter house near the Varal Devi lake from which waste is released into the lake. The Respondent No.1 states that slaughter houses in Bhiwandi were shut down by orders of Competent



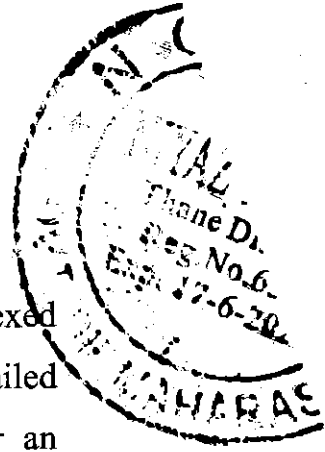
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Court in the year 2014. Hereto annexed and marked as **Exhibit "J"** is the copy of google images of the Varal Devi. The contention that the Water Treatment Plant is inoperative is also denied as being incorrect in view of what has been set out hereinabove.

13. It is the allegations in paragraph 5 - C that encroachments (almost 50%) by unauthorised structures has worsened the degradation of the lake. It is the further allegation of the Applicant that thus the carrying capacity as well as flow capacity of the lake is reduced immensely. In response, the Respondent No. 1 states that since 2006 Varal Devi lake is protected by a 360 degree parapet/boundary wall which has protected the waterbody from any kind of encroachment. Thus, the Respondent No.1 denies that there are any unauthorised structures that have worsened the degradation of the lake. The Respondent No.1 has set out in detail the carrying capacity/holding capacity of the lake and there are no encroachments affecting the same. The Respondent No.1 states that over a period of time, there is reduction in holding capacity/carrying capacity due to siltation in the catchment area and however the Respondent No.1 undertakes siltation of the lake to address the same. The Respondent No.1 states that recently a project for a cost of Rs.54 crores has also



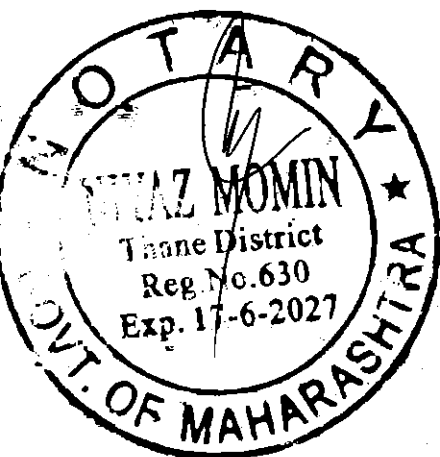
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been proposed for de-silting the lake. Hereto annexed and marked as **Exhibit "K"** is a copy of the Detailed Project Report for the project of de-silting for an estimated cost of Rs.54 crores.

14. Thus the answering Respondent states that the further allegations of the Applicants stating that people have open access to the lake are far from reality. The Respondent No.1 states that the timeline images would make it abundantly clear that the allegations of encroachment made by the Applicant are baseless. The Respondent No.1 further states that the said wall undergoes timely maintenance and repair. Hereto annexed and marked as **Exhibit "L"** is a copy of the summary of the compound wall project.

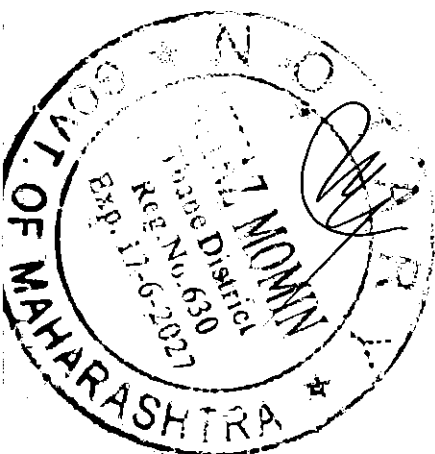
15. In response to the allegations in paragraph 5-D that idol immersions into the lake introduce heavy metals to the water the Respondent No. 1 states that for the purpose of immersion of idols during the period from Ganesh Chaturthi and Anant Chaturdashi, three separate areas have been demarcated on the boundary of the lake. The Respondent No.1 states that a Gabion wall is erected to separate the water of the lake from the area demarcated for immersion of idols. The Respondent No.1 states that Gabion wall ensures that water from these three areas do not mix with the lake water. The Respondent No.1 further states that the

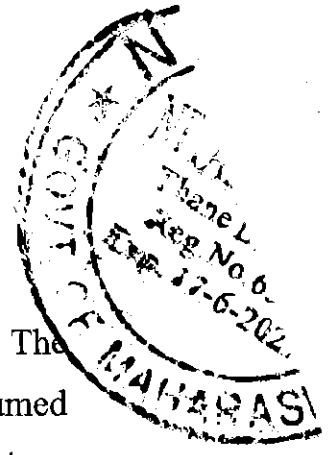


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water in the demarcated regions for immersion is pumped out after festivities and treated and re-released in the demarcated section. In addition to the above precautions the Respondent No.1 has also started awareness programs and campaigns to persuade people for immersing the idols in artificial ponds. The Respondent No.1 has also increased the number of artificial ponds outside the lake and other areas of the city from 7 to 12. Further the immersed idols are also excavated after sometime and thus it is incorrect to say that they continue to pollute the lake water. Since, the demarcated area is distinct from the lake water area, it is also incorrect to say that heavy metals are discharged in the lake water.

16. In response to the allegations in paragraph 5-E and 5-F that misguided chemical treatments have destroyed beneficial bacteria, triggering toxic algae blooms and possesses serious health risk to nearby communities, the Respondent No.1 states that the allegations of misguided chemical treatment are baseless and are denied. The Respondent No.1 states that it operates a fully functional Water Treatment Plant and the details of which have been set out hereinabove. The classification of lake as mesotrophic which is referred in communications mentioned herein above also negates the contention that beneficial bacteria is



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destroyed or that there is toxic algae bloom. The treated/purified water from the lake is consumed daily by the residents without any history of serious health risk and thus the allegations of health risks to the citizens are also denied. The Respondent No.1 states that the Varala Devi lake and the catchment area has received around an average of 2900 mm rainfall over the past 5 years and thus this leads to heavy inflow of water in the Varala Devi lake from the catchment area. Therefore to deal with such exigencies the Respondent No.1 has proposed setting up of additional Water Treatment Plant and Water Treatment Plants as further measures in order to cater to the ever increasing demand of water of the city.

17. In response to the allegations in paragraph 5-G that there is washing of clothes akin to a dhobi ghat from all sides the Respondent No. 1 states that a small section of the periphery of the Varala Devi lake is abutted by a slum outside the compound wall. The Respondent No.1 further states that people from this limited pocket would occasionally attempt to cross over the boundary wall and attempt to use the lake for the purpose of washing clothes which is prevented by employing security guards who are manning the boundary wall and the lake on a continuous basis. The Respondent No.1 states that the guards have been



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deployed for several years. The Respondent No.1 categorically denies that people in the vicinity are permitted to wash clothes or that there is washing of clothes making to a dhobi ghat from all sides of the lake. There is no dhobi ghat operational with any access to the Varal Devi lake. Hereto annexed and marked as **Exhibit "M"** is the copy of the attendance sheet details of the guards employed by the Corporation for manning the lake.

18. In response to allegations in paragraph 5 - H that there is garbage dumping in the lake, it is reiterated that The Respondent No.1 has constructed a 360 degree gabion wall to prevent encroachment and pollution of the lake and thus there is no garbage dumping in the lake. The Respondent No.1 states that the images annexed by the Applicant at Annexure A-2 to the Original Application are in fact the area demarcated for immersion of the idols and these images are captured at the time of immersion as is clearly seen from these images. The image itself makes it clear that there is an erected gabion wall separating the polluted immersion pond from the unpolluted pristine lake. As it set out herein above, the immersed idols and other debris are removed immediately and treated appropriately and the said water is never released in the lake water. The

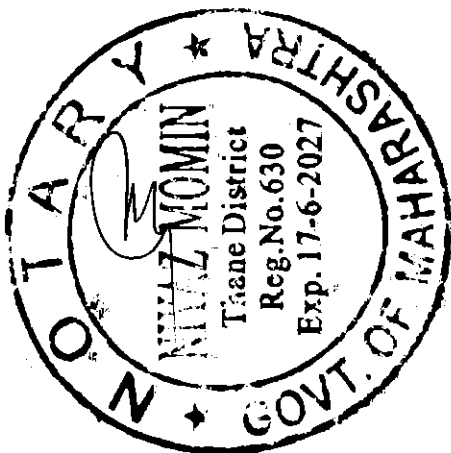


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Respondent No.1 states that it has always discouraged the practise of polluting the lake and has taken numerous steps to educate the persons staying in the vicinity of the lake about the ill effects of the same. The Respondent No.1 further states that the residents adjoining the lake are sensitised about the hazards of polluting the lake by running various programs and are also provided access to garbage vans for proper waste management.

19. The Respondent No.1 states that there are two religious structures existing for over a century outside the boundary wall of the lake and in no possible way do they encroach in the premises of the lake. Hereto annexed and marked as **Exhibit "N"** is a copy of the images of the religious structures.

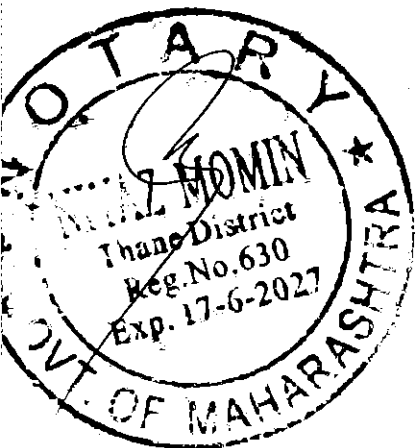
20. The Respondent No. 1 states that the laboratory which conducted the survey and submitted its report at Annexure A - 9 of the O.A. lacked approval from the Ministry of Environment, Forest and Climate Change. Even otherwise the samples which were allegedly contaminated were not collected in the presence of the officers of the Respondent No.1 and thus the reports annexed by the Applicant are seriously disputed. The reports annexed by the Respondent No.1 on the other hand over a period of time, depict the quality of water available in the lake

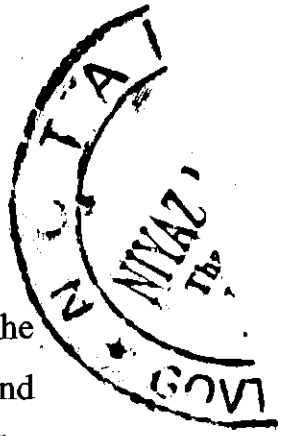


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as also the quality of potable water supplied to some parts of the city.

21. The Respondent No. 1 states that tenders for fishing in the lake are floated and are awarded to qualifying contractors. The Respondent No.1 states that live fish in the lake in itself is a proof of the quality of ecology of lake water. Hereto annexed and marked as **Exhibit "O"** is a copy of the fishing contract given by the Respondent No.1. The photos of dead fish at Annexure A - 4 of the O.A. are a consequence of a mischief played by unknown persons about 5-6 years ago, when hazardous chemicals were thrown into the lake causing this unfortunate eventuality and in no way portrays the present situation. Further, the situation at that point of time was immediately addressed and that it was a rare localised sporadic incidence which is being given the colour of it being a norm by the Applicant. The Respondent No.1 states that even at that point of time, the impact of the same was restricted to a limited portion of the lake and was temporary in nature. There were no reported incidents of any harmful effects of the same on human life. The Respondent No.1 reiterates that standards of potable water are prescribed by statutory authorities and the Respondent No.1 continuously strives to uphold the highest standards in the interest of its citizens.



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22. The Respondent No.1 states that in view of all of the above, the Original Application being misleading and mischievous only ought to be dismissed and the reliefs as prayed for ought not to be granted.

23. The Respondent No.1 crave leave of this Honourable Tribunal to file a further and detailed affidavit - in - reply dealing with paragraph wise contents of the Original Application as and when sought necessary.

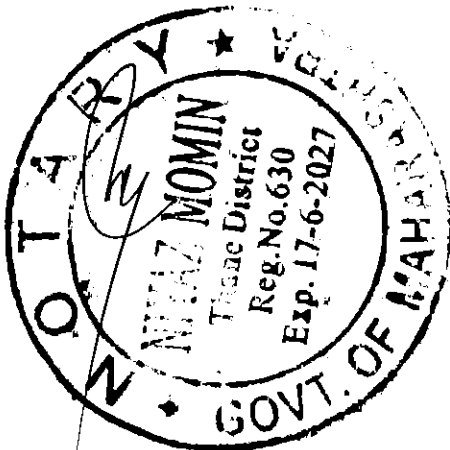
Place: Thane

Date: 18/09/2025


(Deponent)



Advocate for the Respondent No.1.



MAHARASHTRA

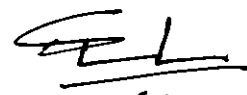
398

VERIFICATION

I, Mr. Sandip Patnawar, aged _____ years, the Engineer of the Respondent No.1 and its authorised signatory having office at : Bhiwandi Nizampur Municipal Corporation, Bhiwandi, Thane do hereby state that contents of paragraphs No. 1 to 23 of the present Affidavit - in - Reply are from my personal knowledge, information and belief, and I believe the same to be true to my information.

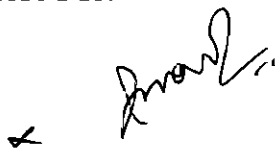
Solemnly affirmed at Thane _____)

This 18 day of September 2025)

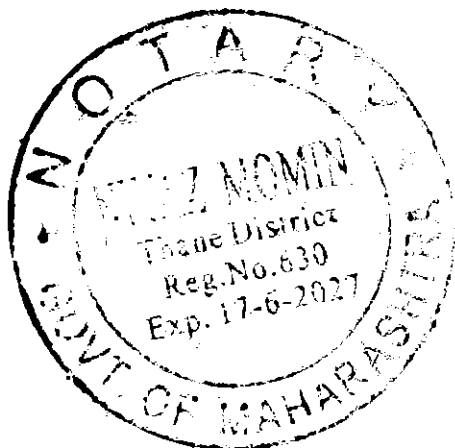

(Deponent)

Identified by me
Tarique
Adv. Tarique Momin

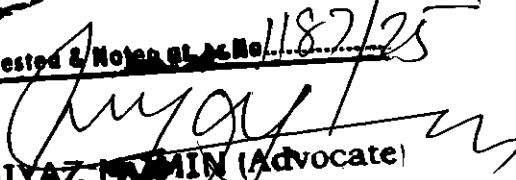
Before Me.



Advocate for the Respondent No.1.



Before me

Attested & Noted at No. 1182/25

HIYAZ MOMIN (Advocate)
NOTARY - Govt. of Maharashtra
41, Kap-Islampura, Bhiwandi
17 SEP 2025

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**BEFORE THE NATIONAL GREEN TRIBUNAL
SITTING AT PUNE
ORIGINAL APPLICATION NO. 39 OF 2025**

Dr. Sneha Donde & AnrApplicants

Vs.

Bhiwandi Nizampur Municipal
Corporation & OrsRespondents

AFFIDAVIT - IN - REPLY

Manish S. Kelkar

Advocate for Respondent No.1.

212A - 213A, Commerce

House, 140, Nagindas Master Road,

Fort, Mumbai - 400001.

Mobile no. 9545036036

Email- adv.manishkelkar@gmail.com

MAH/5147/2018

**Government of Maharashtra
Department of Environment & Climate Change**15th Floor, New Administrative Building,
Hutatma Rajguru Chowk, Mantralaya, Mumbai - 400 032.

Ph.: 022-22854707

Email: envest.a-mh@mah.gov.in

No.: - Rasayo. 2023/C.R.80 /Est A

Date:- 18/09/2023.

To,
Scientist E,
Wetland Division,
Ministry of Environment, Forest and Climate Change,
Government of India,
New Delhi.

Subject: - Revival and Conservation of Varaladevi lake, at Biwandi Nizampur City
Municipal Corporation under National Plan for Conservation of Aquatic
Ecosystem. (NPCA)

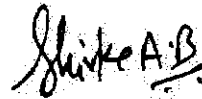
Reference: - Letter from Commissioner, Bhiwandi Nizampur City Municipal
Corporation, Thane dated 07.06.2023.

Sir,

Please find attached herewith the Detailed Project Report (Rs.52,95,21,000/-) for
Varaladevi lake, received from Commissioner, Bhiwandi Nizampur City Municipal
Corporation of Thane.

2. The Varaladevi lake is having area of 50 hectares and depth of 3.68 m. On the basis
of test reports of water, the Varaladevi lake is categorized in the mesotrophic state which
needs restoration activities. The said proposal was submitted before the Steering
Committee headed by Principal Secretary (Environment) on 04.07.2023. As per the
approval of the said steering committee, the proposal for Varaladevi lake conservation is
being submitted to your office for approval under National Plan for Conservation of
Aquatic Ecosystem. (NPCA).

Yours Sincerely,



(Archana Parshurame)

Sci. Grade II, Env. and Climate change Dept.
Government of Maharashtra.

Encl.: - Proposal submitted by Commissioner, Bhiwandi Nizampur City Municipal
Corporation along with DPR.



~~401~~ **EXHIBIT-B**

BHIWANDI NIZAMPUR CITY MUNICIPAL CORPORATION



Old S.T. Stand, Kap Ali, Bhiwandi-421302, Dist. Thane.

Phones : 02522 — 25314 / 255315 Fax: 02522 — 252074.

Email : bncmewsd@gmail.com

OW. No./BNCMC/WSD/1782 / 2023

Date : 01/11/2023

To,

Smt. Archana Parshurame
Scientist Grade-II
Dept. of Environmnt and Climate Change
Government of Maharashtra,
15th Floor, New Administrative Building,
Mantralaya, Mumbai, Maharashtra-400032.

Subject : Revival and Conservation of Varaladevi lake at Bhiwandi Nizampur City
Municipal Corporation under National Plan for Conservation of Aquatic
Ecosystems (NPCA)

Reference : 1) F.No. W-6/9/2023-WTL, Dated- 25/09/2023.

2) The letter of Ajay Thakur and Associates Architect (PMC), on
Dated- 30/10/2023.

Resp. Madam,

1. This has reference to your letter dated on 25th September, 2023 by govt. of India - ministry of environment, forest and climate change (wetland division) Delhi.

2. Proposed proposal is revised in form of and given Guidelines of NPCA. With The Integrated Management Plan (IMP) in accordance with Annexure-VI & Annexure- V are attached herewith.

3. In given detailed project report (DPR) we have attached of detailed write up of wetland and its management activities.

- Minutes of meeting approved by the govt of Maharashtra are attached herewith.

- The undertaking by Bhiwandi nizampur municipal corporation (BNCMC) about No overlapping of activities are attached herewith.

- Detailed estimate of proposed proposal with accordance to state schedule rates 2023 are attached herewith.

4. All essential aspects highlighted are incorporated into the proposal, including the classification of proposed activities, information on the values and services of the wetland, a comprehensive write-up of the wetland.

(Ajay Vaidya)

Administrator/Commissoner

Bhiwandi N. C. Municipal Corporation.

BHIWANDI NIZAMPUR CITY MUNICIPAL CORPORATION



Old S.T. Stand, Kap Ali, Bhiwandi-421302, Dist. Thane.

Phones : 02522 - 25314 / 255315 Fax: 02522 - 252074.

Email : bncmcwsd@gmail.com

OW. No./BNCMC/WSD/ 17824/2023

Date : 1 / 11 / 2023

To,
Smt. Archana Parshurame
Scientist Grade-II
Dept. of Environmnt and Climate Change
Government of Maharashtra,
15th Floor, New Administrative Building,
Mantralaya, Mumbai, Maharashtra-400032.

Subject : Revival and Conservation of Varaladevi lake at Bhiwandi Nizampur City Municipal Corporation under National Plan for Conservation of Aquatic Ecosystems (NPCA).

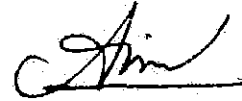
Reference : 1) F.No. W-6/9/2023-WTL, Dated- 25/09/2023.

2) The letter of Ajay Thakur and Associates Architect (PMC), on Dated- 30/10/2023.

Resp. Madam,

Sr. No.	Queries	Reply	Page
2	After preliminary examination of the proposal, it is found that the proposal submitted is not as per the extant guidelines of NPCA. The Annexure-VI of NPCA Guidelines may be referred for revising the proposal in the form of Integrated Management Plan (IMP) and Annexure V, i.e. "Format for preparing brief document" may also be referred for preparing the Brief Document, which is a requisite document as per the IMP checklist. The Guidelines of NPCA are enclosed.	Proposed proposal is revised in form of and given Guidelines of NPCA. With The Integrated Management Plan (IMP) in accordance with Annexure-VI & Annexure- V are attached herewith.	1-24
3	Some essential aspects needs to be incorporated in the proposal such as classification of proposed activities as core and non-core, information on values and services of the wetland, detailed write up of the wetland, threats to management and rationale for the selection of management activities in overcoming the threats, Brief Document and Health Card. Some supporting documents which are required for appraisal include:	In given detailed project report (DPR) we have attached of detailed write up of wetland and its management activities.	1.24

(i)	Minutes of the Meeting in which the proposal was approved by the Govt. of Maharashtra/ Maharashtra State Wetland Authority:	Minutes of meeting approved by the govt of Maharashtra are attached herewith.	25-26
(ii)	An undertaking mentioning that there is no overlapping of activities to be undertaken with those being funded from other funding organization/agency, if any;	The undertaking by Bhiwandi Nizampur Municipal Corporation (BNCMC) about No overlapping of activities are attached herewith.	28
(iii)	A certificate stating that budget estimate for each activity has been prepared with reference to an approved Schedule of Rates (SOR);	Detailed estimate of proposed proposal with accordance to State Schedule rates 2022-23 are attached herewith.	27
4	In view of above, it is requested to submit the revised proposal in the form of IMP as per the Guidelines of the NPCA. It may be ensured that all documents as per the checklist of IMP are provided with the proposal submitted for assistance under NPCA.	All essential aspects highlighted are incorporated into the proposal, including the classification of proposed activities, information on the values and services of the wetland, a comprehensive write-up of the wetland.	-



(Ajay Vaidya)

Administrator/Commissioner
Bhiwandi N. C. Municipal Corporation.



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EXHIBIT-D 424

BHIWANDI NIZAMPUR CITY MUNICIPAL CORPORATION



Old S.T. Stand, Kap Ali, Bhiwandi-421302, Dist. Thane.

Phones : 02522 - 25314 / 255315 Fax: 02522 - 252074.

Email : bncmcwsd@gmail.com

OW. No./BNCMC/WSD/ 14 /2021

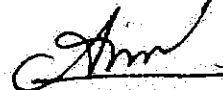
Date : 02/01/2021

UNDERTAKING

A work proposal for Revival and Conservation of Varhal Devi Lake under Bhiwandi Nizampur City Municipal Corporation in Thane district in Maharashtra state has been submitted to the Environment Department of Government of India under NPCA (National Plan for Conservation Aquatic Eco-systems). E-mail from Dr. M. Ramesh, Scientist 'E' (Wetlands Division) on 7th November 2023 under Issue 1 certifies that 40% funding of the said project cost will be provided to the Municipal Corporation from the funds received from the State Government under the basic facilities provided by the Municipal Corporation.

Year wise total project cost and 40% project cost of the said work are as follows :

Sr. No.	Duration	Year wise project cost	40% of the project cost
1.	First year	Rs. 22,43,36,829.00	Rs. 8,97,34,732.00
2.	Second year	Rs. 12,83,80,227.00	Rs. 5,13,52,091.00
3.	Third year	Rs. 08,67,24,682.00	Rs. 3,46,89,873.00
TOTAL		Rs. 43,94,41,738.00	Rs. 17,57,76,695.00


(Ajay Vaidya)

Administrator/Commissoner
Bhiwandi N. C. Municipal Corporation

Copy - Shri. Pravin Darade, Secretary, Department of Environment,
State of Maharashtra, Ministry of Mumbai.



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भिवंडी निजामपूर शहर महानगरपालिका, भिवंडी.



जुना एस.टी.स्टॅण्ड काप आळी, भिवंडी-४२१३०२, जि. ठाणे.

Phones : 02522 - 25314 / 255315 Fax: 02522 - 252074.

Email : bncmewsd@gmail.com

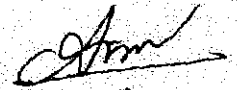
जा.क्र./भिनिसमनपा/पा.पु.वि./ १४ /२०२३

दिनांक : ०२/०१/२०२३

हमीपत्र

भिवंडी निजामपूर शहर महानगरपालिका, भिवंडी, जि. ठाणे अंतर्गत वन्हाळदेवी तलावाचे Revival and Conservation चे कामाचा प्रस्ताव NPCA (National Plan for Conservation of Aquatic Eco-Systems) अंतर्गत भारत सरकारचे पर्यावरण विभागाकडे सादर करण्यात आलेला आहे. सदर विभागाचे Dr. M. Ramesh, Scientist 'E' (Wetlands Division) यांचे कडील ई-मेल ७ नोव्हेंबर २०२३ मुद्दा क्र. १ अन्वये निधी राज्य शासनाकडून महानगरपालिकेला मिळणाऱ्या मुलभुत सुविधा अंतर्गत मिळणाऱ्या निधीतून सदर प्रकल्पासाठी प्रकल्प किंमतीचे ४०% निधी महानगरपालिकेद्वारे उपलब्ध केला जाईल. हे प्रमाणित करण्यात येत आहे.

अ. क्र.	कालावधी	वर्षनिहाय प्रकल्प किंमत	प्रकल्पाची ४०% किंमत
१	पहिले वर्ष	रु. २२,४३,३६,८२९/-	रु. ८,९७,३४,७३२/-
२	दुसरे वर्ष	रु. १२,८३,८०,२२७/-	रु. ५,१३,५२,०९१/-
३	तिसरे वर्ष	रु. ८,६७,२४,६८२/-	रु. ३,४६,८९,८७३/-
	एकूण	रु. ४३,९४,४१,७३८/-	रु. १७,५७,७६,६९५/-


 (अजय वैद्य)

प्रशासक तथा आयुक्त
भिवंडी नि. शहर महानगरपालिका, भिवंडी.

प्रत : मा. श्री. प्रविण दराडे, सचिव, पर्यावरण विभाग, महाराष्ट्र राज्य, मंत्रालय, मुंबई.

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EXHIBIT-E 426



भिवंडी निजामपूर शहर महानगरपालिका, भिवंडी.



जुना एस.टी.स्टॅण्ड काप आळी, भिवंडी-४२१३०२, जि. ठाणे.

Phones : 02522 - 25314 / 255315 Fax: 02522 - 252074.

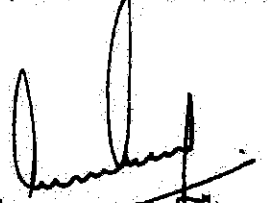
Email : bncmcsd@gmail.com

जा.क्र./भिनिसामनपा/पा.पु.वि./ L30 /२०२५

दिनांक : ०७/०५/२०२५

हमीपत्र

भिवंडी निजामपूर शहर महानगरपालिका, भिवंडी, जि. ठाणे अंतर्गत वन्हाळदेवी तलावाचे Revival and Conservation चे कामाचा प्रस्ताव NPCA (National Plan for Conservation of Aquatic Eco-Systems) अंतर्गत भारत सरकारचे पर्यावरण विभागाकडे सादर करण्यात आलेला आहे. सदर विभागाचे Dr. Pankaj Verma, Scientist 'F' (Wetlands Division) यांचे कडील ई-मेल ५ मार्च २०२५ अन्वये सदर प्रकल्पासाठी प्रकल्प किमतीच्या ४०% पैकी २०% निधी महानगरपालिकेद्वारे उपलब्ध केला जाईल. हे प्रमाणित करण्यात येत आहे.


अनमोल सागर, (भा.सि.)
प्रशस्तक तथा आवकत
भिवंडी नि. शहर महानगरपालिका, भिवंडी.

प्रत : मा.सचिव, पर्यावरण विभाग, महाराष्ट्र राज्य, मंत्रालय, मुंबई.

EXHIBIT-F

भिवंडी निजामपुर शहर महानगरपालिका, भिवंडी.
पाणी पुरवठा विभाग

ई-निविदा सुचना क्रमांक - २२, सन २०२५/२०२६

भिवंडी निजामपुर शहर महानगरपालिका, खालील कामांसाठी ई - टेंडर पध्दतीने निविदा मागवित आहोत.

ई-निविदा फॉर्म स्विकारणेचा कालावधी- महानगरपालिकेच्या <http://mahatenders.gov.in> या संकेत स्थळावर दि. १९/०८/२०२५ ते दि. २६/०८/२०२५ पर्यंत १५.०० वाजेपर्यंत उपलब्ध राहतील. पाणी पुरवठा विभागांत योग्य त्या वर्गातील नोंदणीकृत व अशा कामांचा पूर्वनुभव असलेल्या खालील केलेले कामास बी-१ ई-निविदा (ऑनलाईन) मागवित आहे.

अ. क्र.	कामाचे नांव	अदाजपत्रकीय किंमत रु.	इसायाची रक्कम रु.	अनामत रक्कम		कापाची मुदत	निविदापत्राची किंमत रु.	नोंदणी वर्ग
				रोख रु.	बिलातून रु.			
१	२ व-चाळवेची तलावामध्ये जाणारे सांडपाणी रोखण्यासाठी स्लुईस गेट वॉल्व बसविणे व वेस्ट वॉटर करीता ड्रेनेज चेंबर बनविणे.	३ २३८३०५३	४ २३८३१	५ ४७६६१	६ ४७६६१	७ १२० दिवस	८ २३६०/-	९ ५
२	व-चाळ्या, कामतघर व फेगे येथे गणपती विसर्जन घाटासाठी एम. एस. गेट बसविणे.	१४१३१३२	१४१३१	२८२६३	२८२६३	१२० दिवस	२३६०/-	६

वरील प्रक्रियेद्वारे प्राप्त झालेल्या निविदा दि. २८/०८/२०२५ रोजी किंवा अन्य दिवशी प्रशासकिय सोईप्रमाणे उघडण्यांत येतील. कोणतीही निविदा स्विकारणे अथवा नाकारण्याचा अधिकार मा. आयुक्त सो. भि. नि. शहर महानगरपालिका यांनी राखून ठेवलेला आहे.

अटी व शर्ती : निविदाकारांनी निविदा संदर्भात खालील नमूद केलेले दस्तऐवज ऑनलाईन सादर करणे अनिवार्य आहे.

१. संस्था नोंदणी प्रमाणपत्र, २) पॅनकार्ड, ३) आधारकार्ड, ४) कामाचा अनुभवाचा दाखला, ५) प्रॉक्टिडंट फंड नंबर (EPF FUND NUMBER) चे प्रमाणपत्र, ६) वस्तु सेवा कराचे प्रमाणपत्र निविदे सोबत जोडणे अनिवार्य आहे (जी.एस.टी.)

२. निविदा फॉर्म फी व इसारा रक्कम (EMD) ऑन लाईन भरावी लागेल व तसेच निविदा फॉर्म परत मिळणार नाही.


कार्यकारी अभियंता

पाणी पुरवठा व मल:निस्सारण विभाग
भिवंडी नि. श. महानगरपालिका, भिवंडी.

408 EXHIBIT-6 428

भिवंडी निजामपूर शहर महानगरपालिका, भिवंडी.
(जिल्हा ठाणे.)



नमुना १३३

(पहा नियम १७७)

पुर्णत्वाचा दाखला

मुळ कामाचा पुर्णत्वाचा दाखला

कामाचे नाव :- व-हाळदेवी वॉटर वर्क्स येथील ५ दलली क्षमतेचा जलशुध्दीकरण केंद्र स्वतःच्या संकल्पचित्रावर बांधणेबाबत.

करारनामा क्र. :- १६५/२०१६-१७

कार्यादेश क्र. दिनांक :- जा.क्र. भिनिशमनपा/पा.पु.वि./१४९७/२०१६ दि. १०/११/२०१६.

मुदतवाढ दिली असल्यास :- जा.क्र. भिनिशमनपा/पा.पु.वि./९५/२०२२ दि. २५/०१/२०२२.

(पाचवी मुदतवाढ दि. ३१/०१/२०२२ पर्यंत)

प्रमाणित करण्यात येते की, उपरोक्त काम हे दिनांक २६/०१/२०२२ रोजी पूर्ण झालेले आहे. त्याचा दिनांक / /२०२२ रोजी ताबा घेण्यात आलेला असून हे काम समाधानकारक व व्यवस्थितरित्या पूर्ण करण्यांत आलेले आहे.

उप अभियंता

भिवंडी नि. शहर महानगरपालिका, भिवंडी.

शहर अभियंता

भिवंडी नि. शहर महानगरपालिका, भिवंडी.

BHIVANDI NIZAMPUR
CITY MUNICIPAL
CORPORATION
BHIVANDI (Dist. Thane)
MAHARASHTRA
OLD STAND, KAP-ALI,
BHIVANDI - 421302, DIST. THANE.



EXHIBIT H

भिवंडी निजामपूर शहर महानगरपालिका,
भिवंडी, जि. ठाणे
महाराष्ट्र,
गुना एस.टी. स्टॅण्ड, कागडाळी,
भिवंडी - ४२१, ३०२, जि. ठाणे.

TEL : 02522-55314/55315, FAX : 02522-52074.

जा.क्र./शिनिशमपा/पा.पु.वि./१०८०८/२०१६
दिनांक : १०/११/२०१६.

कार्यदेश

प्रति,
श्री.पी.एल.आडके
प्लॉट नं.२ षट्मदर्शन पॅलेस, जेहान सर्कल,
न्यू गंगापुर नाका, गंगापुर रोड, नाशिक.

विषय :- वन्हाळदेवी वॉटर वर्क्स येथील ५ दललि. क्षमतेचा जलशुध्दीकरण केंद्र स्वतःच्या संकल्पचित्रावर बांधणेबाबत.

संदर्भ :- १) दि. ३०/०३/२०१६ रोजीची ई निविदा सुचना क्र.४७/१६-१७ ची नॉटीस.
२) करारनामा क्र. १६५/२०१६/१७

उपरोक्त संदर्भिय विषयानुसार वन्हाळदेवी वॉटर वर्क्स येथील ५ द.ल.लि. क्षमतेचा जलशुध्दीकरण केंद्र स्वतःच्या संकल्पचित्रावर बांधणेबाबतचे काम आपल्या संस्थेच्या नावे मंजूर करण्यात आले असून सदर कामाची मुदत दि. १०/११/२०१६ ते दि. ०९/११/२०१७ रोजी पर्यंत आहे. आपण केलेल्या करारनाम्यानुसार सदरचे कार्यदेश प्राप्त होताच शहर अभियंता यांचे सुचनेनुसार आपण काम सुरु करावे.

(अनिल डोंगर)

उप.आयुक्त (मुख्यालय)

भिवंडी नि.शहर महानगरपालिका, भिवंडी.

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Sagar
(Sagar)



भिवंडी निजामपुर शहर महानगरपालिका, भिवंडी.
वॉटर वर्क्स विभाग

जा.क्र./वॉटर वर्क्स/ 201 2024
दिनांक :- 21/08/2024

प्रति,

मा. मुख्य अणुजीव शास्त्रज्ञ,
जिल्हा आरोग्य प्रयोग शाळा, ठाणे.

विषय :- पाणी नमुने तपासणी करून मिळणे बाबत....

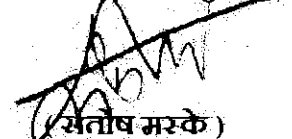
प.स. 38.4

महोदय,

खातील ठिकाणचे पाणी नमुने सुक्ष्म जिवीय तपासणी करीता पाठवित आहे. तरी सदरचे पाणी नमुने तपासून अहवाल द्यावा ही नम्र विनंती.

- 01) व. लकादवा जलशुद्धीकरण केंद्र, 4 ट. ल. ली. पंपहाउसचे पाणी
- 02) कुवारी शिंदे लोडुला यांच्या यांचा येथील नळीचे पाणी वाईड क्र. 10
- 03) कुवारी आरता मोडकलकर यांच्या येथील नळीचे पाणी वाईड क्र. 10
- 04) धोबीतलाव फातामा अन्सारी यांच्या येथील नळीचे पाणी वाईड क्र. 10
- 05) धोबीतलाव परवेज अहमद यांच्या येथील नळीचे पाणी वाईड क्र. 10
- 06) केशवबाळ दामोदर अनिता संगीशेट्टी यांच्या येथील नळीचे पाणी वाईड क्र. 6
- 07) केशवबाळ रुपाना परमन यांच्या येथील नळीचे पाणी वाईड क्र. 6
- 08) वासिनाहमदा कोतालुनिसा यांच्या येथील नळीचे पाणी वाईड क्र. 6
- 09) वासिनाहमदा मोहम्मद मुन्नाहद यांच्या येथील नळीचे पाणी वाईड क्र. 6
- 10) वासिनाहमदा लोडुल यांच्या येथील नळीचे पाणी वाईड क्र. 6
- 11) ठाणारोड आरता मोडकल येथील नळीचे पाणी वाईड क्र. 6
- 12) पद्मनागर, वाताजी सोसायटी यांच्या येथील नळीचे पाणी वाईड क्र. 10
- 13) पद्मनागर, वाताजी सोसायटी, कोडगरीक येथील नळीचे पाणी वाईड क्र. 10
- 14) नवसावन कॉलनी, पद्मनागर, गौरवी (नवसावन) येथील नळीचे पाणी वाईड क्र. 10
- 15) नवसावन कॉलनी, पद्मनागर, गौरवी (नवसावन) येथील नळीचे पाणी वाईड क्र. 10

आपला विश्वास



(सतीष मरके)

फिल्टर अटेंडंट

वॉटर वर्क्स विभाग

शि. नि. श. महानगरपालिका, भिवंडी.

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महाराष्ट्र राज्य सार्वजनिक आरोग्य सेवा

जिल्हा सार्वजनिक आरोग्य प्रयोगशाळा, ठाणे । Email:- cbthane01@gmail.com

पाणी नमुन्याचा सूक्ष्मजीवीय अहवाल

प्रति	- मा. उपत्युक्त शिवडी निजामपुर २।६२ मजपा शिवडी
पाठविण्याचे पत्र क्रमांक व दिनांक	- २०१/२९-०८-२०२५
प्रयोगशाळा संदर्भ क्रमांक	- ८२५५ - ८२६८
नमना घेतल्याचा दिनांक	- २९.०८.२०२५
नमुना पोहचल्याचा दिनांक	- २९.०८.२०२५
परीक्षण सुरु केल्याचा दिनांक	- २९.०८.२०२५

अ. क्र.	नमुन्याचे विवरण	परीक्षाचे निष्कर्ष			इतर अभिप्राय
		प्रति १०० मि.ली. नमुन्यातील संभाव्य सूक्ष्मजंतूची संख्या			
		कोलीफॉर्मस	थर्मोटॉलरंट कोलीफॉर्मस	इ. कोलाय	
१)	पाणी नमुने १ ली १५	०	-	-	पिण्यास योग्य

अभिप्राय :- पिण्यास अयोग्य पाण्यावर योग्य प्रमाणात क्लोरिनची प्रक्रिया केल्यानंतर व सूक्ष्मजीवीय पुनर्तपासणीनंतर पिण्यास योग्य असल्याची खात्री झाल्यानंतरच ते पाणी पिण्यासाठी वापरता येईल.

अहवाल क्रमांक :- २०८५

दिनांक :- ३-९-२०२५

अभिप्राय फोनने कळविल्याचा दिनांक :-

प्रत सादर:

- (१) उपसंचालक आरोग्य सेवा मुंबई मंडळ ठाणे
- (२) जिल्हा आरोग्य अधिकारी, जिल्हा परिषद, जिल्हा
- (३) शल्यचिकित्सक, जिल्हा रुग्णालय, जिल्हा
- (४) गटविकास अधिकारी, पंचायत समिती

मुख्य अणुजीव शास्त्रज्ञ
जिल्हा सार्वजनिक आरोग्य प्रयोगशाळा
ठाणे



412

भिवंडी निजामपुर शहर महानगरपालिका, भिवंडी.
वॉटर वर्क्स विभाग

जा.क्र./वॉटर वर्क्स/ 200 2024
दिनांक :- 21/01/2024

प्रति,

मा. मुख्य अणुजीव शास्त्रज्ञ,
जिल्हा आरोग्य प्रयोग शाळा, ठाणे.

विषय :- पाणी नमुने तपासणी करून मिळणे बाबत....

प. नं. 349

महोदय,

खातील ठिकाणचे पाणी नमुने सुक्ष्म जिवीय तपासणी करीता पाठवित आहे. तरी सदरचे पाणी नमुने तपासून अहवाल द्यावा ही नम्र विनंती.

- ०१) त्रसनीदवी जलमुहूर्ताकरणी कुन्दू म. द. ल. ला पंपहाउसचे पाणी
- ०२) समतनगर अकबर अली यांच्या येथील नळीचे पाणी वाई फ. ७
- ०३) समतनगर अकबर अली यांच्या येथील नळीचे पाणी वाई फ. ७
- ०४) धुगतनगर दिनशा केसरवाणी यांच्या येथील नळीचे पाणी वाई फ. ७
- ०५) धुगतनगर राकेश केसरवाणी यांच्या येथील नळीचे पाणी वाई फ. ७
- ०६) कापभाऊ पुण्या सोमर यांच्या येथील नळीचे पाणी वाई फ. ७
- ०७) कापभाऊ गनु पांगाल यांच्या येथील नळीचे पाणी वाई फ. ७
- ०८) कसाईवाडा गोविंद समीर यांच्या येथील नळीचे पाणी वाई फ. ५
- ०९) कसाईवाडा रविशंकर धनगर यांच्या येथील नळीचे पाणी वाई फ. ५
- १०) इरानापुरा मनोज मोरे यांच्या येथील नळीचे पाणी वाई फ. ५
- ११) इरानापुरा विमल धाडगे यांच्या येथील नळीचे पाणी वाई फ. ५
- १२) फोंडाजीवाडा विजय पाखरे यांच्या येथील नळीचे पाणी वाई फ. ५
- १३) फोंडाजीवाडा अरुण नारगुडे यांच्या येथील नळीचे पाणी वाई फ. ५
- १४) भास्करनगर मन्वद यकाळ येथील नळीचे पाणी वाई फ. ५
- १५) इरानापुरा नारायण फुले यांच्या येथील नळीचे पाणी वाई फ. ५

आपला विश्वास

(सोनीष मस्के)

फिल्टर आटेडंट

वॉटर वर्क्स विभाग

भि.नि.श. महानगरपालिका, भिवंडी.

①

15/01/25
28/8/25
Rec.

413
महाराष्ट्र राज्य सार्वजनिक आरोग्य सेवा

जिल्हा सार्वजनिक आरोग्य प्रयोगशाळा, ठाणे । Email:- cbthane01@gmail.com

पाणी नमुन्याचा सूक्ष्मजीवीय अहवाल

प्रति	: मा. उपायुक्ता भिंडी निजामपुर शहर मजपा भिंडी
पाठविण्याचे पत्र क्रमांक व दिनांक	: 200/29-08-2025
प्रयोगशाळा संदर्भ क्रमांक	: 8239 - 8253
नमना घेतल्याचा दिनांक	: 28.08.2025
नमुना पोहचल्याचा दिनांक	: 28.08.2025
परीक्षण सुरु केल्याचा दिनांक	: 28.08.2025

अ. क्र.	नमुन्याचे विवरण	परीक्षणाचे निष्कर्ष			इतर अभिप्राय
		प्रति 100 मि.ली. नमुन्यातील संभाव्य सूक्ष्मजंतूची संख्या			
		कोलीफॉर्मस	थर्मोटॉलरट कोलीफॉर्मस	इ. कोलाय	
1	पाणी नमुना 1 ले 15	0	—	—	पिण्यास योग्य

अभिप्राय :- पिण्यास अयोग्य पाण्यावर योग्य प्रमाणात क्लोरिनची प्रक्रिया केल्यानंतर व सूक्ष्मजीवीय पुनर्तपासणीनंतर पिण्यास योग्य असल्याची खात्री झाल्यानंतरच ते पाणी पिण्यासाठी वापरता येईल.

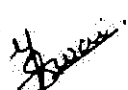
अहवाल क्रमांक :- 2082

दिनांक :- 3-9-2025

अभिप्राय फोने कळविल्याचा दिनांक :-

प्रत सादर:

- (१) उपसंचालक आरोग्य सेवा मुंबई मंडळ ठाणे
- (२) जिल्हा आरोग्य अधिकारी, जिल्हा परिषद, जिल्हा
- (३) शल्यचिकित्सक, जिल्हा रुग्णालय, जिल्हा
- (४) गटविकास अधिकारी, पंचायत समिती


 मुख्य अणुजीव शास्त्रज्ञ
 जिल्हा सार्वजनिक आरोग्य प्रयोगशाळा
 ठाणे



भिवंडी निजामपुर शहर महानगरपालिका, भिवंडी.
वॉटर ववर्स विभाग

जा.क्र./वॉटर ववर्स/ १००/२०२५
दिनांक :- २६/०८/२०२५

प्रति,

मा.मुख्य अणुजीव शास्त्रज्ञ,
जिल्हा आरोग्य प्रयोग शाळा, ठाणे.

विषय :- पाणी नमुने तपासणी करून मिळणे बाबत... ५५३६

महोदय,

खालील ठिकाणचे पाणी नमुने सुक्ष्म जिवीय तपासणी करीता पाठवित आहे. तरी सदरचे पाणी नमुने तपासून
अहवाल याचा ही नम्र विनंती.

- ०१) व-हाळादवा जलशुद्धीकरण केंद्र म. क. ली. पंपहाउसचे पाणी
- ०२) साईप्रसन्न सोसायटी फ्लॉक रोड वर साईप्रसन्न नमुने पाणी वॉर्ड क्र २१
- ०३) साईप्रसन्न सोसायटी प्रिव्हा फाईर रोड वर साईप्रसन्न नमुने पाणी वॉर्ड क्र २१
- ०४) अजमेर नगर अजमेर फाईर रोड वर साईप्रसन्न नमुने पाणी वॉर्ड क्र २१
- ०५) अजमेर नगर हॉटेल रोड वर साईप्रसन्न नमुने पाणी वॉर्ड क्र २१
- ०६) नारपोली स्वयंसेवायोजना कार्यालय वर साईप्रसन्न नमुने पाणी वॉर्ड क्र २०
- ०७) नारपोली वसुधा वॉर्ड वर साईप्रसन्न नमुने पाणी वॉर्ड क्र २०
- ०८) मंगुरुफाटा लडू मिठो साईप्रसन्न नमुने पाणी वॉर्ड क्र २०
- ०९) मंगुरुफाटा लडू मिठो साईप्रसन्न नमुने पाणी वॉर्ड क्र २०
- १०) साईप्रसन्न नारपोली रेणुका मेहरे साईप्रसन्न नमुने पाणी वॉर्ड क्र २०
- ११) साईप्रसन्न नारपोली यशवंत लंहागे साईप्रसन्न नमुने पाणी वॉर्ड क्र २०
- १२) साईप्रसन्न वडा लंबारोड पुष्प लंहागे साईप्रसन्न नमुने पाणी वॉर्ड क्र २३
- १३) साईप्रसन्न वडा लंबारोड मुन्ता लंहागे साईप्रसन्न नमुने पाणी वॉर्ड क्र २३
- १४) साईप्रसन्न अजमेर रोड साईप्रसन्न नमुने पाणी वॉर्ड क्र २३
- १५) साईप्रसन्न मंगुरुफाटा लडू मिठो साईप्रसन्न नमुने पाणी वॉर्ड क्र २०

Received (15) only but
26/8/2025
(NA)

आपला विश्वास
[Signature]
मंताप मरके
फिल्टर आटेडंट
वॉटर ववर्स विभाग
भि.नि.श.महानगरपालिका, भिवंडी.

6 vlc

महाराष्ट्र राज्य सार्वजनिक आरोग्य सेवा

जिल्हा सार्वजनिक आरोग्य प्रयोगशाळा, ठाणे | Email:- cbthane01@gmail.com

पाणी नमुन्याचा सूक्ष्मजीवीय अहवाल

प्रति	: मा. उपायुक्त, भिवंडी जिनामपुर शहर मनपा, भिवंडी
पाठविणाऱ्यांचे पत्र क्रमांक व दिनांक	: ९००/२६.०६.२०२५
प्रयोगशाळा संदर्भ क्रमांक	: ८२९३ - २०
नमना घेतल्याचा दिनांक	: २६.०६.२०२५
नमुना पोहचल्याचा दिनांक	: _____
परीक्षण सुरु केल्याचा दिनांक	: _____

अ. क्र.	नमुन्याचे विवरण	परीक्षणाचे निष्कर्ष			इतर अभिप्राय
		प्रति १०० मि.ली. नमुन्यातील संभाव्य सूक्ष्मजंतूची संख्या			
		कोलीफॉर्मस	थर्मोटॉलरट कोलीफॉर्मस	इ. कोलाय	
१.	पाणी नमुने क्रमांक १ ते १५	०	-	-	पिण्यास योग्य

अभिप्राय :- पिण्यास अयोग्य पाण्यावर योग्य प्रमाणात क्लोरिनची प्रक्रिया केल्यानंतर व सूक्ष्मजीवीय पुनर्तपासणीनंतर पिण्यास योग्य असल्याची खात्री झाल्यानंतरच ते पाणी पिण्यासाठी वापरता येईल.

अहवाल क्रमांक :- २०६६

दिनांक :- १-९-२०२५

अभिप्राय फोनने कळविल्याचा दिनांक :-

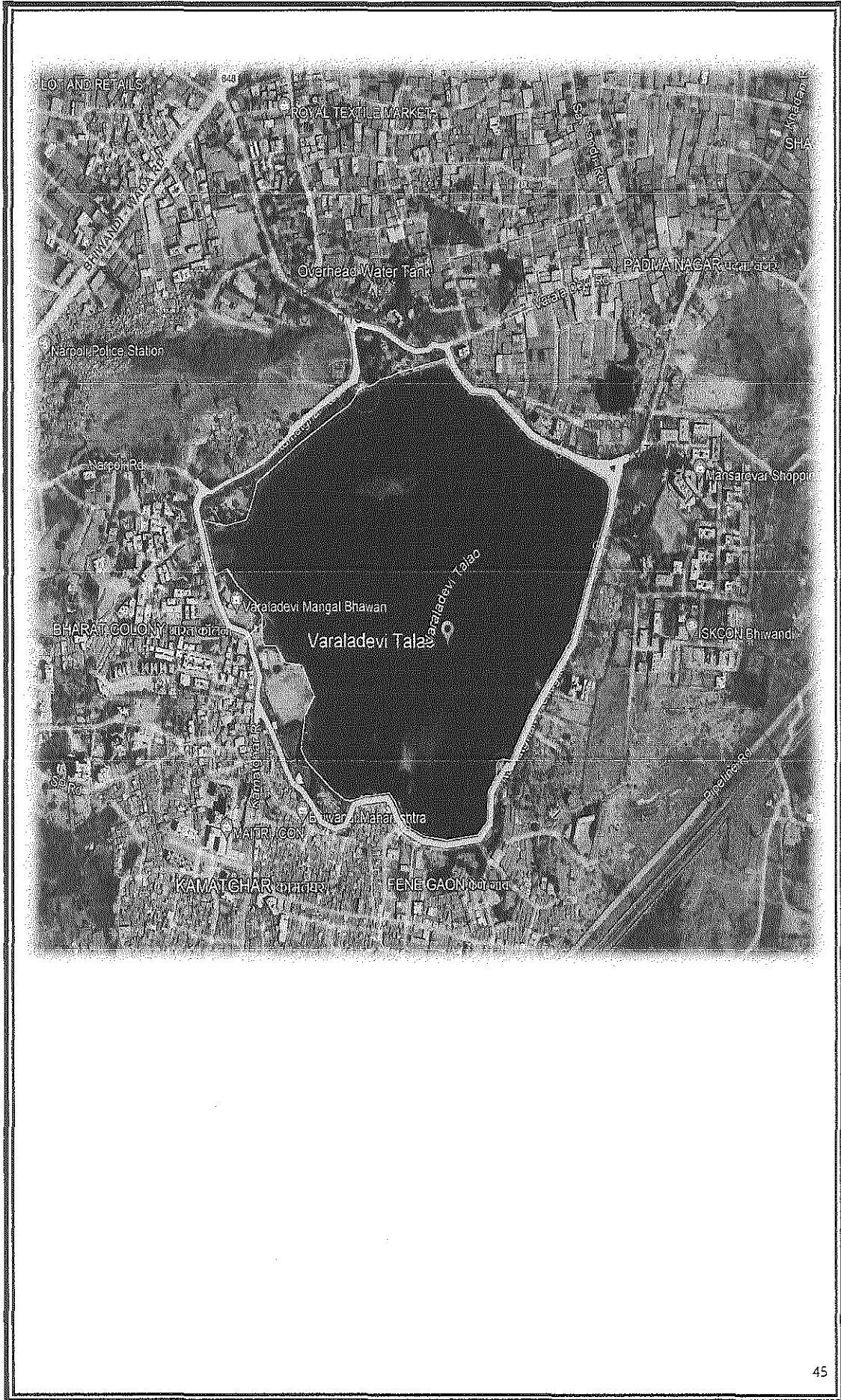
प्रत सादर:

- (१) उपसंचालक आरोग्य सेवा मुंबई मंडळ ठाणे
- (२) जिल्हा आरोग्य अधिकारी, जिल्हा परिषद, जिल्हा
- (३) शल्यचिकित्सक, जिल्हा रुग्णालय, जिल्हा
- (४) गटविकास अधिकारी, पंचायत समिती

मुख्य अणुजीव शास्त्रज्ञ
जिल्हा सार्वजनिक आरोग्य प्रयोगशाळा
ठाणे

~~416~~

EXHIBIT-J





~~417~~ EXHIBIT-K
BHIWANDI NIZAMPUR CITY MUNICIPAL CORPORATION



Old S.T. Stand, Kap Ali, Bhiwandi-421302, Dist. Thane.

Phones : 02522 - 25314 / 255315 Fax: 02522 - 252074.

Email : bncmcwsd@gmail.com

OW. No./BNCMC/WSD/1782 / 2023

Date : 01/11/2023

To,

Smt. Archana Parshurame
Scientist Grade-II
Dept. of Environmnt and Climate Change
Government of Maharashtra,
15th Floor, New Administrative Building,
Mantralaya, Mumbai, Maharashtra-400032.

**Subject : Revival and Conservation of Varaladevi lake at Bhiwandi Nizampur City
Municipal Corporation under National Plan for Conservation of Aquatic
Ecosystems (NPCA)**

Reference : 1) F.No. W-6/9/2023-WTL, Dated- 25/09/2023.

2) The letter of Ajay Thakur and Associates Architect (PMC), on
Dated- 30/10/2023.

Resp. Madam,

1. This has reference to your letter dated on 25th September, 2023 by govt. of India - ministry of environment, forest and climate change (wetland division) Delhi.

2. Proposed proposal is revised in form of and given Guidelines of NPCA. With The Integrated Management Plan (IMP) in accordance with Annexure-VI & Annexure- V are attached herewith.

3. In given detailed project report (DPR) we have attached of detailed write up of wetland and its management activities.

• Minutes of meeting approved by the govt of Maharashtra are attached herewith.

• The undertaking by Bhiwandi nizampur municipal corporation (BNCMC) about No overlapping of activities are attached herewith.

• Detailed estimate of proposed proposal with accordance to state schedule rates 2023 are attached herewith.

4. All essential aspects highlighted are incorporated into the proposal, including the classification of proposed activities, information on the values and services of the wetland, a comprehensive write-up of the wetland.

(Ajay Vaidya)

Administrator/Commissoner
Bhiwandi N. C. Municipal Corporation.

418 N
ARCHITECT**AJAY THAKUR & ASSOCIATES**

ARCHITECT | URBAN DESIGNER | INTERIOR DESIGNER
OFFICE NO 206-207, AVENUE 7 BUSINESS HUB, JALNA ROAD
NEAR MONDHA NAKA BRIDGE, CHHATRAPATI SAMBAJINAGAR. 431 001
EMAIL-architectajaythakur@gmail.com
CELL NO .9028046455

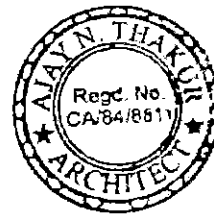
Date : 30/10/2023

To,
Commissioner,
Bhiwandi Nizampur Municipal corporation,
Dist- Thane.

Subject: Revival and Conservation of Varaladevi lake at Bhiwandi Nizampur City
Municipal Corporation under National Plan for Conservation of Aquatic
Ecosystems (NPCA).

Dear sir/madam,

1. This has reference to your letter dated on 25th September, 2023 by govt. of India - ministry of environment, forest and climate change (wetland division) Delhi.
2. proposed proposal is revised in form of and given Guidelines of NPCA. With The Integrated Management Plan (IMP) in accordance with Annexure-VI & Annexure- V are attached herewith.
3. In given detailed project report (DPR) we have attached of detailed write up of wetland and its management activities.
 - Minutes of meeting approved by the govt of Maharashtra are attached herewith.
 - The undertaking by Bhiwandi nizampur municipal corporation (BNCMC) about No overlapping of activities are attached herewith.
 - Detailed estimate of proposed proposal with accordance to state schedule rates 2023 are attached herewith.
4. All essential aspects highlighted are incorporated into the proposal, including the classification of proposed activities, information on the values and services of the wetland, a comprehensive write-up of the wetland,



Thanks & Regards.

Ajay Thakur & Associates.

~~419~~National Plan for Conservation of Aquatic Ecosystems (NPCA) Guidelines**Annexure V: Format for preparing brief document**

State / Union Territory: Maharashtra
 Name and address of person(s) compiling this information: Sandip patnawar

Section 1: Identification, Location and Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Varaldevi Lake

1.2 Name of the Village(s) , Tehsil(s), Municipal area (s)
Bhiwandi Nizampur City Municipal Corporation

1.3 Name of the District(s) in which wetland complex is located
Thane

1.4 Geographical coordinates (Latitude and Longitude, to degree, minutes and second)

Latitude: From 73°03'34.29" E to _____

Longitude: From 19°16'45.58" N to _____

1.5 Name of the Department / Agency which has jurisdiction over the wetland / wetlands complex
Bhiwandi Nizampur City Municipal Corporation

Section 2: Site Characteristics

2.1 Area of wetland / wetlands category (ha) 49.89 Ha

Wetland type (Please tick appropriate categories and sub-categories)

Category	Subcategory
<input type="checkbox"/> Natural (Inland)	<input checked="" type="checkbox"/> Permanent lakes
	<input type="checkbox"/> Seasonal/ intermittent lakes
	<input type="checkbox"/> Permanent streams/ creeks
	<input type="checkbox"/> Seasonal/ intermittent streams/ creeks
	<input type="checkbox"/> Oxbow
	<input type="checkbox"/> River floodplain
	<input type="checkbox"/> Permanent freshwater marshes
	<input type="checkbox"/> Seasonal/ intermittent freshwater marshes
	<input type="checkbox"/> Shrub-dominated wetlands
	<input type="checkbox"/> Tree-dominated wetlands
	<input type="checkbox"/> Geothermal wetlands
	<input type="checkbox"/> Karst and other subterranean hydrological systems

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National Plan for Conservation of Aquatic Ecosystems (NPCA) Guidelines

Category	Subcategory
<input type="checkbox"/> Natural (Coastal)	<input type="checkbox"/> Coastal lagoon <input type="checkbox"/> Estuary <input type="checkbox"/> Intertidal mud, sand or salt flats <input type="checkbox"/> Mangroves <input type="checkbox"/> Coral reefs
<input type="checkbox"/> Human-made	<input type="checkbox"/> Aquaculture pond <input type="checkbox"/> Tank <input type="checkbox"/> Saltpan <input type="checkbox"/> Dam / Reservoir

2.2 Depth (m) Average 1.20 _____ Maximum 3.6 _____

2.3 Elevation (m above mean sea level) 47 _____ m

2.4 Water regimes

a) Main source of water (tick all applicable)

- Rainfall Groundwater
 Catchment runoff Direct / indirect inflow from river

Others, please specify _____

b) Water permanence

- Mostly permanent Mostly intermittent

c) Destination of water from wetland

- Feeds groundwater To downstream catchment
 To river To sea

d) Water pH

- Acid (< 5.5) Circumneutral (5.5 – 7.4)
 Alkaline (> 7.4) Not known

e) Water salinity

- Fresh (< 0.5 g/l) Brackish (0.5 – 30 g/l))
 Euhaline (30- 40 g/l) Hypersaline (>40g/l)
 Not known

~~421~~National Plan for Conservation of Aquatic Ecosystems (NPCA) Guidelines

f) Nutrient in water

- Eutrophic Mesotrophic
 Oligotrophic Not known

2.5 Climatic setting

a) Annual Rainfall /Snowfall(mm) _____

b) Temperature (°C) Minimum 63°F Maximum 97°F

c) Humidity (%) Minimum _____ Maximum _____

2.5 Area of zone of influence (in ha) 49.89 _____

2.6 Major land use within zone of influence (provide as approximate % of catchment area)

Forests _____%

Plantation _____%

Agriculture 7 _____%

Settlements (Rural) _____%

Settlements (Urban) 100 _____%Industrial 10 _____%2.7 Map of wetland complex and zone of influence
(To be enclosed as Annex I and II to this proposal)**Section 3: Biodiversity**

3.1 Notable plant species present in wetland

Wad, Pimpal, Gulmohar

3.2 Notable animal species present in wetland

Shrimp, Telambia
_____3.3 Species of conservation significance (rare, endangered, threatened, endemic species)
_____3.4 Major plant invasive alien species
_____3.5 Major animal invasive alien species

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National Plan for Conservation of Aquatic Ecosystems (NPCA) Guidelines

Section 4: Ecosystem services

Importance	Relevant for the site (please tick yes or no)	If Yes, Details (upto 50 words for each category)
Source of drinking water for people living and around	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	
Source of water for agriculture	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	
Fishing	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Engaging in communal fishing without obtaining the necessary permits or permission.
Conservation of aquatic food plants	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	
For buffalo wallowing and use of domesticated animals	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Nearby people wash buffalo
Medicinal plants	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	
Is a recreational site	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	This lake is situated in the centralize area. And also, it has significant culture and values
Buffering communities from extreme events as floods and storms	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	
Groundwater recharge	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Definitely, the area of the lake is to vast so it is possible to penetrate water to the ground.
Water purification	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	
Acts as a sink for sediments	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	The gradual slope of the surrounding is towards the lake
Has significant cultural and religious values	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Yes, it has cultural value, Due to the temple of Varaldevi the name has given to the lake
Is a site for recreation and tourism.	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Due to the varaldevi temple besides the lake localities and tourists visit

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National Plan for Conservation of Aquatic Ecosystems (NPCA) Guidelines

Importance	Relevant for the site (please tick yes or no)	If Yes, Details (upto 50 words for each category)
Supports noteworthy plant species	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	
Supports noteworthy animal species	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	
Site of high congregation of migratory water birds	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Certain species of bird migrated to the lake.
Supports life cycle of fish or amphibians	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	
Mining	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	
Any other, please list		

Section 5: Pre-Existing Rights and Privileges

Nature of right and privilege	Relevant for the site (please tick yes or no)	Does this negatively impact the wetland's ecological health?	Brief description (upto 50 words for each category)
Community Fishing (without any lease or permission from government department)	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	
Fishing under lease from government department	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	
Harvest of plants (without any lease or permission from government department)	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	
Harvest of plants under lease from government department	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	
Agriculture or horticulture within wetland	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	
Grazing	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	

hny

National Plan for Conservation of Aquatic Ecosystems (NPCA) Guidelines

Nature of right and privilege	Relevant for the site (please tick yes or no)	Does this negatively impact the wetland's ecological health?	Brief description (upto 50 words for each category)
Religious practices	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	
Withdrawal of water for domestic use	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	
Withdrawal of water for agriculture or fisheries	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	
Bathing or wallowing of domestic animals	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	
Flaying of birds	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	
Any other, please list here	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	

Section 6: Present and Potential Threats

Threat	Degree	Present or Potential	Additional information, if any
Changes in water inflow and outflow	<input type="checkbox"/> High <input checked="" type="checkbox"/> Medium <input type="checkbox"/> Low	<input checked="" type="checkbox"/> Present <input type="checkbox"/> Potential	
Pollution	<input type="checkbox"/> High <input checked="" type="checkbox"/> Medium <input type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	
Unsustainable harvest of biological resources	<input type="checkbox"/> High <input type="checkbox"/> Medium <input checked="" type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	
Mining	<input type="checkbox"/> High <input type="checkbox"/> Medium <input checked="" type="checkbox"/> Low	<input checked="" type="checkbox"/> Present <input type="checkbox"/> Potential	
Siltation	<input type="checkbox"/> High <input type="checkbox"/> Medium <input checked="" type="checkbox"/> Low	<input checked="" type="checkbox"/> Present <input type="checkbox"/> Potential	
Eutrophication	<input type="checkbox"/> High <input type="checkbox"/> Medium <input checked="" type="checkbox"/> Low	<input checked="" type="checkbox"/> Present <input type="checkbox"/> Potential	

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National Plan for Conservation of Aquatic Ecosystems (NPCA) Guidelines

Threat	Degree	Present or Potential	Additional information, if any
Spread of invasive species	<input type="checkbox"/> High <input type="checkbox"/> Medium <input checked="" type="checkbox"/> Low	<input checked="" type="checkbox"/> Present <input type="checkbox"/> Potential	
Any other, please list:	<input type="checkbox"/> High <input type="checkbox"/> Medium <input type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	

Section 7: Activities Proposed to be prohibited (other than those listed in Rule 4(2) of Wetlands Rules)

Activity	Prohibited within wetlands or zone of influence	Details of specific area wherein activity is prohibited	Name of department / agency responsible for regulation	Additional information, if any
	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence			

Section 8: Activities Proposed to be regulated

Activity	Place a tick mark if relevant	Regulation within wetlands or zone of influence	Level of regulation (in terms of people, restricted area or any other)	Name of department / agency responsible for regulation	Additional information, if any
Withdrawal of water / impoundment / diversion or any other hydrological intervention	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input checked="" type="checkbox"/> Zone of influence			
Harvesting of resources (living / non-living)	<input type="checkbox"/>	<input checked="" type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence			
Grazing	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence			

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National Plan for Conservation of Aquatic Ecosystems (NPCA) Guidelines

Activity	Place a tick mark if relevant	Regulation within wetlands or zone of influence	Level of regulation (in terms of people, restricted area or any other)	Name of department / agency responsible for regulation	Additional information, if any
Discharge of treated sewage/ effluent / wastewater	<input checked="" type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input checked="" type="checkbox"/> Zone of influence			
Construction of boat jetties, and facilities for temporary use, as pylon bridges	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input checked="" type="checkbox"/> Zone of influence			
Aquaculture, agriculture and horticulture activities within the wetland boundaries.	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence			
Any other, please list:	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence			

Section 9: Activities Proposed to be permitted

Activity	Place a tick mark if relevant	Within wetlands or zone of influence	Additional information, if any
Proposed Ghat renovation work	<input type="checkbox"/>	<input checked="" type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence	<ul style="list-style-type: none"> Proposed gathering space for localities as well as tourist. View point for the tourist
Proposed pathway and sitting	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence	<ul style="list-style-type: none"> It can be used for morning / evening walk.
Proposed pitching layout	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence	

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National Plan for Conservation of Aquatic Ecosystems (NPCA) Guidelines

Activity	Place a tick mark if relevant	Within wetlands or zone of influence	Additional information, if any
Proposed drain water inlet	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence	
Proposed storm water inlet	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence	
Proposed compound wall	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence	
Proposed control cabin	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence	

Section 10: Listing of Available Scientific Resources Used

CHECKLIST

- Responsible agency has been clearly identified and details of contact person included
- Wetland/ wetlands complex boundary has been delineated using GIS and firmed up by adequate ground truthing
- Wetland/ wetlands complex map has been provided at required scale
- Zone of influence has been delineated and included in wetland map or a separate map
- Wetland zone of influence is sufficient to manage all activities
- Site's importance have been listed, and for major categories, justification is provided
- Site's biodiversity values are listed, and for major categories, justification is provided
- List of pre-existing rights and privileges is provided
- Consistency or inconsistency of pre-existing rights and privileges is indicated to be best of available knowledge
- Threats to site are listed, and for major categories details are provided
- Activities prohibited, beyond those already listed in Rule 4(2) have been mentioned
- List of activities to be regulated within wetlands and zone of influence is provided
- List of activities to be permitted is provide

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National Plan for Conservation of Aquatic Ecosystems (NPCA) Guidelines

Varaldevi lake429

Wetland Name: Varaldevi

Wetland Area (in ha): 49.89 Ha

Location: (District(s), State / UT): Bhiwandi , Maharashtra

Name of the nodal agency for management plan implementation: Dept. of Forest in association with other line departments under the guidance of the District Wetland Authority

Management plan period:

Total budget: 52,95,21,000 .00

Introduction

Varaldevi Lake, located in Bhiwandi, is a significant water body in the Thane district of the Indian state of Maharashtra. This picturesque lake holds historical, ecological, and cultural importance in the region. Varal Devi Lake is the largest lake of Bhiwandi city. This lake is surrounded by hills, residential places like buildings, small huts, rocks and gardens. The water from this lake is used for the purpose of drinking and domestic uses and for fishing. Many nets are immersed into the water for catching fish. This water is also used for supplying to fire brigade. However, the lake has been severely polluted in recent years.

The pollution of Varaladevi Lake has a number of negative impacts. It is a health hazard for people who bathe and drink the water. It also poses a threat to the environment, as it can contaminate the soil and water supply.

The lake is home to a variety of aquatic life that is under threat. The pollution is killing fish and other aquatic life, and it is also disrupting the lake's ecosystem. Cleaning up the lake would help to protect the aquatic life and restore the lake's ecosystem.

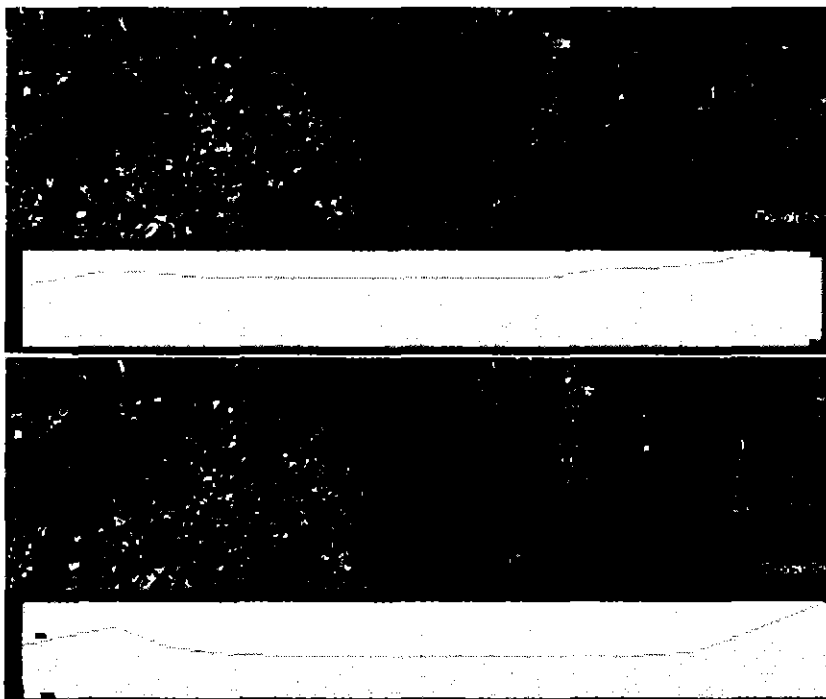
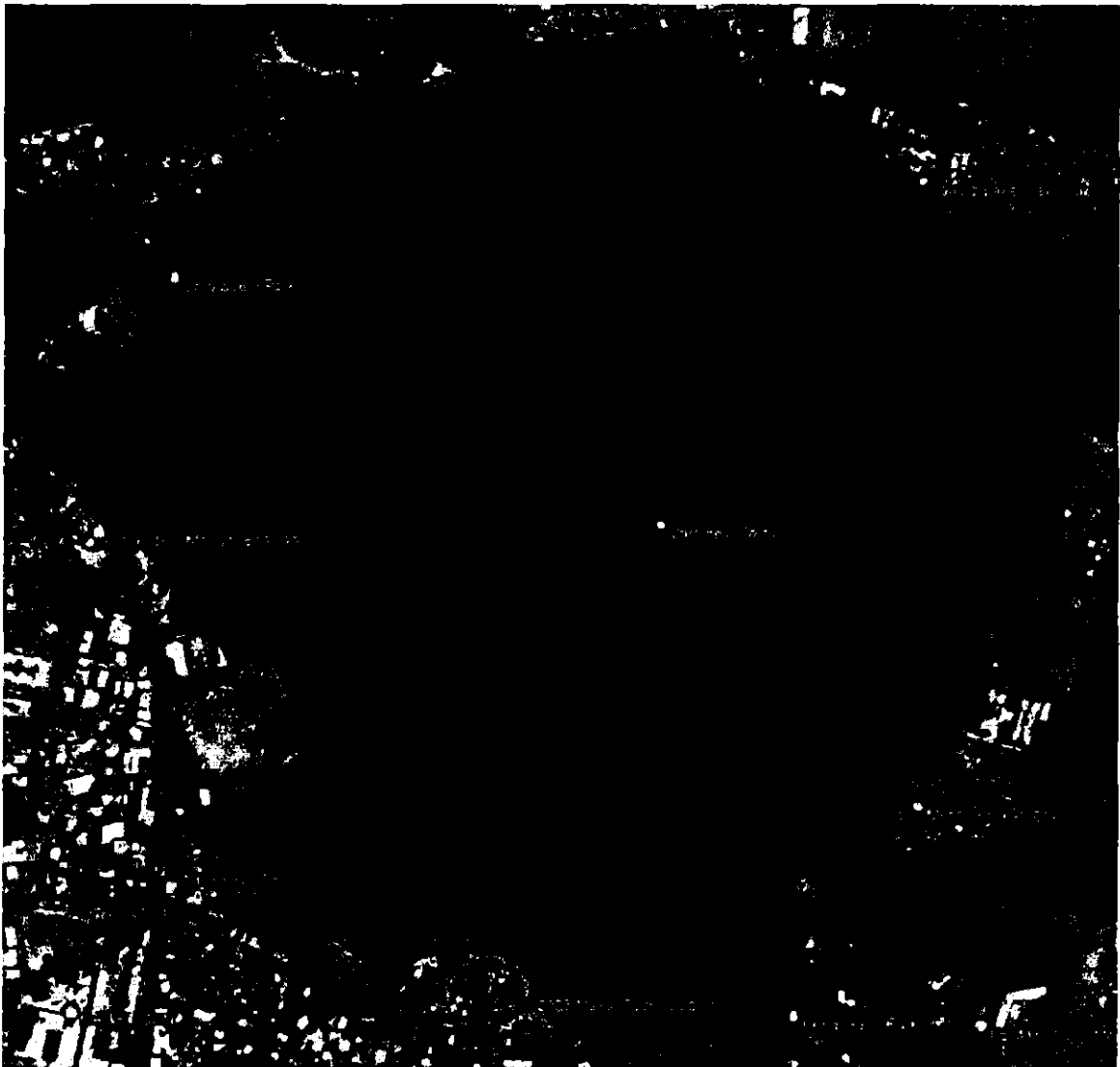
We believe that cleaning up Varaldevi Lake is a worthwhile investment. The lake is a valuable resource for the people of Bhiwandi, and it has the potential to be a beautiful and thriving ecosystem. We urge the government to take action to clean up the lake and protect the health and well-being of the people of Bhiwandi.

Varaldevi Lake also holds religious significance for the local population. The nearby Varaldevi Temple is a revered shrine dedicated to the goddess Varaldevi, and devotees often visit the temple to seek blessings. The serene atmosphere around the lake, combined with the spiritual aura of the temple, adds a unique dimension to the overall experience for those who visit for religious purposes.

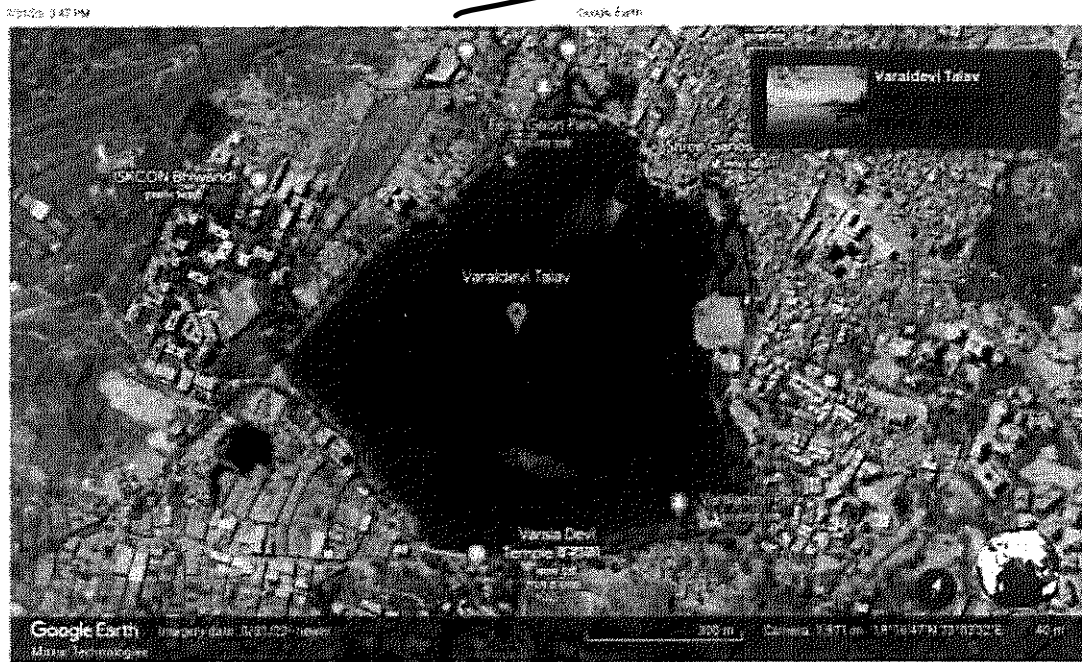
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Description of wetland features

Mapping of Wetland



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Existing Population

As per provisional reports of Census India, the population of Bhiwandi in 2011 is 709,665. Out of which male population is 415,339 and the female population is 294,326. Although Bhiwandi city has a population of 709,665; its urban/metropolitan population is 735,681 of which 431,704 are males and 303,977 are females.

Sr. No.	Bhiwandi City	Total Population	Male	Female
1	City Population	709,665	415,339	294,326
2	Literates	491,071	301,986	189,085
3	Children (0-6)	91,825	47,235	44,590
4	Average Literacy (%)	79.48 %	82.04 %	75.71 %
5	Sex Ratio	709	-	-
6	Child Sex Ratio	944	-	-

(Source: Census, 2011)

The Schedule Caste (SC) constitutes 3.1% while Schedule Tribe (ST) was 1.2% of the total population in Bhiwandi Nizampur.

Literacy Rate

As per Census 2011, Bhiwandi city showed a high level of literacy i.e., 69 percent as compared to 65 percent in 2001, with a literacy rate of 43 percent for males and 27 for females. Whereas this literacy rate is much lower than the state's average literacy rate which is 82.34 percent. Table 4-4 shows that there is no change for a male and a significant increase for females compared with all the previous census data.

Sr. No.	Census Year	Total literate	Male literate	Female literate	Total Literates (%)	Male %	Female %
1	1961	24331	17875	6456	44%	33%	12%
2	1971	52393	36468	15925	49%	34%	15%
3	1981	105177	74556	30621	50%	35%	15%
4	1991	196170	135097	61073	52%	36%	16%
5	2001	388336	260137	128199	65%	43%	21%
6	2011	491071	301986	189085	69%	43%	27%

(Source: Census, 2011)

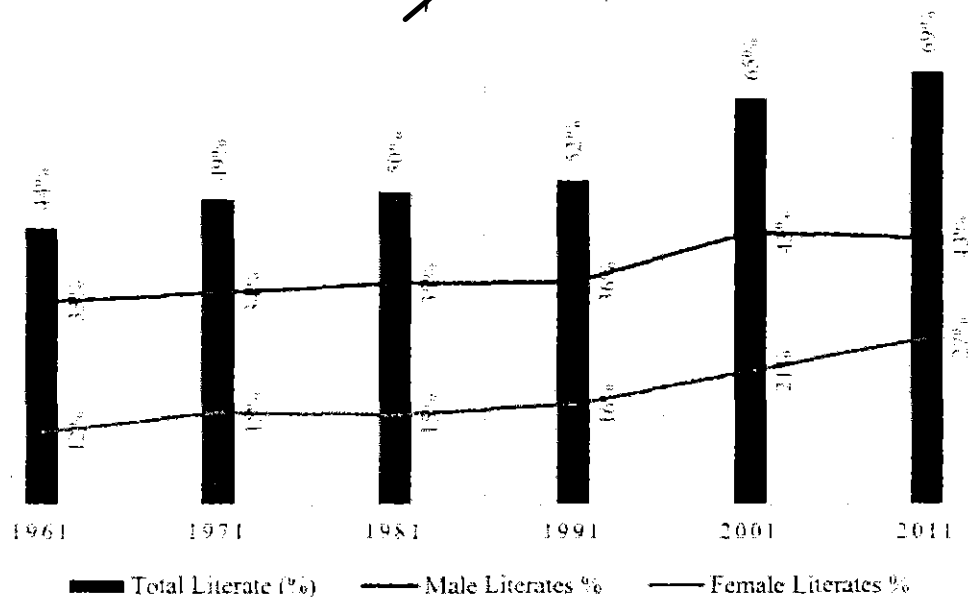


Figure 4-4 Literacy rate

The total literacy rate of Bhiwandi Nizampur was 79.48% in 2011 which is less than the average literacy rate of 82.34% in Maharashtra. Population-wise, out of a total of 491,071 literates, males were 301,986 while females were 189,085. Also, the male literacy rate was 82.04% and the female literacy rate was 75.71% in Bhiwandi Nizampur. The sex ratio in Bhiwandi is 709 per 1000 males. The average national sex ratio in India is 940 as per the latest reports of the Census 2011 Directorate. In the 2011 census, the child sex ratio is 944 girls per 1000 boys.

Occupational Structure

In Bhiwandi Nizampur Municipal Corporation out of the total population, 289,828 were engaged in work activities for the census year 2011. From the total working population, 92.84% of workers describe their work as Main Work (Employment or Earning more than 6 Months) while 7.16% were involved in Marginal activity providing a livelihood for less than 6 months. Table 5-1 indicates that 92.54% of total workers are main workers and 7.16% are marginal workers as per Census 2011. Thus, numbers conclude that most of the workers are involved in long-term employment.

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Table 5-1 Economic profile of Bhiwandi Nizampur

Sr. No.	Census Year	Total Workers	% Of Total Workers	Non-Worker	% Of Nonworkers	Main Workers	Marginal Worker
1	1961	25041	46%	29892	54%	-	-
2	1971	45666	43%	61578	57%	-	-
3	1981	91627	43%	119075	57%	89341	2286
4	1991	154411	41%	223282	59%	154411	1377
5	2001	250227	42%	348514	58%	243066	7161
6	2011	289828	41%	419837	59%	269087	20741

(Source: Census, 2011)

WORKING POPULATION OVER THE YEARS

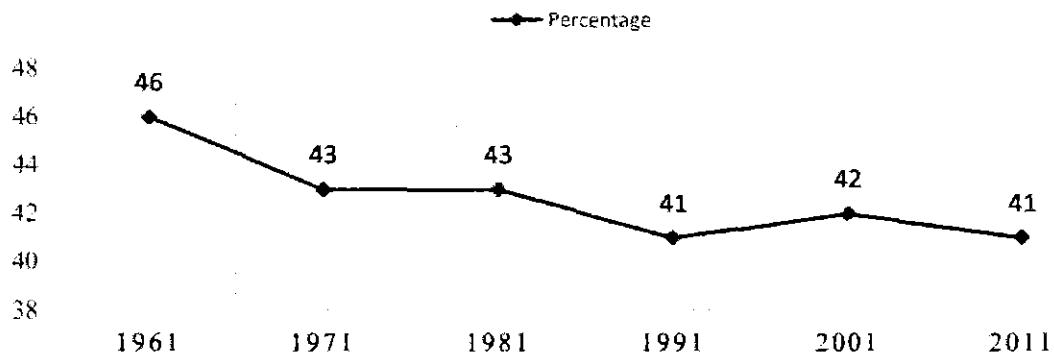


Figure 5-1 Working Population over The Years

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Biodiversity of the Wetland

Wetlands are one of the most productive environments on the planet when compared to many other ecosystems. They are the primary habitat for the majority of the world's water birds and a critical habitat for migratory species. Wetlands provide as feeding and nesting habitats for nearly all of the world's water birds and are an essential aspect of human life for a variety of reasons. The most common human uses of wetland plants are for food, fuel, fodder for cattle, fish feed, and adornment.

Some notable plant species are

Pimple , Wad , Acacia, Gulmohar etc.

Notable animal species present in wetland

Fishes: Shrimp, Telambia

Bitrds : Greater and Lesser Flamingos.

Evaluation of wetland features

Wetlands are crucial as they provide for all water-related ecosystem services. They manage water amount, groundwater recharge, and can help to control floods and storm effects. Wetlands also aid in erosion management and sediment transport, contributing to land development and boosting storm resistance. Many of these ecosystem services increase water security, including protection from natural catastrophes and adaptability to climate change. The Varaldevi wetland performs all the functions of a healthy wetland however it is now facing some increasing human influence.

Major Threats observed

- The pollution is killing fish and other aquatic life.
- The pollution of Varaladevi Lake has a number of negative impacts. It is a health hazard for people who bathe and drink the water. It also poses a threat to the environment, as it can contaminate the soil and water supply.

Institutional arrangements:

Ownership:

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Administrative Divisions of Bhiwandi-Nizampur

- **Administrative Steps:**

Following are the key constituents of the Corporation.

- **The General Body of the Corporation:**

The General Body of the Corporation "Maharashtra" is a body of 89 councilors, 84 Councilors are elected representatives of the city and 5 Councilors are nominated. For better administrative functioning of the city, 5 zones are formed in the city which is further divided into 28 wards. From each ward, 3 councilors are elected for five years

- **The Commissioner:**

Appointed by the State Government, the Municipal Commissioner holds office for a period not exceeding three years unless extended by the State Government. He manages day to day affairs of the Corporation subject to approvals and sanctions, from the Standing Committee and the Corporation, wherever required. The entire executive powers to carry out the provisions of the BPMC are vested with the commissioner. He is assisted in his functions by executive arm of the corporation which includes Dy. Municipal Commissioner, Asst. Municipal Commissioner, Chief Accounts and Finance Office, Chief Auditor, City Engineer and other Executive Officers.

- **The Mayor:**

The Mayor, the first citizen of the city, is appointed by the councilors and holds office for one year. The Mayor presides over the General Body Meetings of the Councilors, but has not been assigned any executive powers under the Act.

- **The Standing Committee:**

This committee, specified under The BPMC Act is the most important committee of the corporation. The Councilors at their first meeting elect the Standing Committee, consisting of 16 councilors, after the general election. The Standing Committee/General Board essentially governs the functioning of the Corporation on behalf of the councilors. It is the policy making body of the Corporation and makes all decisions with respect to the establishment and finances of the Corporation as per the various provisions of the BPMC Act 1949.

- **1.9.6 The Ward Committee**

The ward committee consists of councilors representing the electoral wards within the territorial area of the ward committee. The main function of the ward committee is to

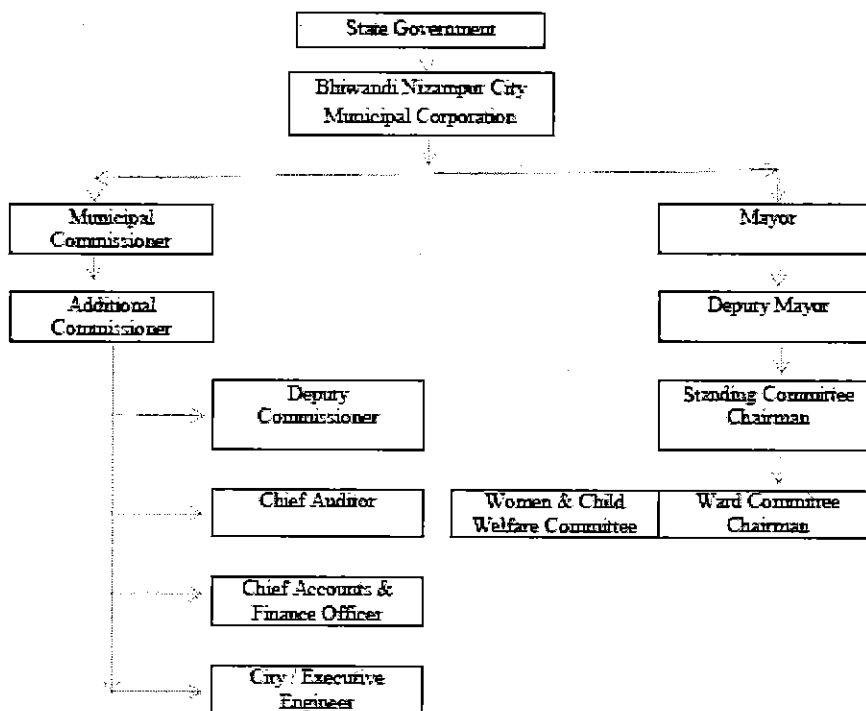
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approve the cost of works for the 4 wards incorporate the expenses in the budget etc. The annual sanction of Rs. 2 Crores is given to each ward committee to carry out various development projects in their respective ward. For a single project of above Rs. 10 lacs, ward committee shall take approval from the General Body.

The Bhiwandi-Nizampur city consists of two major Zones:

1. The outer limit of the erstwhile municipal body.
2. The extended city limits.

The city is divided into sixty four wards for election purpose (Refer Annexure 1 for ward wise population). The wards are then consolidated into five zones, each with a zonal office, for better administrative and organizational control



Setting management objective:

The management plan focuses on the long-term conservation of Varaldevi wetland and wise use for the ecological and livelihood security of local communities. This wetland conservation plan is developed using the MoEFCC's National Plan for Conservation of Aquatic Ecosystems Guidelines.

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Management strategy:

1. To preserve the wetland area and water holding capacity by structural and non-structural means.
2. To safeguard the ecology and preserve floral and faunal diversity.
3. To promote education, scientific research and ecotourism for recreation.
4. To include local community in conservation and development programmes.

Management strategy

- Delineation of wetland boundary in the presence of all stakeholders such as the revenue department, the forest department, and local villagers whose land borders the wetland.
- Restoring hydrological regimes through managing water intake and outflow.
- Reinforcement of bund near the lake to limit ingress of agricultural runoff and solid waste from nearby villages.
- Create zones in the wetland for management of different ecosystem functions and biodiversity values, in addition to separating the fisheries leasing area and leaving some unspoiled habitat for migratory and resident birds.
- Protect the wetland boundaries and its water holding capability, avoid encroachment for cash crops farming.
- Attempt to balance biodiversity conservation and livelihoods within natural limits, as well as improving the well-being of local communities by improving water, sanitation, and health services, and creating opportunities for livelihood diversification, particularly through positive incentives for wetland custodianship.
- Continuous monitoring and assessment of wetland for management planning and establish an integrated wetland inventory to support the establishment of an ecological and socioeconomic information baseline.
- Emphasizing capacity building for wetland management, namely understanding biodiversity and ecosystem services features and governing variables and incorporating them into planning, decision making and implementation at all levels.
- The district wetland authority that may include Forest dept., Revenue dept. and other NGOs to have consultative meetings and promote sustainable management of vharaldevi wetland.

Monitoring and Evaluation Plan

The wetland elements that characterize the wetland and impact conservation were prioritized based on the field study. The monitoring approach for the wetlands is provided below, based on the performance metrics.

Table 2: Performance Indicators for vharaldevi lake/wetland

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Wetland feature	Management objective	Performance Indicator	Means of measurement
Area	Maintain wetland area	Wetland area which had not been altered for non-wetland usages	The area as estimated by BNCCMC & its under corporation limits.
Catchment	Reduction of silt load from the catchment area	Water holding capacity and silt load	Monitoring the wetland depth and employing the catchment restoration measure like vegetation restoration in the catchment.
Hydrological regimes	Reduce pollution	Water quality parameters like DO, salinity, TDS, TSS, BOD, COD, Nutrients are under threshold and permissible limits	Periodic water quality monitoring
	Enhance hydrological connectivity within the wetlands complex	The connectivity between the wetland in Bhiwandi can be seen in monsoon.	Remote sensing data
Biodiversity	Maintain and enhance habitat for water birds and other aquatic fauna	Presence of suitable vegetation for water birds and other associated fauna	Physical survey and periodic monitoring. Demarcation of wetland boundary
	Reduce area under invasive macrophytes	Wetland without macrophytes invasion	Physical survey and eradication of invasives in a scientific manner.
	Maintain fish species richness	Richness of native fish species	Periodic sampling
Socioeconomics	Reduce use of harmful fishing practice	Not using zero mesh size net while harvesting	Socioeconomic survey and awareness. Provide alternate fishing nets.

Table 3: Parameters for wetlands monitoring of vharaldevi lake Wetland

Wetland feature	Monitoring parameter	Monitoring method	Frequency
Wetland extent	Wetland area	Remote sensing and ground truthing	Once a year
	LULC with the wetland area		
	Connectivity with other adjoining wetlands/River		

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Wetland catchment	Climate	Weather station data	Daily or monthly
	Land use and land cover	Remote sensing and ground truthing	
	Total sediment yield	Stream gauging station	
	Total nutrient yield		
Hydrological regimes	Water inflow and outflow	Stream gauging station	
	Water holding capacity	Bathymetric survey	
	Peak inundation	Remote sensing and ground truthing	
	DO, salinity, BOD, TDS, TSS, pH, EC	Data from water quality sampling stations	
	COD,		
	Number of point sources discharging untreated sewage into the wetland	Physical Surveys	
Biodiversity and habitat	Populations of major wetland dependent species groups	Line transect or quadrat studies	Every three month
	Habitat use by key species		
	Number of migratory species using the wetland	Physical survey	
	Area under invasive macrophyte		
Ecosystem services	Annual fish yield	Sampling from local fishermen	Annual estimate
	Number of tourists	Survey	Monthly
	Volume of surface water abstracted from wetland	Hydrographic surveys	Once in a year
	Volume of ground water recharged		
	Proportion of floodwaters stored in the wetland		
	Use of wetland for the research and education	Awareness Surveys	Annual estimate
Livelihoods	Population living around the wetland	Surveys	Once in every three year
	Population depending on wetland for livelihood		
	Number of households around the wetlands using save sanitation practices		
	Participation of communities in the wetland managemnt		
Awareness activities	Aesthetic quality of the wetland	Community based awareness activities among school, college students and general public	Monthly

Table 4: The management action plan for vharaldevi lake Wetland

Management plan component	Activities	Key consideration
Boundary delineation and demarcation	Boundary mapping and delineation	The wetland is surrounded by privately owned lands. The wetland bund is not demarcated and all of the surrounding fields become drowned in the monsoon and enlarge the wetland. These fields are utilized during the post monsoon and summer season when the bund cannot be accurately delineated. Therefore, wetland boundary delineation is necessary in the first year of the conservation program.
	Removal of encroachments	During the field visit, there was relatively little encroachment observed. Agricultural encroachment in the north and east can still be removed by delineating the legal boundaries of the wetland.
	Shoreline managements	The wetland bund should be created taking into consideration the natural slope and not cause any obstruction to the natural water flow. To keep the water flowing, the inlet and exit canals should be cleaned frequently.
Catchment conservation	Afforestation and aided regeneration	Because of the existence of plantation patches in the catchment region, the soil is protected from erosion. Still, it would be helpful if the native forest plant and grass species could be planted in the peripheral regions of the wetland to help stabilize the soil and avoid erosion.
	Small scale engineering measures	Community involvement might be an excellent choice for these projects. Use of Government schemes like MGNREGA under rural development department.
Water management	Selective dredging and desilting to improve hydrological connectivity	To keep the water flowing, the inflow canals coming from the wetland of Sohagi Barwa Wildlife Sanctuary can be dredged. Use of Government schemes like Jal Jeevan Mission for rural water management.
	Interception, diversion and treatment of point source of pollution	There is no such direct point source of pollution. However due to agricultural practice there is high influence of seepage of excess nutrient into the water body.
	Construction and operation of hydraulic structures for maintenance of water regimes and flood control	There is no need for hydrolic structures because the wetland is well linked to adjacent wetlands via outflow canals. These waterways must be maintained in order to maintain the water regime and flood control. However periodic cleaning of the inlet and outlet is recommended.

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	Balancing water allocation for human and ecological purposes	The water quality is below the threshold. Still, water quality analysis at regular intervals is necessary to maintain the hydrological regime in this wetland for human and biological needs. The volume of water needs to be assessed periodically and based on need it can be allocated for human use.
Biodiversity conservation	Habitat evaluation and improvement	To help the aquatic species, transcriptional aquatic plants might be planted along the bund. Planting terrestrial tree species along the bund is not recommended.
	Improvement and maintenance of migratory routes	To sustain fish migration, the local community can monitor and manage inlet and outlet channels. The outlying low water depth zones towards Dhanah village can be preserved in order to support migratory avian species.
	Maintenance of breeding and spawning grounds for key species	The local community can monitor and manage breeding and spawning grounds for the important species. The forest department and local NGOs have to play an active role in management and awareness.
	Management of invasive species	Invasive plant species can be physically eradicated and utilised for any economic purpose. Some of them can also be used for firewood.
Sustainable resource development and livelihood improvement	Microenterprise development for reducing dependence on wetlands resources for livelihoods	Microenterprises can be established by engaging the self-help group and the WTI-formed wetland conservation committee. Promotion of women self-help groups can add to the conservation of wetland resources.
	Sustainable fisheries development	The leasers, who have provided patta for fishing in the wetland should understand the importance of local fish and take initiative to cultivate native fishes rather than introduce species. There has to be a periodic check on the species that is being fished from the wetland.
	Sustainable agriculture development	Farmers use wetland water to grow cash crops such as sugarcane. The ultimate discharge is returning to the wetland and contaminating it. Water quality should be maintained to ensure sustainable agriculture.
Institutional development	Setting regulatory regimes	Wetland conservation measures should be implemented by the district wetland authority. The community's local committee formed to conserve the wetland might also follow common norms established by them. Consultative workshop involving local community, Government and NGOs can help in setting up the regulatory regimes.
	Development of monitoring and evaluation system	Comprehensive monitoring and evaluation for hydrological features every three months is recommended. It can be done by involving trained personnel from local community or wetland

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		conservation committee. Annual biodiversity survey of wetland can be done involving college students under the guidance of resource persons like scientists or professors from nearby institutes. Annual evaluation of socioeconomic features of the wetland is recommended and can be done by involving local NGOs and local community. All these monitoring and evaluation system can be regulated by BNCMC
	Communication and outreach	Wetland conservation should include nature education and outreach programs for the local community, as well as school and college students. That is possible with the assistance of BNCMC. Development of key sites for bird watching providing facilities for observing birds at various spots. Developing board walks to take closer view of marshes and associated habitats. Development of a wetland interpretation center at nearby village. Training to local communities to act as field guides for tourists.
	Research	Research on wetland's structural and functional aspect can help to fine-tune the management strategy.

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**राज्य सरोवर संवर्धन योजनेतर्गत प्रधान सचिव (पर्यावरण व वातावरणीय बदल) यांच्या
अध्यक्षतेखाली दि. ०४.०७.२०२३ रोजी व्हिडीओ कॉन्फरसिंगद्वारे आयोजित सुकाणू
समितीच्या बैठकीचे इतिवृत्त**

पर्यावरण विभागाच्या दि. २७.०८.२००८ रोजीच्या राज्य सरोवर संवर्धन योजनेच्या शासन निर्णयानुसार गठीत समितीतील खालील सदस्य बैठकीस उपस्थित होते.

१. श्री.प्रवीण दराडे, प्रधान सचिव (पर्यावरण व वातावरणीय बदल)	- अध्यक्ष.
२. श्री.सु.कि.निकम, सह सचिव, पर्यावरण व वातावरणीय बदल विभाग	-सदस्य सचिव.
३. श्री.निरंजन तेलंग, उप सचिव, सार्वजनिक बांधकाम विभाग, मंत्रालय.	-सदस्य
४. श्री.मिलींद सावंत, सह संचालक, नगर प्रशासन संचालनालय, वरळी.	-सदस्य
५. श्री.राजेंद्र गेमजे, उप सचिव, जलसंपदा विभाग	-सदस्य
६. श्री.पराग पंडित, कार्यासन अधिकारी, जलसंधारण विभाग	-सदस्य

प्रथमतः मा. प्रधान सचिव (पर्यावरण व वातावरणीय बदल विभाग) यांनी बैठकीस उपस्थित असलेल्या सुकाणू समितीच्या सदस्यांचे स्वागत केले. तदनंतर सुकाणू समितीच्या बैठकीत खालील बाबी विचारात घेण्यात आल्या.

- अ) राज्य सरोवर संवर्धन योजनेतर्गत सुकाणू समितीच्या मंजूरीसाठी विभागास प्राप्त झालेले नवीन तलाव संवर्धन प्रस्ताव.
- ब) अंतीम प्रशासकीय मान्यतेसाठी प्राप्त सुधारित DPR.
- क) पुनर्विनियोजनासाठी प्राप्त झालेले तलाव संवर्धन प्रस्ताव
- ड) केंद्र शासनास फेरसादर/मान्यतेस्तव सादर करावयाचे प्रस्ताव
- इ) मा.अध्यक्षांच्या संमतीने आयत्यावेळी विचारार्थ घ्यावयाचे विषय.

१. क्र. १२३४/२०२३
२.

सदर बैठकीत स्थानिक स्वराज्य संस्थांच्या प्रतिनिधींनी विनंती केल्यानुसार सुकाणू समितीने यापुढे केवळ GST देण्यास मंजूरी दिलेली आहे. तसेच Centage charge/Contingency Charge, Royalty charge, Labour Insurance, PMC charge, Consulting Charge इ. असे इतर कोणतेही Charges यापुढे देण्यात येणार नसल्याचे सर्व स्थानिक स्वराज्य संस्थांच्या प्रतिनिधींना कळविण्यात आले.

२. विभागास प्राप्त तलाव संवर्धन प्रस्तावांचे अवलोकन केले असता, त्यात मुख्यतः तलाव सुशोभिकरण व कॉक्रीटीकरणावर भर असल्याचे समितीच्या निदर्शनास आले. तसेच जास्त देखभालीची (Operation and Maintenance) आवश्यकता असलेले Garden, Aerators

२) व-हाळदेवी तलाव, भिवंडी.

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भिवंडी शहरातील व-हाळदेवी तलाव संवर्धनाकरीता आयुक्त, भिवंडी निजामपूर महानगरपालिका यांनी रु. ५२,९५,२१,०००/- इतक्या रकमेचा प्रस्ताव राष्ट्रीय जलीय पर्यावरण प्रणाली संवर्धन कार्यक्रम अंतर्गत मंजूरी मिळणेसाठी केंद्र शासनास सादर करण्याची दिव्दंती केलेली आहे.

सुकाणू समितीमार्फत घेण्यात आलेला निर्णय पुढीलप्रमाणे-

आयुक्त, भिवंडी निजामपूर महानगरपालिका यांनी पर्यावरण विभागास सादर केलेला प्रस्ताव राष्ट्रीय जलीय पर्यावरण प्रणाली संवर्धन कार्यक्रम अंतर्गत मंजूरीसाठी केंद्र शासनास पाठविण्यात यावा.

इ।मा.अध्यक्षांच्या संमतीने आयत्यावेळी विचारार्थ घ्यावयाचे विषय-

१) कोन तलाव-

ग्रा.प. कोन, ता.भिवंडी, जि. ठाणे येथील गाव तलाव संवर्धनाकरीता मुख्य कार्यकारी अधिकारी, जिल्हा परिषद ठाणे यांनी रु. ५,३८,७१,५८१/- इतक्या रकमेचा प्रस्ताव समितीपुढे सादर केला आहे.

सुकाणू समितीमार्फत घेण्यात आलेला निर्णय पुढीलप्रमाणे-

• जास्त देखभालीची आवश्यकता असलेले fountain व Horticulture प्रस्तावित करण्यात आल्याचे निदर्शनास आले आहे. राज्य सरोवर संवर्धन योजनेचा मुख्य उदेश तलावाचे पुनरुज्जीवन करणे, प्रदूषण कमी करणे व तलाव संवर्धन करणे असा असल्याने fountain व Horticulture हे काम दगळून त्याऐवजी संवर्धनाच्या मुख्य कामांसह झाडे लावणे/वनीकरण, सोलार पथदिवे, बेंचेस, निर्माल्यकलरा अशी कामे अंतर्भूत करण्यात यावी.

• प्रस्तावित कामांमध्ये Contingency, Royalty, Insurance व Testing Charges अशा विविध बाबी अंतर्भूत असल्याचे निदर्शनास आल्याने, यापुढे केवळ GST अनुज्ञेय असेल.

तलाव संवर्धनाच्या प्रस्तावास समितीने सुचविलेल्या उपरोक्त सुधारणांच्या समावेशासह रुपये ४.४८ कोटीच्या मर्यादेत सविस्तर प्रकल्प अहवाल (DPR) तातडीने सादर करण्याच्या अटीच्या अधीन राहून तत्त्वतः मान्यता देण्याचा तसेच रुपये १.०० कोटी इतका निधी वितरित करण्याचा निर्णय समितीने घेतला आहे.



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BHIWANDI NIZAMPUR CITY MUNICIPAL CORPORATION



Old S.T. Stand, Kap Ali, Bhiwandi-421302, Dist. Thane.

Phones : 02522 – 25314 / 255315 Fax: 02522 – 252074.

Email : bncmcwsd@gmail.com

OW. No./BNCMC/WSD/ 1783 / 2023

Date : 01 / 11 / 2023

UNDERTAKING

**Subject: Revival and Conservation of Varaladevi Lake at Bhiwandi
Nizampur City Municipal Corporation under National Plan
for Conservation of Aquatic Ecosystems (NPCA).**

We Bhiwandi Nizampur City Municipal Corporation (BNCMC), hereby provide this undertaking letter to confirm that our activities in Revival and Conservation of Varaladevi Lake do not overlap or conflict with any other government funding organization.

Our organization (BNCMC) is committed to maintaining a clear demarcation of our activities and the activities of Revival and Conservation of Varaladevi lake to ensure that there is no competition or conflict of interest We acknowledge that both our organizations have distinct Goals, Missions, and areas of operation.

(Ajay Vaidya)

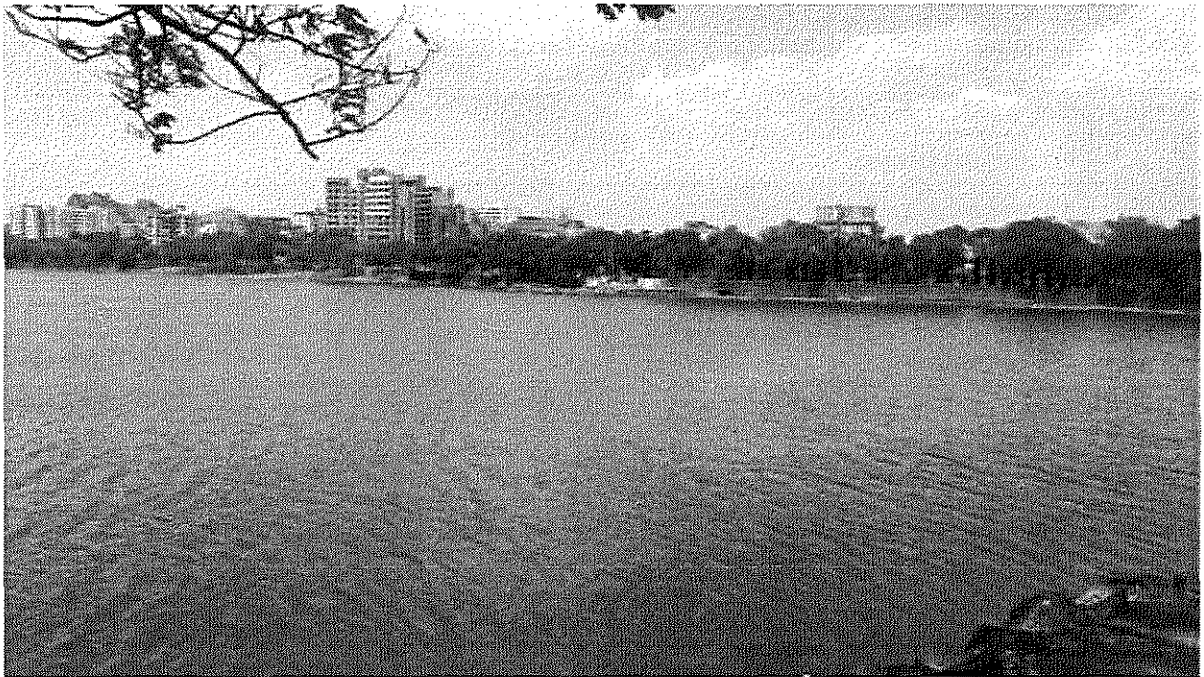
Administrator/Commissoner

Bhiwandi N. C. Municipal Corporation.

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ESTIMATE

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE,
AT VARALDEVI, BHIVANDI FOR BHIVANDI-NIZAMPUR
CITY MUNICIPAL COUNCIL, BHIVANDI, DIST. THANE –
MAHARASTRA



ARCHITECT



AJAY THAKUR & ASSOCIATES

ARCHITECT | URBAN DESIGNER | INTERIOR DESIGNER

OFFICE NO 206-207, AVENUE7 BUSINESS HUB, JALNA ROAD
NEAR MONDHA NAKA BRIDGE, AURANGABAD. 431 001

[EMAIL-architectajaythakur@gmail.com](mailto:architectajaythakur@gmail.com)

CELL NO .9028046455

ARCHITECT

**AJAY THAKUR & ASSOCIATES**

ARCHITECT | URBAN DESIGNER | INTERIOR DESIGNER
OFFICE NO 206-207, AVENUE7 BUSINESS HUB, JALNA ROAD
NEAR MONDHA NAKA BRIDGE, AURANGABAD. 431 001

EMAIL-architectajaythakur@gmail.com

CELL NO .9028046455

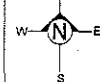
Name of the Project	:	PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE AT BHIWANDI DIST THANE - MAHARASHTRA FOR BNCMC, DIST. THAME - MAHARASTRA.
Name of the Owner	:	BNCMC
GRAND SUMMARY		
1	Pathways	: 2,14,88,102.75
2	Water inlet system	: 24,77,027.00
3	Storm water drain	: 6,77,41,918.00
4	Desalting & Pitching work	: 21,79,98,739.00
5	Compound wall work	: 6,76,88,971.00
6	Control centre	: 87,96,400.00
7	Aerator / fountain	: 1,50,69,158.24
8	Pathway light	: 62,18,262.00
9	CCTV	: 1,11,27,695.00
10	Solar system	: 95,58,029.00
A	Total - A	: 43,56,08,711.99
	cost of testing charges	: 5,32,850.00
	cost of royalty charges	: 51,73,544.02
B	(net cost) Total - B	: 44,13,15,106.01
	Add @ 18% GST charges On B	: 7,94,36,719.08
C	(Gross cost) Total-C	: 52,07,51,825.09
	Add @ 1% MGP scrutiny Fees on B	: 44,13,151.06
	Add @ 1.00 % Labour Insurance on A	: 43,56,087.12
	GRAND Total	Rs.52,95,21,063.27
	Say	Rs. 52,95,21,000.00
(Rupees Fifty-two crore Ninety-five lac Twenty One thousand only)		
Architect Ajay Thakur & Asso.		City Engineer [BNCMC]

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LOCATION MAP

PROPOSAL FOR DEVELOPMENT OF
 LAKE AT VARALDEVI DIST BHIWANDI MAHARASHTRA
 FOR BHIWANDI MUNICIPAL COUNCIL, BHIWANDI
 DIST. BHIWANDI - MAHARASHTRA.

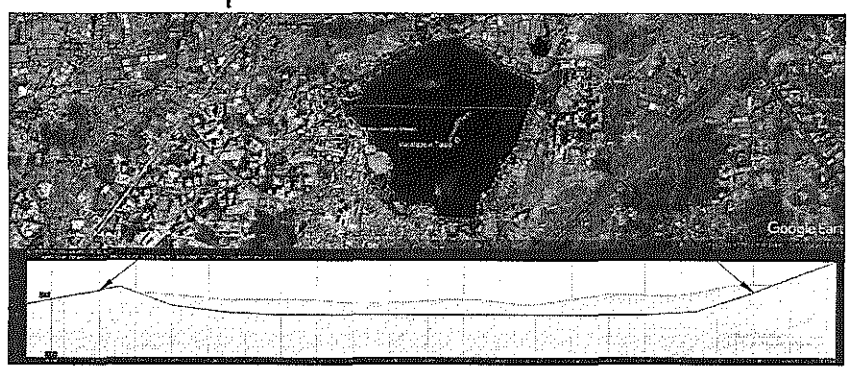


TITLE : PRESENTATION DRAWING

AJAY THAKUR & ASSO.
 ARCHITECT
 OFFICE NO. 224-227, 2ND FLOOR, BHIWANDI WDA
 BHIWANDI, DIST. BHIWANDI, MAHARASHTRA
 TEL: 022-2552-1655
 FAX: 022-2552-1655

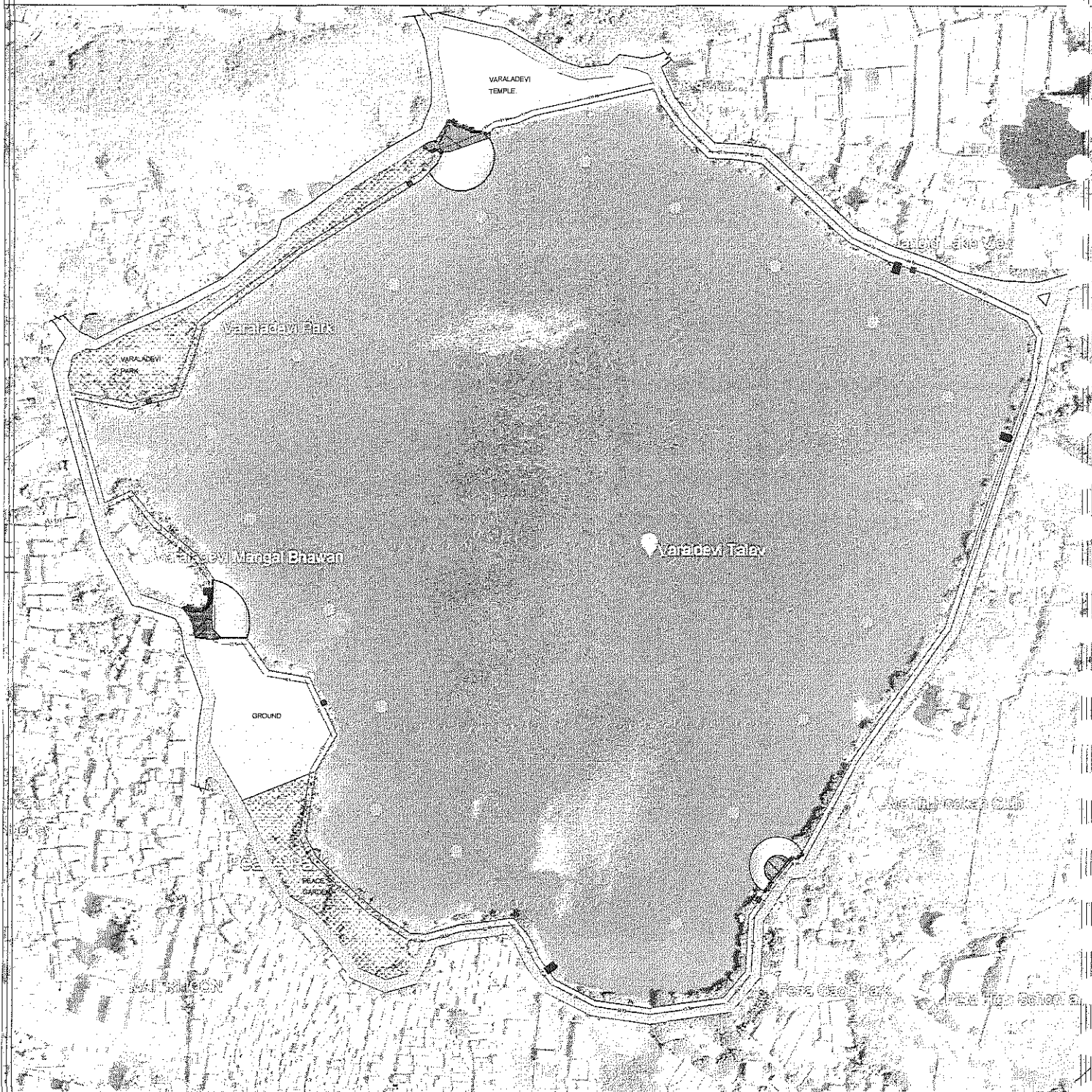
450

470



1. AREA	- 49.80 HECTORS
COMPOUND	
2. WALL LENGTH	- 2960.00 METERS
3. PITCHING AREA	- 14700.00 SQ.M.
4. PATHWAY AREA	- 3200.00 SQ.M.

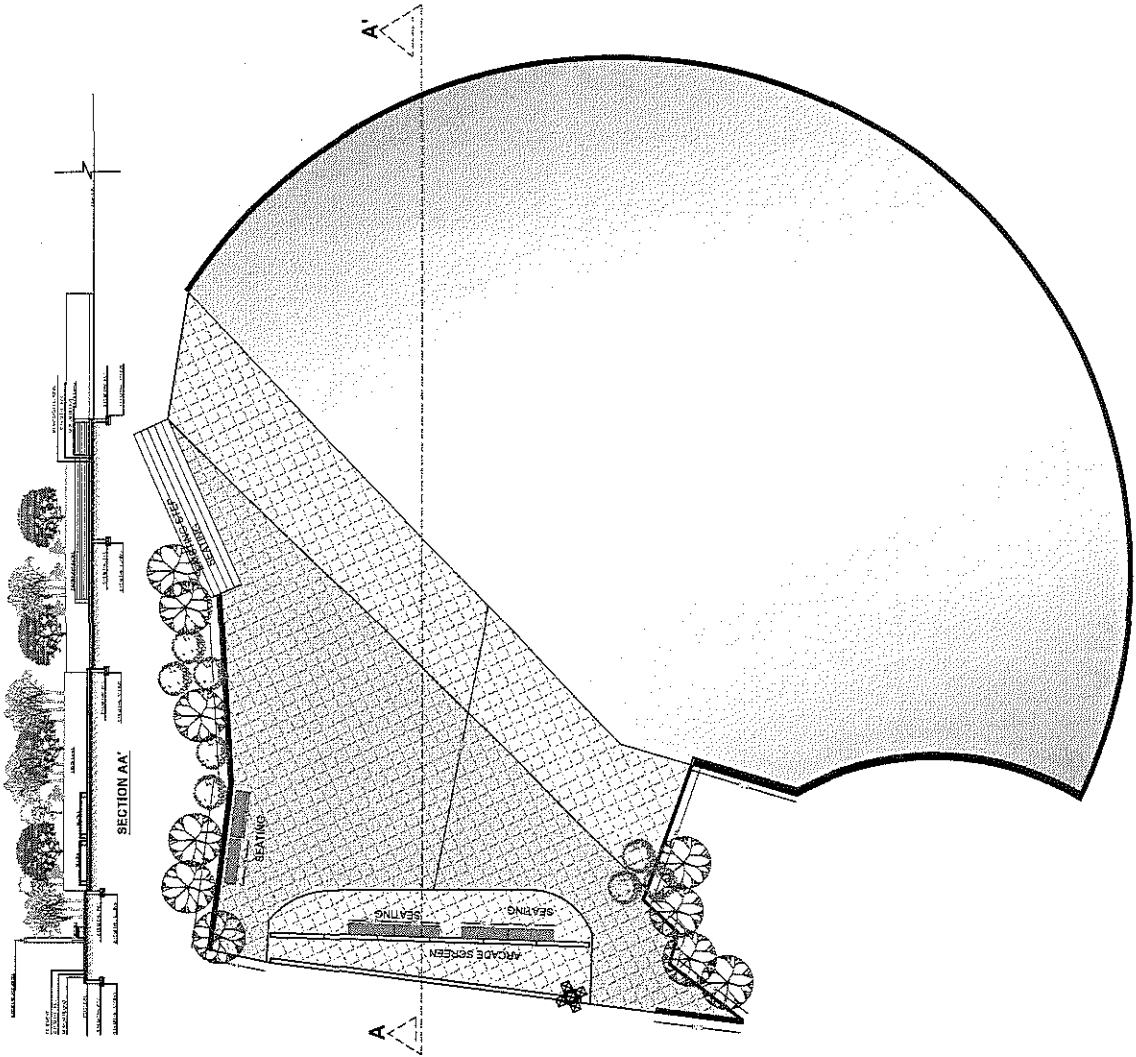
SCHEMATIC LAKE DEPTH SECTION



SITE PLAN

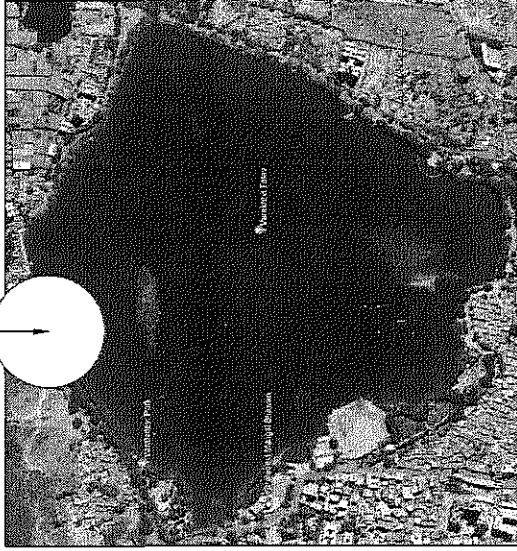
PROPOSAL FOR DEVELOPMENT OF
 LAKE AT VARALDEVI DIST BHIVANDI MAHARASHTRA
 FOR BHIVANDI MUNICIPAL COUNCIL, BHIVANDI
 DIST. BHIVANDI - MAHARASHTRA.

	TITLE : PRESENTATION DRAWING
	AJAY THAKUR & ASSO. ARCHITECT
	OFFICE NO. 274-275, 1ST FLOOR, BHIVANDI BHIVANDI, DIST. BHIVANDI, MAHARASHTRA PIN-422001 TEL. NO. 02132473434 MAIL ID: AJAYTHAKUR@GMAIL.COM



GHAT 1

KEY PLAN



GHAT - 1

PLAN

DETAILS DRAWING FOR DEVELOPMENT OF VARLADEVI LAKE AT
 BHIWANDI - MAHARASHTRA.

TITLE : PRESENTATION DRAWING

AJAY THAKUR & ASSO.

ARCHITECT

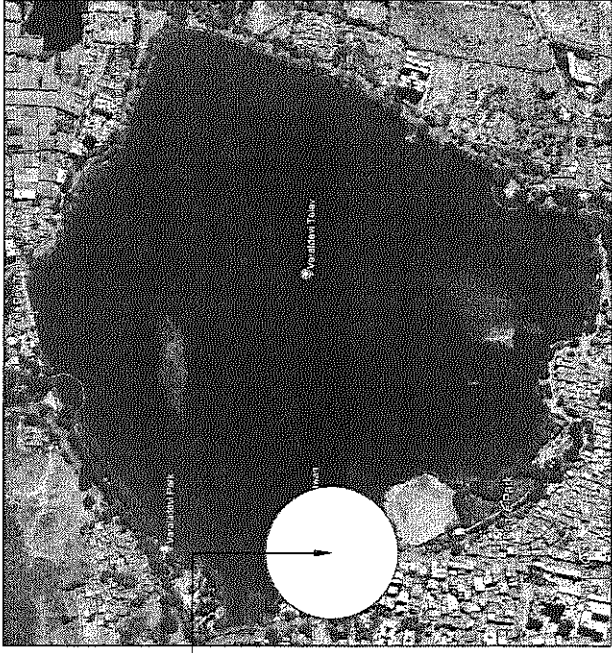
OFFICE NO. 206-207, AVANEY BHIRHESJI HUB,
 JALNA ROAD, NEAR NUNDHIA PAKA BRIDGE,
 AURANGSABAD, 502004/05
 email id - architect@ajaythakur@gmail.com



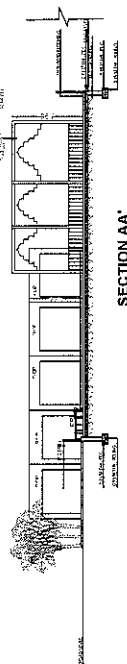
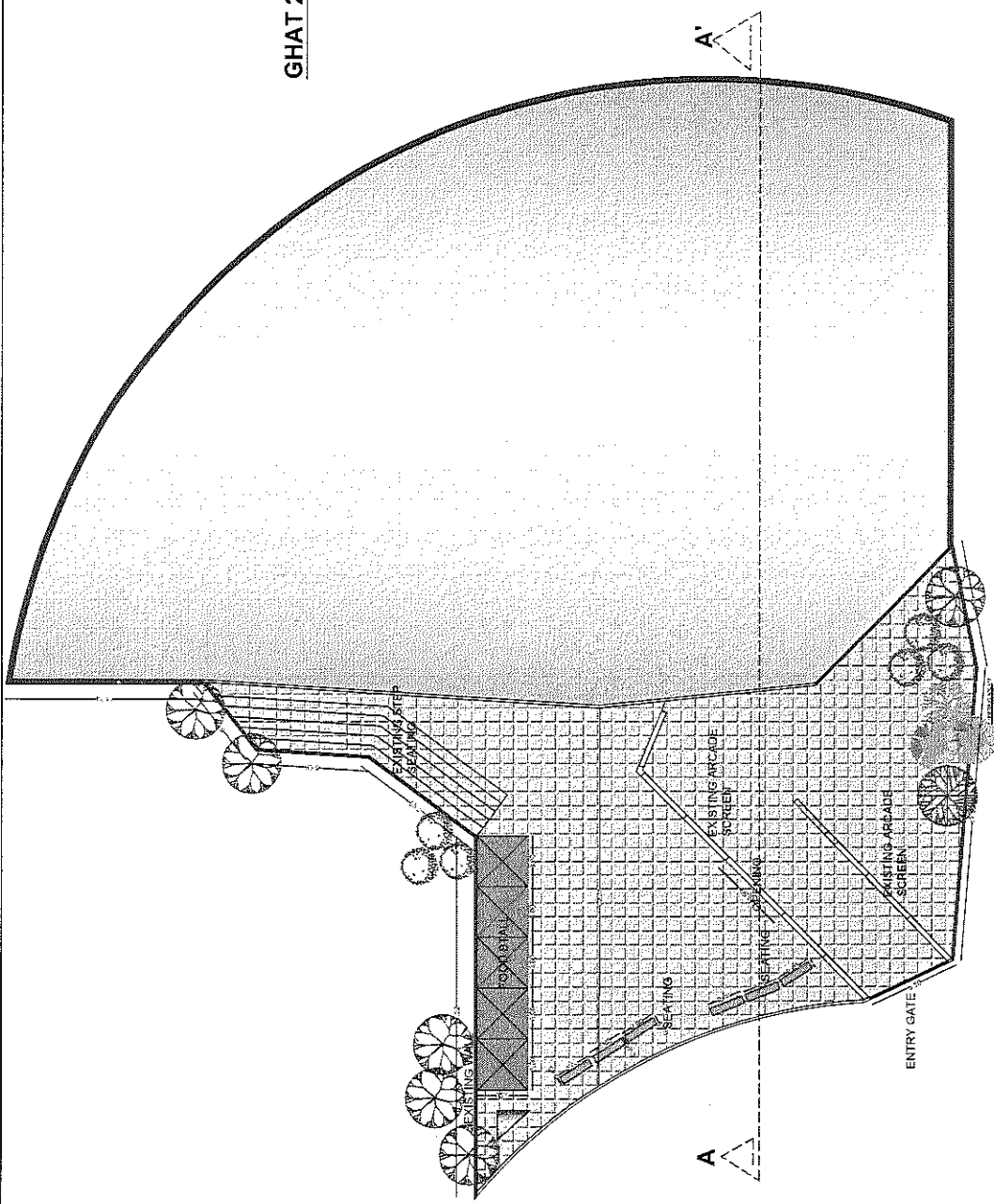
472

472

GHAT 2



KEY PLAN



SECTION AA

GHAT 2

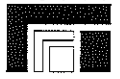
DETAILS DRAWING FOR DEVELOPMENT OF VARLADEVI LAKE AT BHIWANDI - MAHARASHTRA.

TITLE : PRESENTATION DRAWING

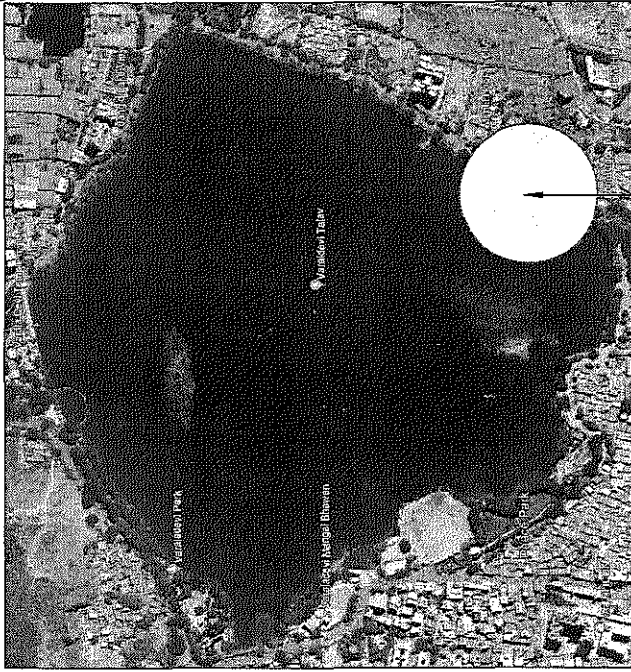
AJAY THAKUR & ASSO.

ARCHITECT

OFFICE NO. 206-207, AVENUE 7 BUSINESS HUB,
MUMBAI ROAD, NEAR MONDRIA MUMBAI BRIDGE
MUMBAI, INDIA. 400049
email id - architect@jaythakur.com



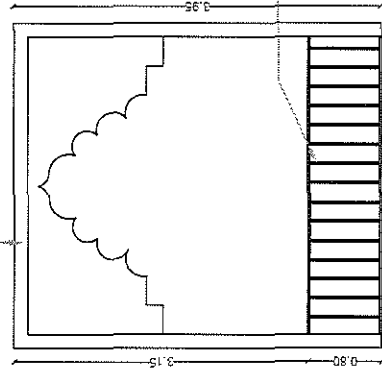
483



GHAT 3

KEY PLAN

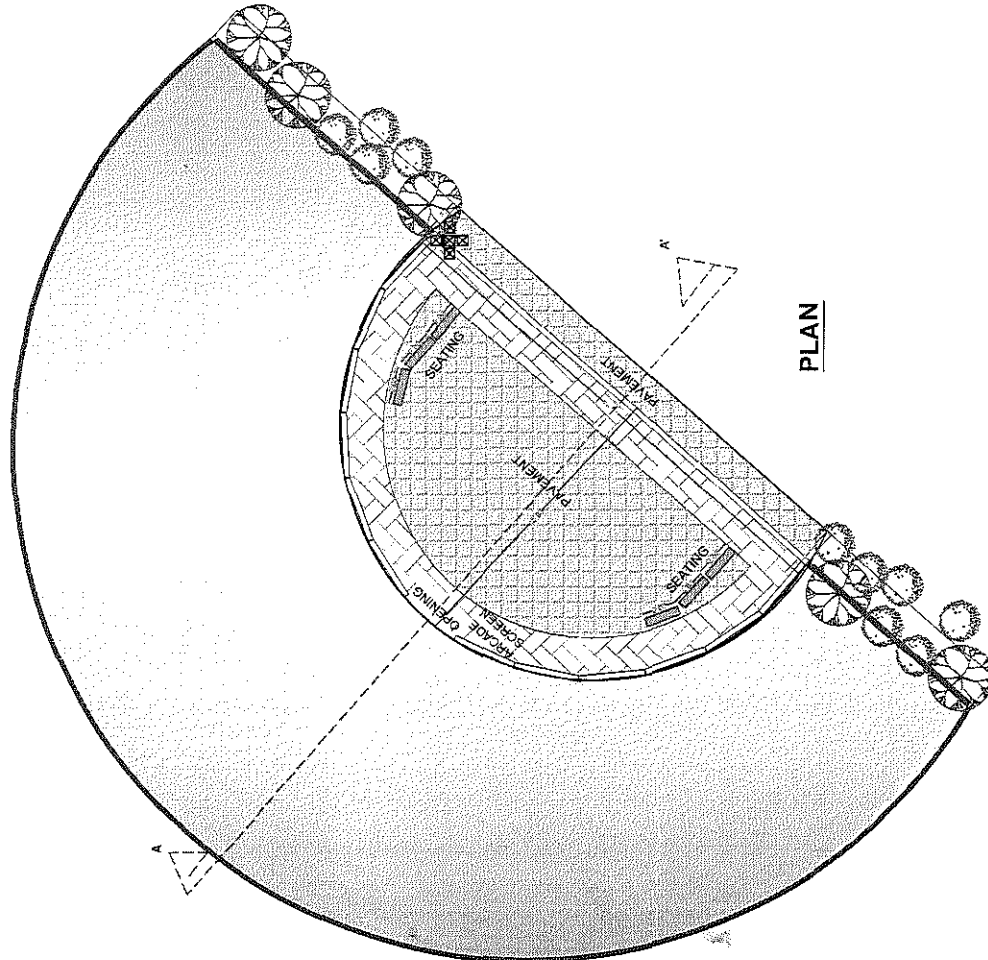
EXISTING ARCADE SCREEN



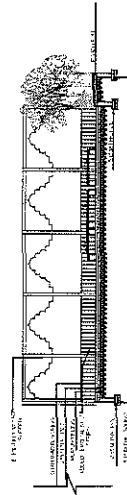
ADDED VERTICAL STONE STRIPS

GHAT - 3

ARCADE SCREEN ELEVATION



PLAN



SECTION AA'

TITLE : PRESENTATION DRAWING

AJAY THAKUR & ASSO.

ARCHITECT

OFFICE NO. 208-207, AVENUE 7 BUSINESS HUB,

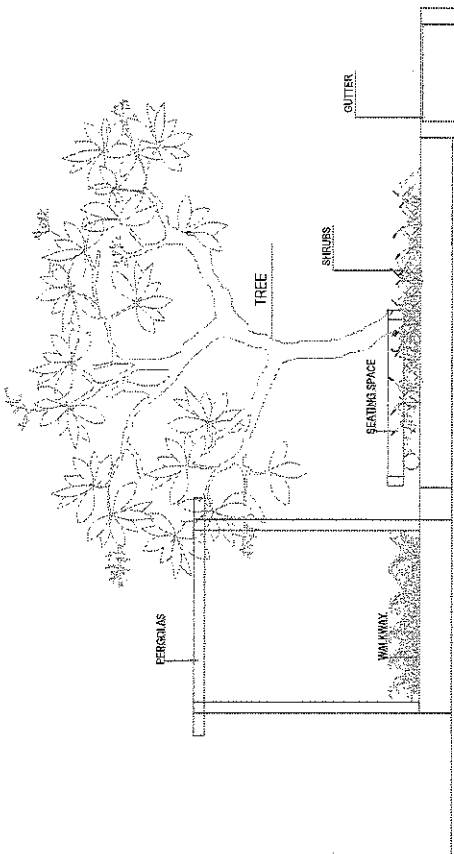
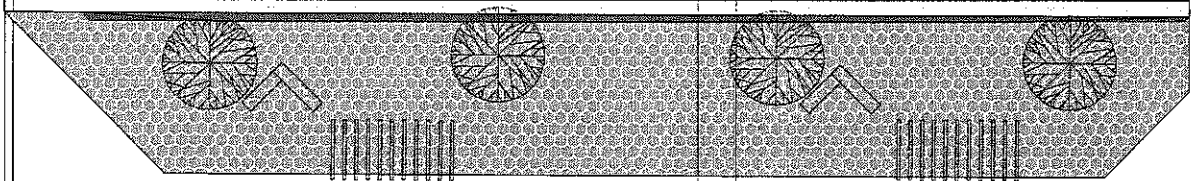
JALNA ROAD, NEAR MONDIA NAVA BRIDGE,

AMBARNAS, 432604-455

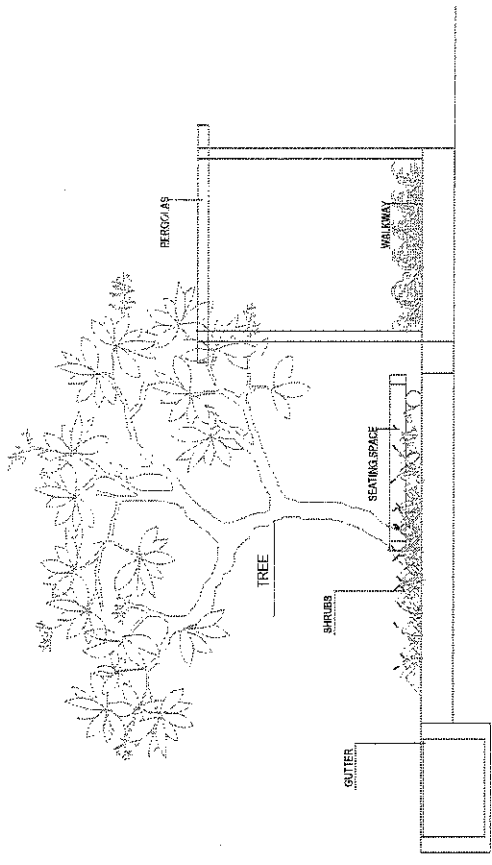
cell id: architectjaythakur@gmail.com

DETAILS DRAWING FOR DEVELOPMENT OF VARLADEVI LAKE AT BHIWANDI - MAHARASHTRA.

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SECTION-AA'



SECTION-BB'

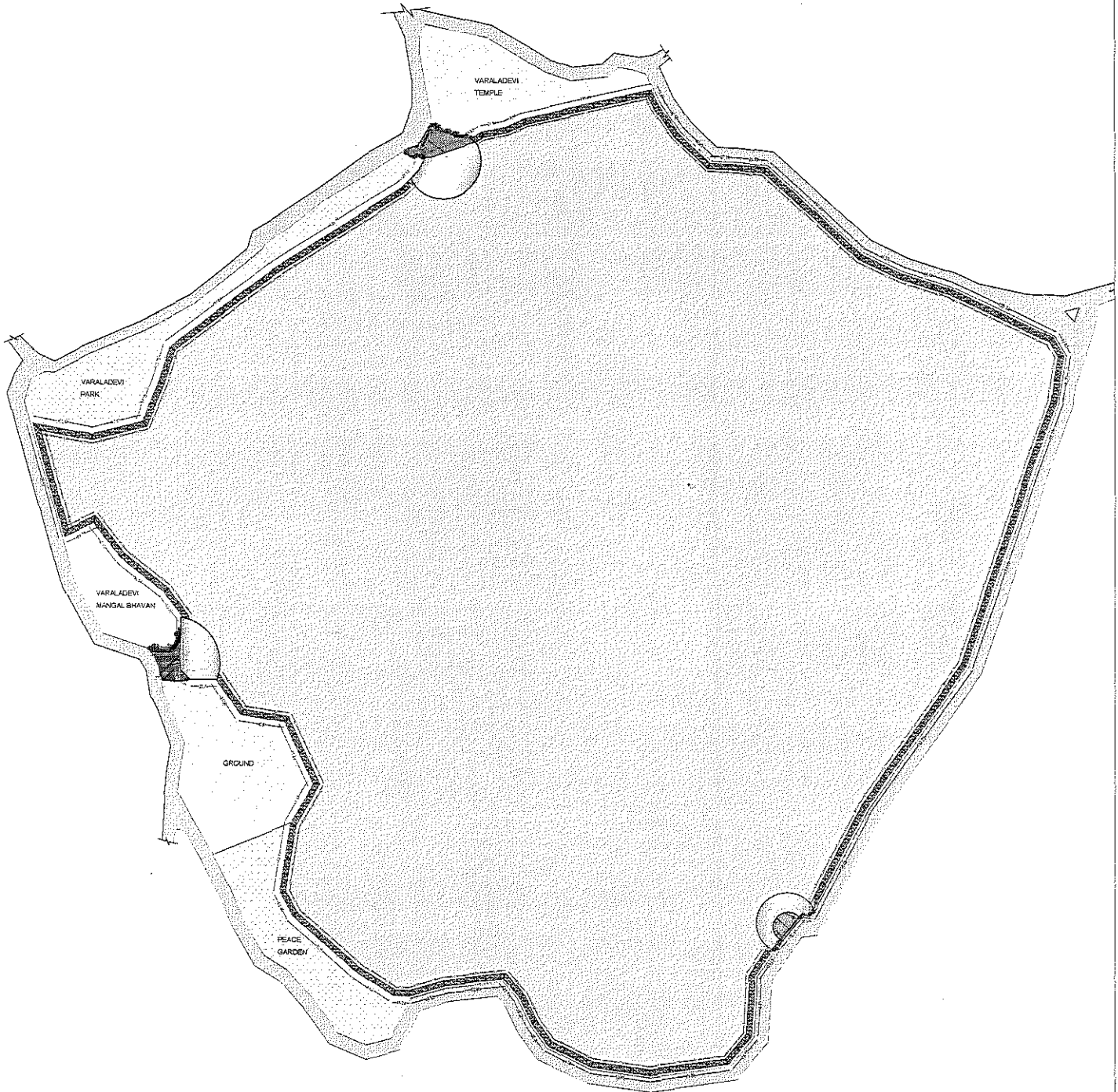
PLAN

PROPOSAL FOR DEVELOPMENT OF VARLADEVI LAKE AT BHIWANDI - MAHARASHTRA.

TITLE : PRESENTATION DRAWING
 AJAY N. THAKUR & ASSO.
 ARCHITECT
 MILL CORNER, KHADKESHWAR ROAD,
 AURANGABAD-992295050
 email id- nrchitct3@yktstar@gmail.com



S.S.



LAKE PITCHING LAYOUT

PROPOSAL FOR DEVELOPMENT OF
 LAKE AT VARALDEVI DIST BHIVANDI MAHARASHTRA
 FOR BHIVANDI MUNICIPAL COUNCIL, BHIVANDI
 DIST. BHIVANDI - MAHARASHTRA.

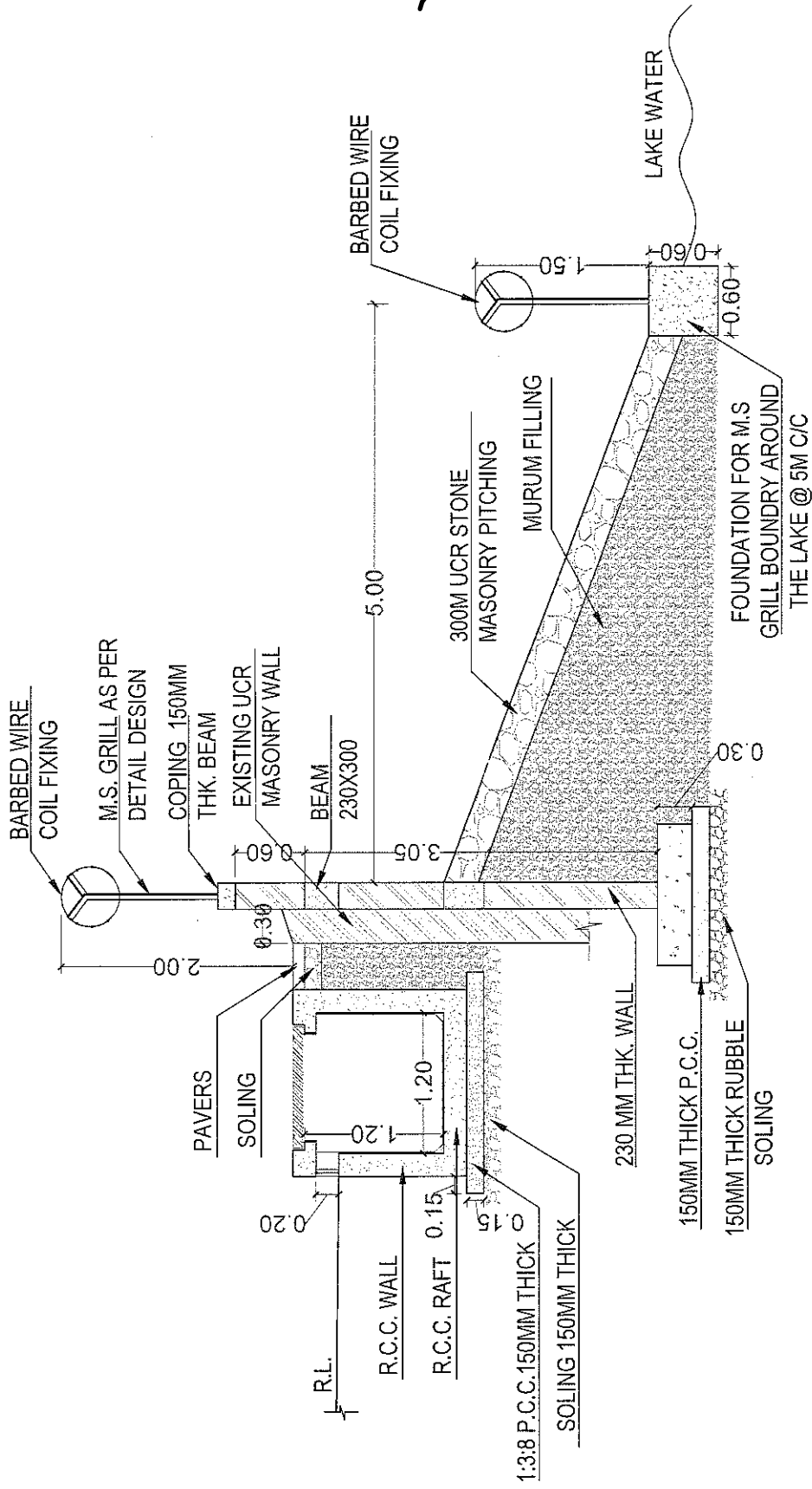


TITLE : PRESENTATION DRAWING

AJAY THAKUR & ASSD.

ARCHITECT

OFFICE NO. 224/227, -10/07, PANDHARVAH
 CHURCH ROAD, VESPA, BHIVANDI, DIST. BHIVANDI
 MAHARASHTRA - 422004
 PHONE NO. 9822033733

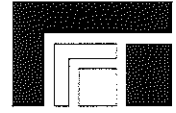


STORME WATER GUTTER DETAIL

TITLE : PRESENTATION DRAWING

**DETAILS DRAWING FOR DEVELOPMENT
OF VARLADEVI LAKE AT
BHIWANDI – MAHARASHTRA.**

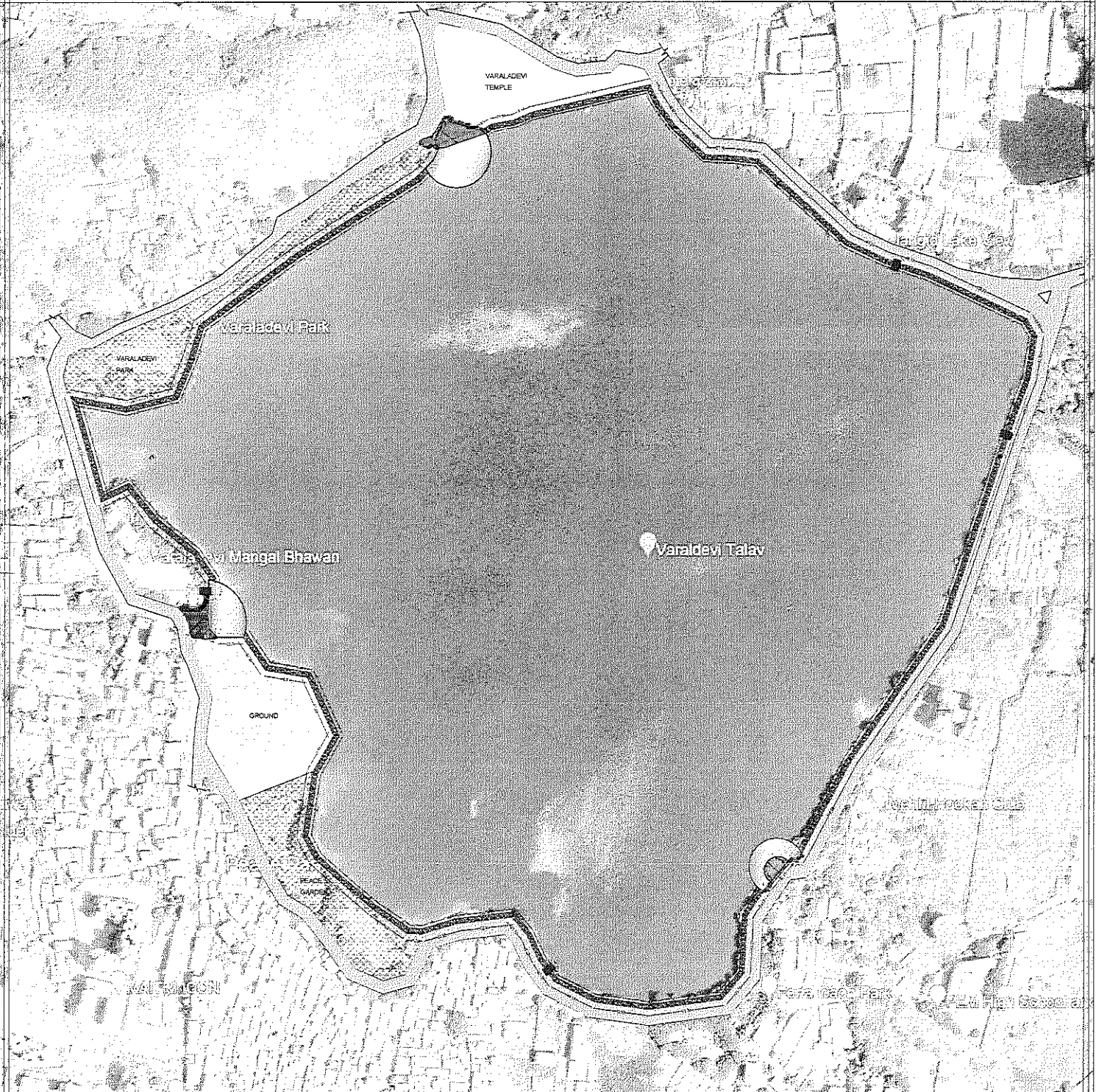
AJAY THAKUR & ASSO.



A R C H I T E C T

OFFICE NO. 206-207, AVENUE 7 BUSINESS HUB,
JALNA ROAD, NEAR MDNDHA NAKA BRIDGE,
AURANGABAD, 9028046455
email id- architectajaythakur@gmail.com

~~487~~



DRAIN WATER INLET LAYOUT

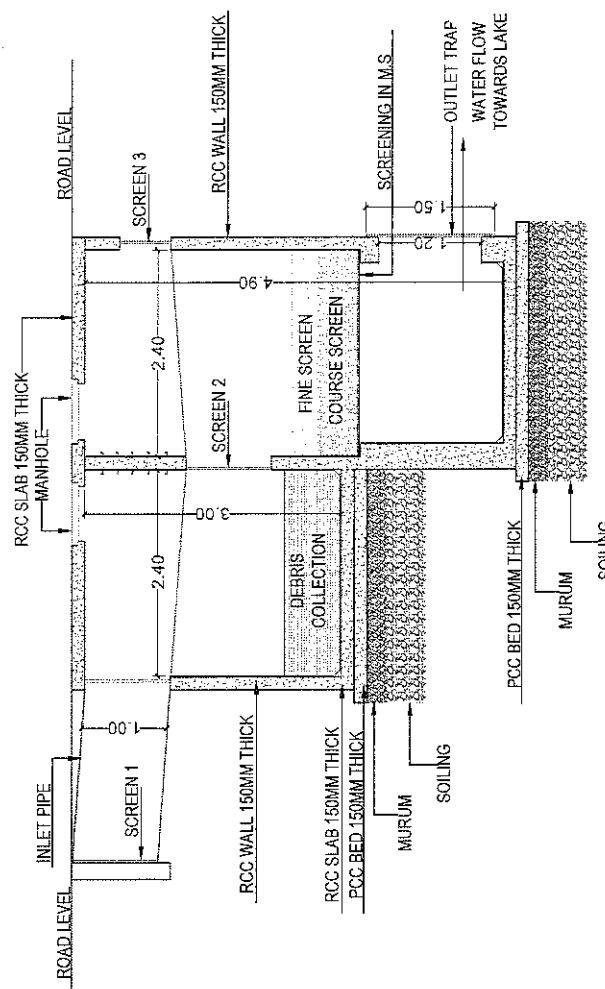
- 1) LAKE
- 2) PITCHING
- 3) COMPOUND WALL
- 4) DRAIN WATER INLET

PROPOSAL FOR DEVELOPMENT OF
 LAKE AT VARALDEVI DIST BHIVANDI MAHARASHTRA
 FOR BHIVANDI MUNICIPAL COUNCIL, BHIVANDI
 DIST. BHIVANDI - MAHARASHTRA.

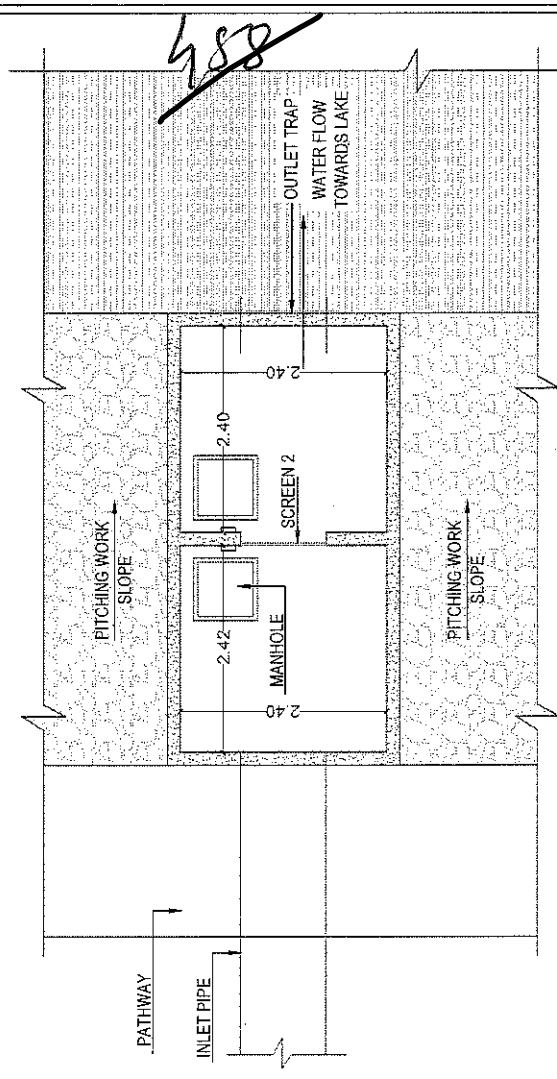


TITLE : PRESENTATION DRAWING

AJAY THAKUR & ASSO.
 ARCHITECT
 OFFICE NO. 224/227, MIDC OFFICE BUILDING,
 JALAY PEARL ROAD, NEAR KIRITKAR NAGAR BRIDGE,
 PUNE-411 004, MAHARASHTRA
 CONTACT NO. 9820033333



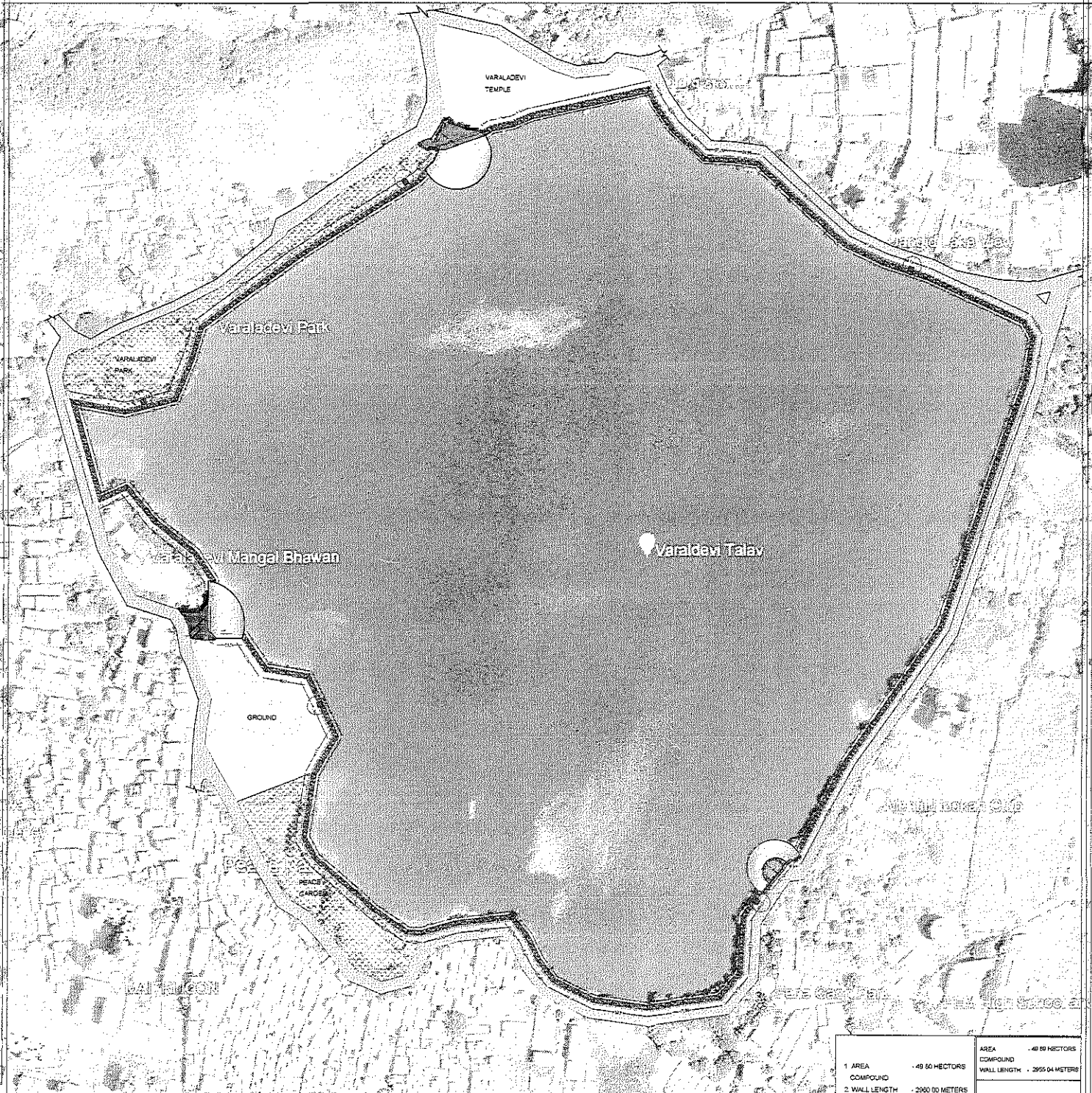
WATER INLET SYSTEM DETAIL SECTION



WATER INLET SYSTEM DETAIL PLAN

**DETAILS DRAWING FOR DEVELOPMENT OF VARLADEVI LAKE AT
 BHIWANDI – MAHARASHTRA.**

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STORM WATER INLET LAYOUT

1. AREA	- 49.80 HECTORS	AREA	- 49.80 HECTORS
COMPOUND		COMPOUND	
2. WALL LENGTH	- 2980.00 METERS	WALL LENGTH	- 2955.04 METERS
3. PITCHING AREA	- 14700.00 SQ.M.	1) LAKE	_____
4. PATHWAY AREA	- 3200.00 SQ.M.	2) PITCHING	_____
		3) COMPOUND WALL	_____
		4) STORM WATER INLET	_____
STORM WATER GUTTER			
1. INLET CHAMBER 01 TO	783.00 M		
INLET CHAMBER 02	_____		
2. INLET CHAMBER 02 TO	730.00 M		
INLET CHAMBER 03	_____		
3. INLET CHAMBER 03 TO	520.00 M		
INLET CHAMBER 04	_____		
4. INLET CHAMBER 04 TO	345.00 M		
INLET CHAMBER 05	_____		
5. INLET CHAMBER 05 TO	566.00 M		
INLET CHAMBER 01	_____		

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E
W
S

PROPOSAL FOR DEVELOPMENT OF LAKE AT VARALADEVI DIST BHAVANI - MAHARASHTRA FOR BHAVANI MUNICIPAL COUNCIL, BHAVANI DIST. BHAVANI - MAHARASHTRA.

DATE: _____

SCALE: _____

PROJECT NO: _____

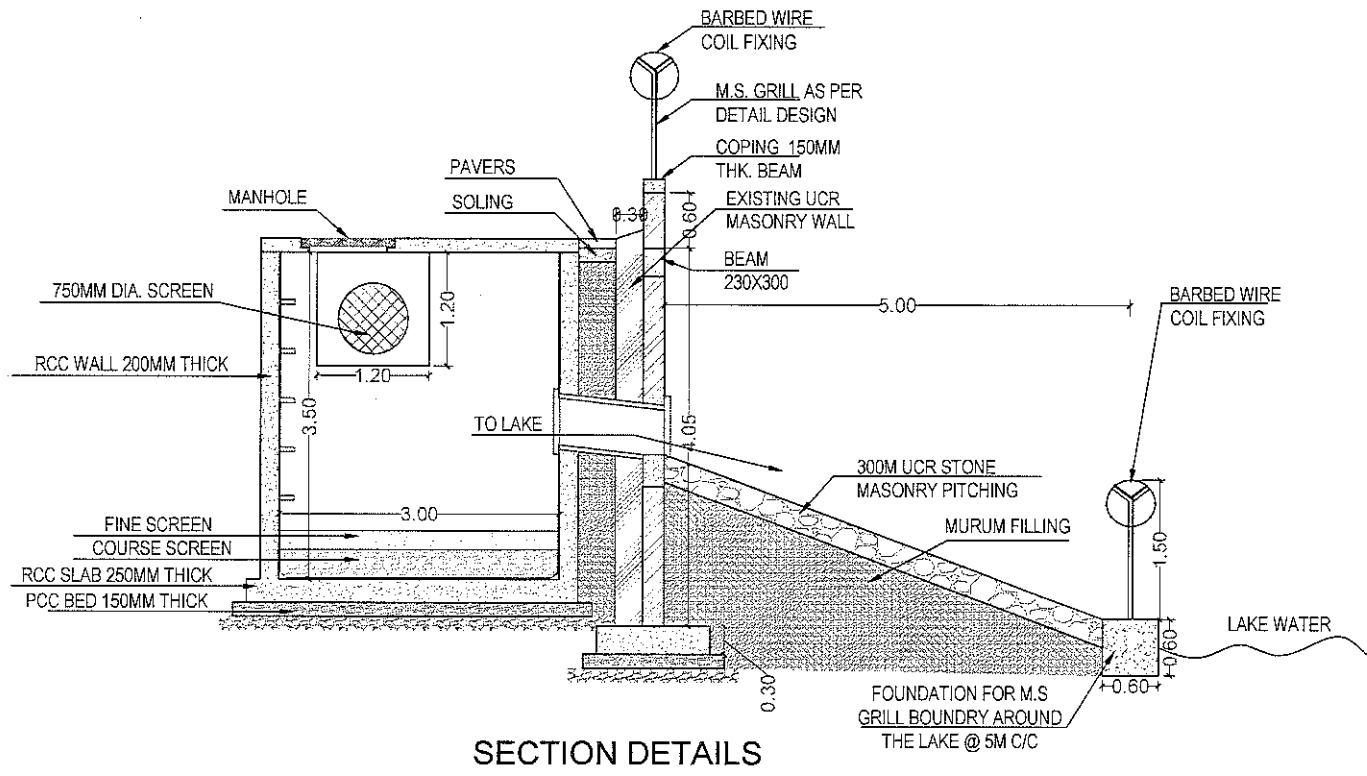
DESIGNED BY: _____

CHECKED BY: _____

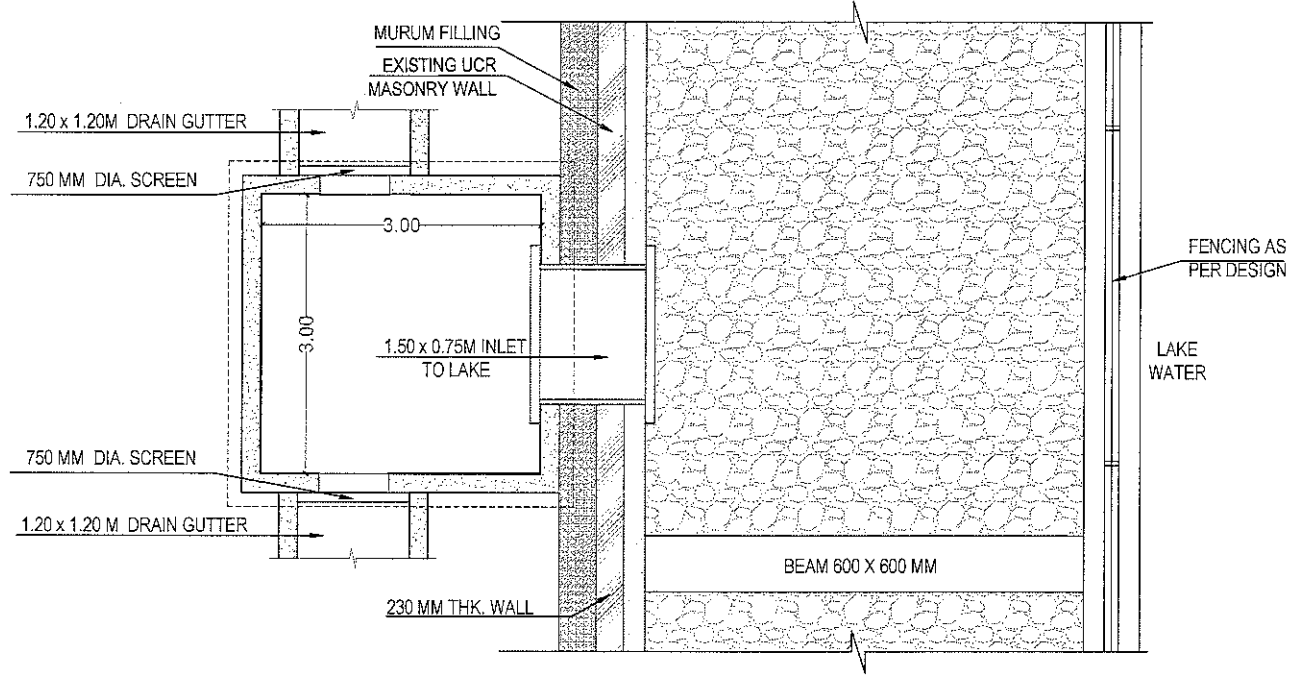
APPROVED BY: _____

DATE: _____

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SECTION DETAILS



PLAN DETAILS

STORME WATER INLET SYSTEM DETAIL

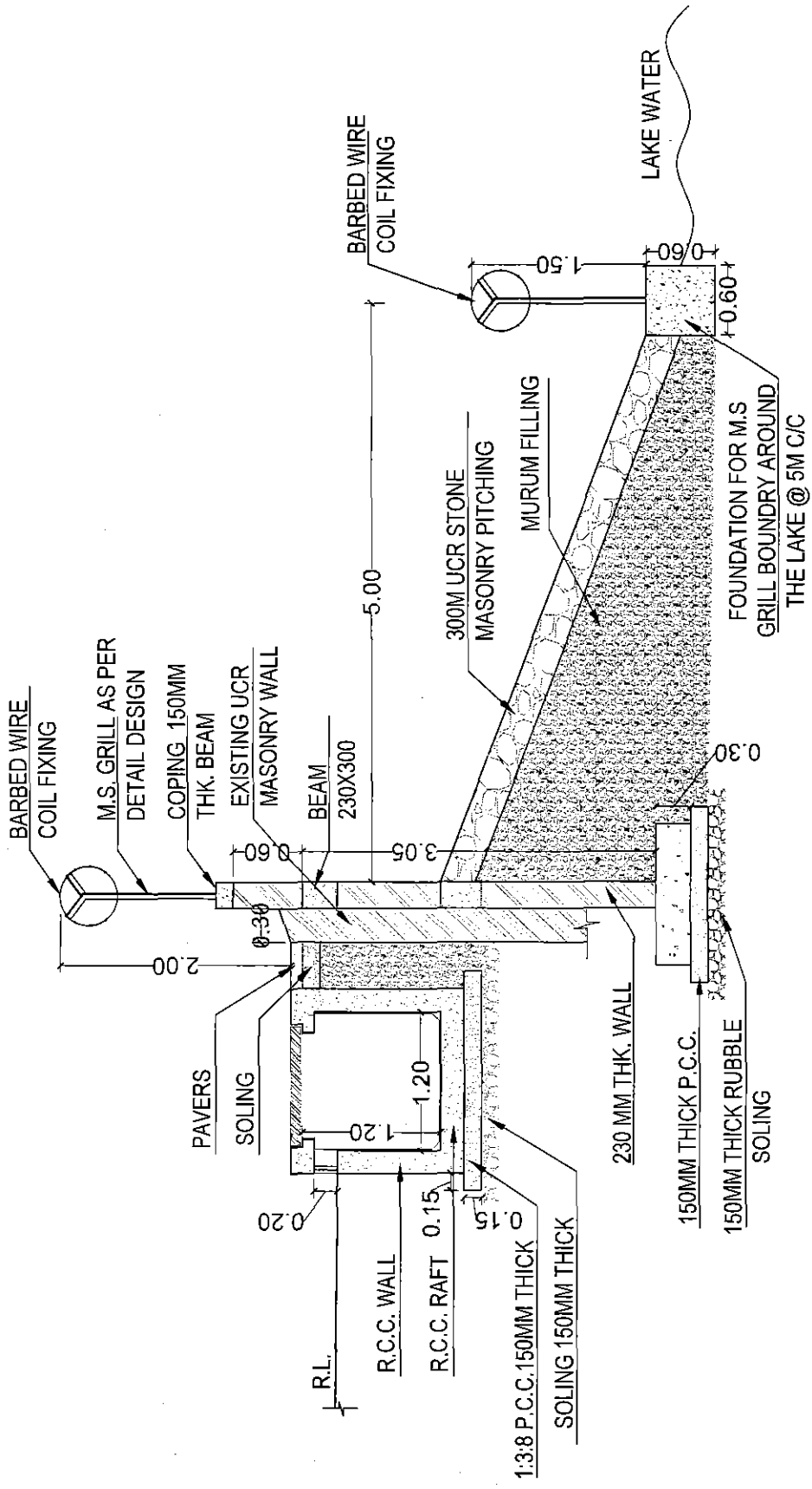
DETAILS DRAWING FOR DEVELOPMENT OF VARLADEVI LAKE AT BHIWANDI – MAHARASHTRA.

TITLE : PRESENTATION DRAWING

AJAY THAKUR & ASSO.
ARCHITECT

OFFICE NO. 204-207, AVENUE7 BUSINESS HUB
JALNA ROAD, NEAR MONDHA NAKA BRIDGE,
AURANGABAD. 9028046458
email id- architectajaythakur@gmail.com

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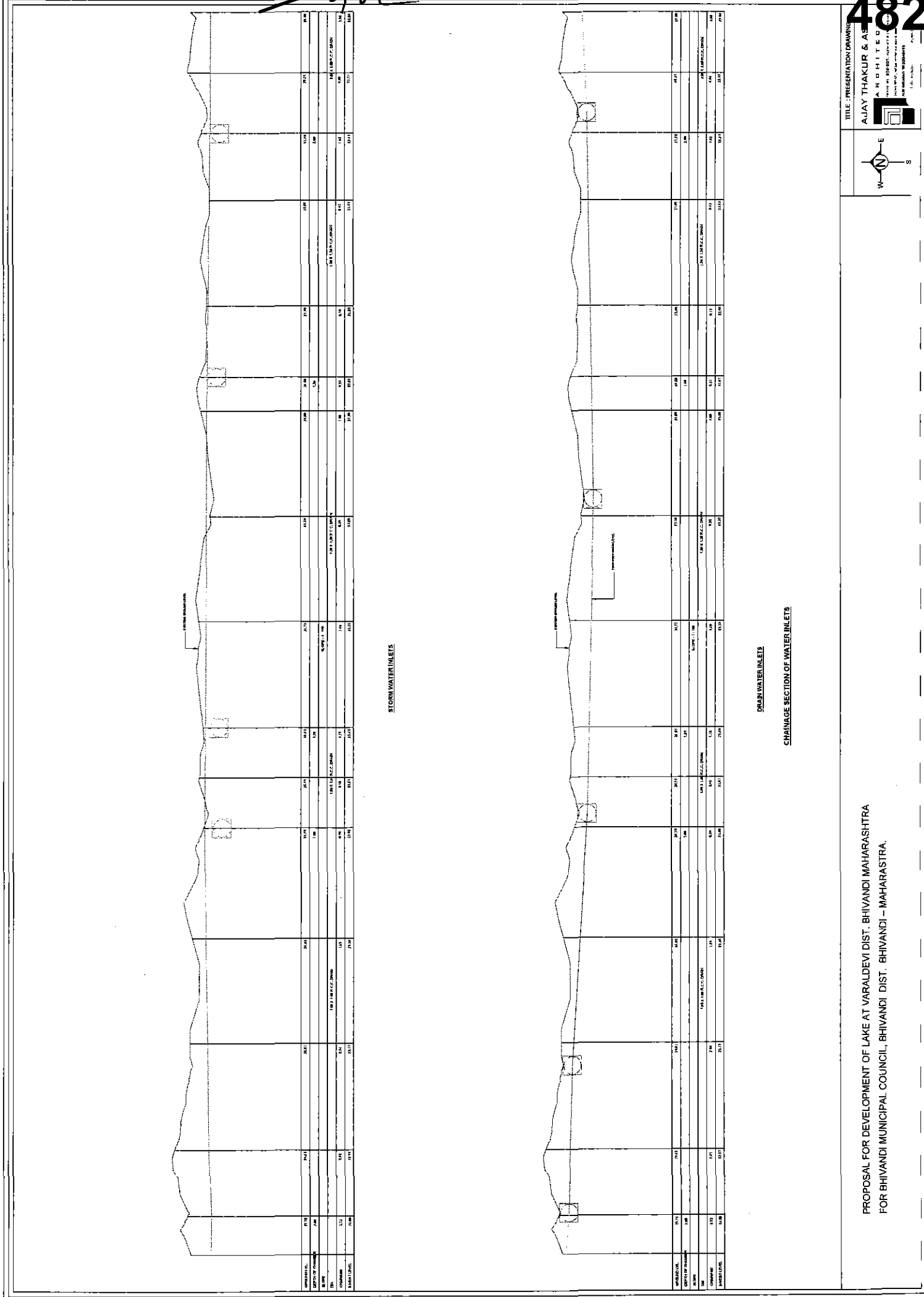
STORME WATER GUTTER DETAIL

TITLE : PRESENTATION DRAWING

**DETAILS DRAWING FOR DEVELOPMENT
OF VARLADEVI LAKE AT
BHIWANDI - MAHARASHTRA.**

AJAY THAKUR & ASSO.

ARCHITECT
 OFFICE NO. 206-207, AVENUE 7 BUSINESS HUB,
 JALNA ROAD, NEAR MNDHA NAKA BRIDGE,
 AURANGABAD, 9028046455
 email id- architectajaythakur@gmail.com



STORM WATER INLETS

DRAIN WATER INLETS

CHAINAGE SECTION OF WATER INLETS

PROPOSAL FOR DEVELOPMENT OF LAKE AT VARALDEVI DIST. BHIVANDI MAHARASHTRA
 FOR BHIVANDI MUNICIPAL COUNCIL, BHIVANDI DIST. BHIVANDI - MAHARASHTRA.

TITLE PRESENTATION DRAWING

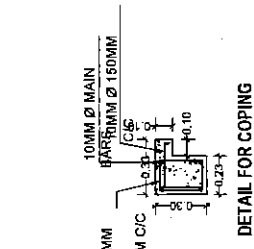
482

ARCHITECTED
 DRAWING
 PREPARED BY: [Signature]

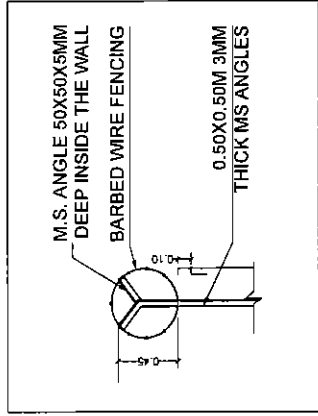


463

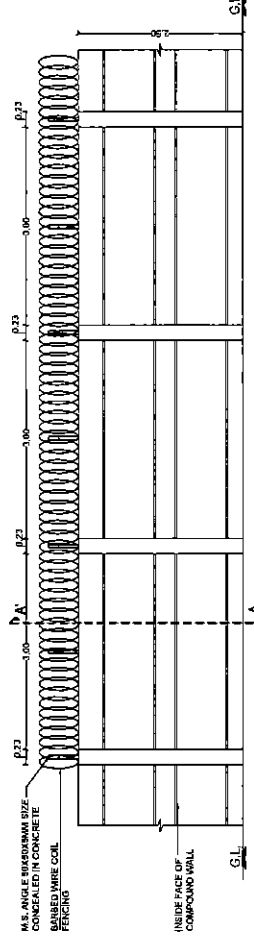
OPTION 01



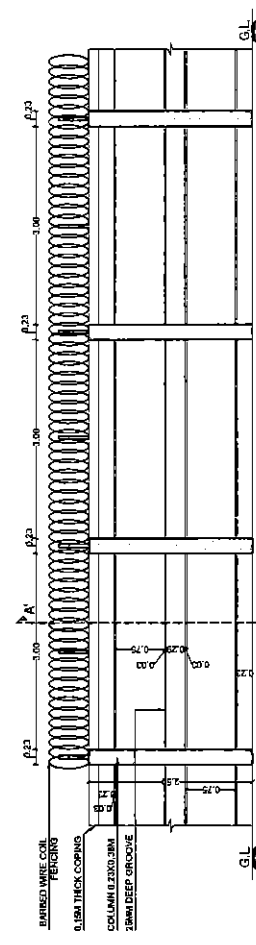
DETAIL FOR COPING



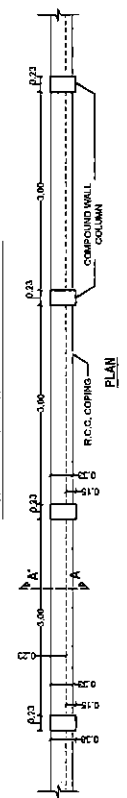
DETAIL 'A'



FRONT ELEVATION



INSIDE ELEVATION OF COMPOUND WALL



PLAN

SCHEDULE OF COLUMNS

SR NO	COLUMN MARKED	SIZE (M.M.)	MAIN STEEL	STIRRUPS		SECTION
				CONFINEMENT ZONE	REMAINING	
1.	ALL COMPOUND WALL COLUMN	230 X 380	12 Ø 8 NOS	8 Ø 100 c/c	8 Ø 150 c/c	SECTION

SCHEDULE OF FOOTING

SR NO	FOOTING MARKED	P.C.C. SIZE (M.M.)	FOOTING SIZE (M.M.)	REINFORCEMENT		SECTION
				SHORT SIDE	LONG SIDE	
1.	ALL COMPOUND WALL FOOTING	1200X1200	1000X1000	10 Ø 10M ¹⁰	10 Ø 10M ¹⁰	450 ISOLATED,

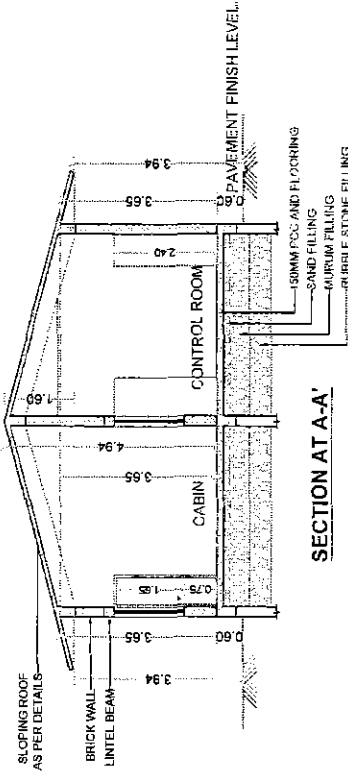
SCHEDULE OF PLINTH BEAMS

SR BEAM NO	MARKED	SIZE (M.M.)	BOTTOM REINFORCEMENT		EXTRA TOP	STIRRUPS
			STRAIGHT	CURTAIL		
1	PB1	230X380	12 Ø 2Nos	12 Ø 1Nos	12 Ø 2Nos	8Ø150c/c
					10 Ø 2Nos	8Ø100c/c
					12 Ø 2Nos	8Ø150c/c

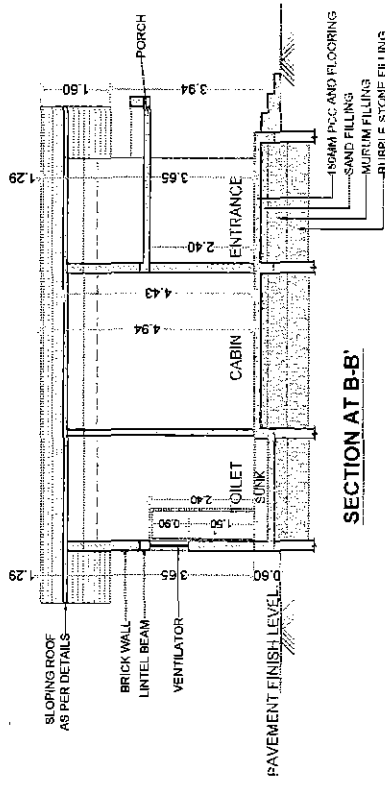
PROPOSAL FOR DEVELOPMENT OF VARLADEVI LAKE AT BHIWANDI - MAHARASHTRA.

TITLE : PRESENTATION DRAWING
 AJAY N.THAKUR & ASSO.
 ARCHITECT
 MILL CORNER, KHADKESHWAR ROAD,
 AURANGABAD, 9929935060
 email id- arellitec@jaythakur@gmail.com

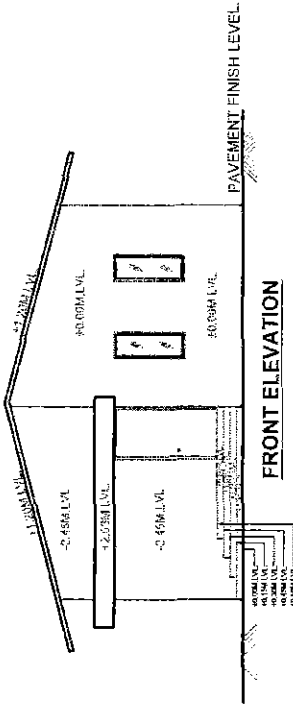
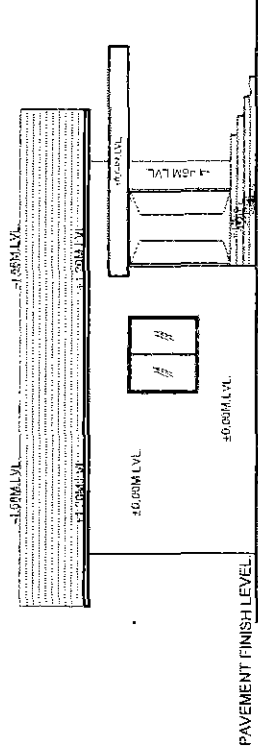
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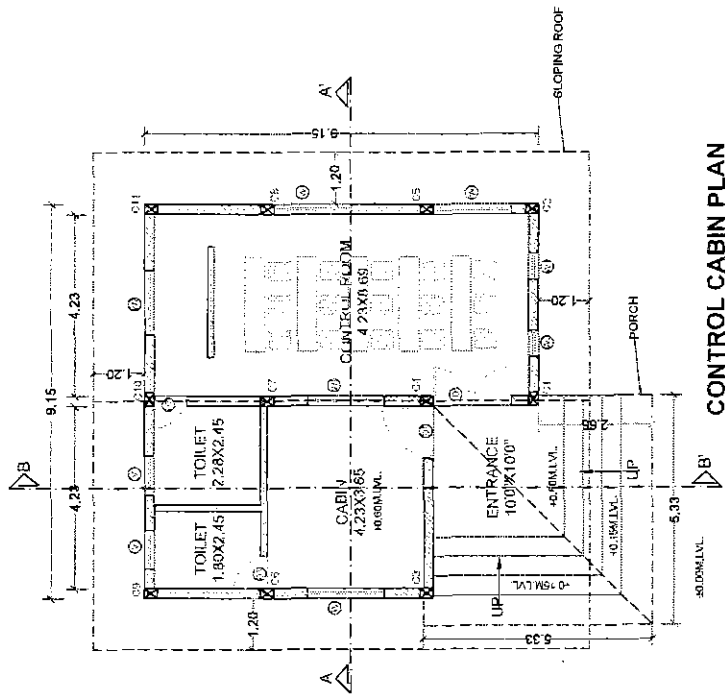
SECTION AT A-A'



SECTION AT B-B'



FRONT ELEVATION



CONTROL CABIN PLAN

NOTE ->
FOR TOILET FOLLOW TOILET DETAILS DRAWING BEFORE EXECUTION

0.23 M. THICK WALL
0.15 M. THICK WALL

TITLE : PRESENTATION DRAWING

AJAY THAKUR & ASSO.

ARCHITECT

OFFICE NO. 206/207, AVENUE 7 BUSINESS CENTER,
JAMUNA ROAD, NEAR NERCHA WAKA BRIDGE,
AURANGABAD, 501006, INDIA
CELL NO. 9849143444



DETAILS DRAWING FOR DEVELOPMENT OF VARLADEVI LAKE AT
BHIWANDI - MAHARASHTRA.

ARCHITECT

**AJAY THAKUR & ASSOCIATES**

ARCHITECT | URBAN DESIGNER | INTERIOR DESIGNER
OFFICE NO 206-207, AVENUE7 BUSINESS HUB, JALNA ROAD
NEAR MONDHA NAKA BRIDGE, AURANGABAD. 431 001

EMAIL-architectajaythakur@gmail.com

CELL NO .9028046455

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE AT BHIWANDI DIST THANE –
MAHARASHTRA FOR BNCMC, BHIWANDI
DIST. THANE – MAHARASTRA.

Sub Work No-1

Pathway

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PROPOSAL FOR DEVELOPMENT OF VHARALDEVI LAKE AT BHIWANDI DIST THANE – MAHARASHTRA FOR BNCMC, BHIWANDI DIST. THANE – MAHARASHTRA.						
Pathways & jogging track						
ABSTRACT SHEET						
Sr. No	Item Code	Item Description	Qty.	Unit	Rate in Rs.	Amount in Rs.
1	BDA 1 It.No. 21.02 P.No. 197	Excavation for foundation in earth, soil of all types, sand, gravel and soft murum, including removing the excavated material up to a distance of 50 m. beyond the building area and stacking and spreading as directed, dewatering, preparing the bed for the foundation and necessary back filling, ramming, watering including shoring and strutting etc. complete. (Lift upto 1.5 m.) By Mechanical Means Bd.A.1 Page No.259.				
			713.74	cum	217.35	155130.00
2	BDA 11 It.No. 21.37 P.N. 201	Filling in plinth and floors with contractors material/brought from outside and approved by Engineer incharge in layers of 15 cm to 20 cm including watering and compaction etc. complete. Bd.A.11 Page No. 263				
			3.96	cum	628.95	2490.00
3	BDA12 It.No. 21.40 P.No. 201	Providing soling using 80 mm size trap metal in 15 cm. layer including filling voids with Crushed sand/grit, ramming, watering etc. complete.				
			671.25	cum	1526.70	1024797.00
4	BDE 1 It.No. 24.01 P.No. 226	Providing and laying Cast in situ/Ready Mix cement concrete in M-10 of trap/ granite/ quartzite/ gneiss metal for foundation and bedding including bailing out water, formwork, laying/pumping, compacting, roughening them if special finish is to be provided, finishing if required and curing complete, with fully automatic micro processor based PLC with SCADA enabled reversible Drum Type mixer/concrete Batch mix plant (Pan mixer) etc. complete. With natural sand/V.S.I. quality Artificial Sand Bd. E. 1 Page No. 287				
			780.30	cum	6004.36	4685203.00

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ABSTRACT SHEET

Sr. No	Item Code	Item Description	Qty.	Unit	Rate in Rs.	Amount in Rs.
5	BDG 1 It.No. 27.01 P.No. 254	Providing second class Burnt Brick masonry with conventional/ I.S. type bricks in cement mortar 1:6 in foundations and plinth of inner walls/ in plinth external walls including bailing out water manually , striking joints on unexposed faces, raking out joints on exposed faces and watering etc. Complete.Bd.G. 1 Page No. 313	216.39	cum	8062.99	1744750.00
6	BDL 7 It.No. 32.11 P.No. 269	Providing sand faced plaster externally in cement mortar using approved screened sand, in all positions including base coat of 15 mm thick in cement mortar 1:4 using waterproofing compound at 1 kg per cement bag curing the same for not less than 2 days and keeping the surface of the base coat rough to receive the sand faced treatment 6 to 8 mm thick in cement mortar 1:4 finishing the surface by taking out grains and curing for fourteen days scaffolding etc.complete.Bd.L.7 Page No. 369				
			969.00	sqm	662.73	642183.00
7	BDM It.No. 33.68 P.No. 283	Providing and laying telephone black / Amba White /Cadburybrown / Ruby red / Ocean Brown granite stone of 18 to20 mm thick for door frame/ dado/ window boxing etc. On C.M.1:6 including filling joints with polymer base filler nosing the sharp edges wherever necessary, curing, etc. complete. As directed by Engineer-In-Charge				
			94.97	sqm	4601.06	436973.00
8	BDM 1 It.No. 33.01 P.No. 273	Providing and laying Rough Shahabad Stone Flooring 25mm to 30mm thick and of required width in plain/ diamond pattern on a bed of 1:6 C.M. including cement float, striking joints, pointing in cement mortar 1:3 curing and cleaning etc. complete.Bd.M.1 Page No.379				
			188.30	sqm	762.07	143497.00

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ABSTRACT SHEET						
Sr. No	Item Code	Item Description	Qty.	Unit	Rate in Rs.	Amount in Rs.
9	BDM It.No. 33.53 P.No. 281	Providing and fixing factory made Hydraulically pressed Mechanically vibrated and compacted precast inter locking cement concrete paving blocks 80MM thick in M-40 grade of approved size and shape for City streets, small /medium market roads,low volume roads, utility cuts on arterial roads etc. as specified and as per IS 15658:2006 including cost of all materials, manufacturing, curing, transportation of blocks to work site including loading, unloading and stacking as directed, laying paving blocks in position over prepared bed of natural sand / crushed sand of 50 mm thickness including necessary excavation in all stratas, spreading blinding of fine sand over the prepared bed, compacting blocks by plate vibrator etc. complete.				
			4440.00	sqm	1201.16	5333129.00
10	BDO 8 It.No. 35.13 P.No. 287	Providing and applying two coats of water proof cement paint of approved manufacture and of approved colour to the plastered surfaces including scaffolding if necessary, cleaning and preparing the surface, watering for two days etc. complete. Bd.0.8 Page No. 406				
			969.00	sqm	82.950	80378.00
11	BDW6A It.No. 23.09 P.No. 224	Providing and fixing mild steel grill gate as per the detailed drawing including hinges, locking arrangements and painting in three coats of oil paint of approved colour and shade etc. complete. (weight 18 kg. to 20 kg. Per Sq.m.) Spec.No.: As directed by Engineer- in-charge.				
			10.80	sqm	2205.00	23814.00

ABSTRACT SHEET						
Sr. No	Item Code	Item Description	Qty.	Unit	Rate in Rs.	Amount in Rs.
12	It.No. 23.11 P.No. 224	Providing structural steel work of rectangular hollow steel section for steel trusses, other similar trussed items like purlin and members with all bracing, gusset plates etc. as per detailed designs and drawings or as directed including cutting, fabricating, hoisting, erecting, fixing in position making riveted/bolted/ welded connections and one coat of anticorrosive paint and over it two coats of oil painting of approved quality and shade complete. Spec. No. : As directed by Engineer-in-charge. Spec. No. As directed by Engineer in Charge				
			51.88	mt	124729.50	6470871.00
13	BDW 8 It.No. 46.19 P.N. 248	Removing cement tiles, or marble or polished shahabad floor or dado without bed concrete including stacking the materials as directed with all leads, lifts etc. complete				
			2379.00	sqm	47.25	112407.75
14	It.No. 01-01 P.No. 04	GARDEN SOIL:- Supplying on site garden soil well sieved 90% to pass through I.S. sieve of 10 mm size free from stones rubbish like dried grass roots and other such materials. The soil should be fresh from quarry. The color of the soil generally is red. The soil will be measured measuring box. (Farma) Item includes royalty charges. Octroi, corporation Tax Transporting, loading- unloading etc (. Lead charges per 90 km. Considered.)				
			300.00	sqm	840.00	252000.00
15	It.No. 01-02 P.No. 04	FARM YARD MANURE:- Supplying on site well decayed, well dried, well powdered, without clods and free from stones, dried grass and other rubbish material. The color of the manure generally is black. The manure will be measured by measuring box. (Farma) Item includes Transporting loading –unloading Etc (.Lead charges per 50 km. are considered.)				
			300	sqm	820.0	96480.00

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ABSTRACT SHEET						
Sr. No	Item Code	Item Description	Qty.	Unit	Rate in Rs.	Amount in Rs.
16	It.No. 05-04 P.No. 07	Preparing Edging or Border:- Excavating the ground to a required depth of 20 cms. in the required area, removing and conveying unwanted stuff, rubbish to the required distance as directed. Filling the excavated part with fresh soil and manure in 3:1 proportion to a required height 20cms.Mixing, leveling, and watering the same. Planting rooted				
			300.00	cum	320.00	96000.00
17	It.No. 05-B P.No. 6	Forest Tress: (Peltophorum, Bakul, kecia, Neem, etc.)	80	nos	650.00	52000.00
18	It.No. 05-B P.No. 6	Plam Varieties: (Red Plam, Fox Tail Plam, Bottele Palm,Rhaphis Plam, Table Palm, Cristal Plam	70	nos	1300.00	91000.00
19	It.No. 05-B P.No. 6	Plants required for Landscaping. (Euphorbia, Hemelia, Malphegia, Mussanda, Ticoma, Song of India, Golden Bamboc, Buddhas Bamboo, Golden Ficus, Rhonius Palm, X'mas	100.00	nos	450.00	45000.00
					total	21488102.75
25		Quality control Charges for various Tests conduct on construction				
		Material : Cement				
	It.No1	Standard Consistancy Fineness, Specific Gravity,Setting Time (Initial & Final), Compressive Strength, Soundness.	1	Test		3550.00
		Material : Coarse Aggregate				
	It.No2	Water Absorption, Specific Gravity,Impact Value/Crushing Value.	1	Test		2450.00
	It.No3	Sieve Analysis.	1	Test		650.00
	It.No4	Abrasion Value.	1	Test		1100.00
		Material : Fine Aggregate (sand)				
	It.No 10	Fineness Modulus & Silt content	1	Test		1300.00
		Material : Bricks				

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ABSTRACT SHEET						
Sr. No	Item Code	Item Description	Qty.	Unit	Rate in Rs.	Amount in Rs.
	It.No 13	Water Absorption (Set of 5 Bricks), Compressive Strength(Set of 5 Bricks), Efflorescence (Set of 5 Bricks).	1	Test		2050.00
	It.No 27	Material : Cement Mortar				
		Compressive Strength.(Set of 3 Cubes)	1	Test		650.00
		Material : Stone / Rubble				
	It.No 28	Crushing Value/Compressive Strength Water Absorption & Specific Gravity,	1	Test		1900.00
		Material : Concrete				
	It.No 19	Compressive Strength OF C.C. Cube(Set of 3 cubes).	1	Test		650.00
	It.No 20	Concrete Mix Design (With all Tests on basic materials)*	1	Test		12950.00
	It.No 21	Flexural strength of Beam.	1	Test		700.00
	It.No 23	Concrete Mix Design.	1	Test		15300.00
	It.No 30	Liquid limit & plastic Limit-	1	Test		1100.00
	It.No 26	Compressive Strength , Water Absorption,(Set of 8 Blocks)	1	Test		2350.00
	It.No 77	Steel Bar Test Upto 16 mm (Set of 3 Bars)	1	Test		1200.00
	It.No 15	Material : Flooring of Natural stone. Flooring of Natural Stone (Kota, Marble, granite, Tandur.etc.)-Water absorption, Specific gravity)	1	Test		1300.00
		Grand Total :				49200.00

Architect
Ajay Thakur & Associates

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Pathways & jogging track

MEASUREMENT SHEET

S.N.	Item Code.	Description	No	L	B	H	QTY.	Total Qty.
1	BDA 1 It.No. 21.02 P.No. 197	Excavation for foundation in earth, soil of all types, sand, gravel and soft murum, including removing the excavated material up to a distance of 50 m. beyond the building area and stacking and spreading as directed, dewatering, preparing the bed for the foundation and necessary back filling, ramming, watering including shoring and strutting etc. complete. (Lift upto 1.5 m.) By Mechanical Means Bd.A.1 Page No.259.						
		PAVING						
		part-1		34.55	1.50	0.30	15.55	
				52.90	1.50	0.30	23.81	
				21.70	1.50	0.30	9.77	
				26.22	1.50	0.30	11.80	
				25.09	1.50	0.30	11.29	
				44.18	1.50	0.30	19.88	
				53.83	1.50	0.30	24.22	
				71.90	1.50	0.30	32.36	
				33.10	1.50	0.30	14.90	
				54.20	1.50	0.30	24.39	
				35.63	1.50	0.30	16.03	
		part-2		109.68	1.50	0.30	49.36	
				157.02	1.50	0.30	70.66	
				193.65	1.50	0.30	87.14	
				59.11	1.50	0.30	26.60	
				42.73	1.50	0.30	19.23	
				19.80	1.50	0.30	8.91	
				103.72	1.50	0.30	46.67	
				44.15	1.50	0.30	19.87	
				41.20	1.50	0.30	18.54	
				116.26	1.50	0.30	52.32	
				24.55	1.50	0.30	11.05	
				27.10	1.50	0.30	12.20	
				40.00	1.50	0.30	18.00	
				30.68	1.50	0.30	13.81	
				16.46	1.50	0.30	7.41	
		part-3		106.67	1.50	0.30	48.00	
						Total	713.74	713.74

MEASUREMENT SHEET								
S.N.	Item Code.	Description	No	L	B	H	QTY.	Total Qty.
2	BDA 11 It.No 21.37 P.N. 201	Filling in plinth and floors with contractors material/brought from outside and approved by Engineer incharge in layers of 15 cm to 20 cm including watering and compaction etc. complete. Bd.A.11 Page No. 263						
				10.00	1.20	0.15	1.80	
				12.00	1.20	0.15	2.16	
				Total			3.96	3.96
3	BDA12 It.No. 21.40 P.No. 201	Providing soling using 80 mm size trap metal in 15 cm. layer including filling voids with Crushed sand/grit, ramming, watering etc. complete.						
		PAVING		2960.00	1.00	0.15	444.00	
		Ghat -1		869.00	1.00	0.15	130.35	
		Ghat -2		646.00	1.00	0.15	96.90	
		Ghat -3		368.00	1.00	0.15	55.20	
				Total			671.25	671.25
4	BDE 1 It.No. 24.01 P.No. 226	Providing and laying Cast in situ/Ready Mix cement concrete in M-10 of trap/ granite/ quartzite/ gneiss metal for foundation and bedding including bailing out water, formwork, laying/pumping, compacting, roughening them if special finish is to be provided, finishing if required and curing complete, with fully automatic micro processor based PLC with SCADA enabled reversible Drum Type mixer/concrete Batch mix plant (Pan mixer) etc. complete. With natural sand/V.S.I. quality Artificial Sand Bd. E. 1 Page No. 287						
		PAVING		2960.00	2.00	0.10	592.00	
		Ghat -1		869.00	1.00	0.10	86.90	
		Ghat -2		646.00	1.00	0.10	64.60	
		Ghat -3		368.00	1.00	0.10	36.80	
				Total			780.30	780.30
5	BDG 1 It.No. 27.01 P.No. 254	Providing second class Burnt Brick masonry with conventional/ I.S. type bricks in cement mortar 1:6 in foundations and plinth of inner walls/ in plinth external walls including bailing out water manually, striking joints on unexposed faces, raking out joints on exposed faces and watering etc. Complete.Bd.G. 1 Page No. 313						

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AJAY THAKUR and Associates.

MEASUREMENT SHEET

S.N.	Item Code.	Description	No	L	B	H	QTY.	Total Qty.
		side wall		2960.00	0.30	0.23	204.24	
		seeting banches						
		for one banch -8 nos & total 50	400	0.45	0.45	0.15	12.15	
						total	216.39	
6	BDL 7 It.No. 32.11 P.No. 269	Providing sand faced plaster externally in cement mortar using approved screened sand, in all positions including base coat of 15 mm thick in cement mortar 1:4 using waterproofing compound at 1 kg per cement bag curing the same for not less than 2 days and keeping the surface of the base coat rough to receive the sand faced treatment 6 to 8 mm thick in cement mortar 1:4 finishing the surface by taking out grains and curing for fourteen days scaffolding etc.complete.Bd.L.7 Page No. 369						
		side wall	1	2960.00	0.30		888.00	
		seeting banches						
		for one banch -8 nos & total 50	400	0.45	0.45		81.00	
						total	969.00	1276.03 sqm
7	BDM It.No. 33.68 P.No. 283	Providing and laying telephone black / Amba White /Cadburybrown / Ruby red / Ocean Brown granite stone of 18 to20 mm thick for door frame/ dado/ window boxing etc. On C.M.1:6 including filling joints with polymer base filler nosing the sharp edges wherever necessary, curing, etc. complete. As directed by Engineer-In-Charge						
		SITTING						
			67.00	1.20		0.45	36.18	
			67.00	1.95		0.45	58.79	
						total	94.97	
8	BDM 1 It.No. 33.01 P.No. 273	Providing and laying Rough Shahabad Stone Flooring 25mm to 30mm thick and of required width in plain/ diamond pattern on a bed of 1:6 C.M. including cement float, striking joints, pointing in cement mortar 1:3 curing and cleaning etc. complete.Bd.M.1 Page No.379						
		Ghat -1		869.00	1.00	0.10	86.90	
		Ghat -2		646.00	1.00	0.10	64.60	
		Ghat -3		368.00	1.00	0.10	36.80	
						total	188.30	920.72 Cum

MEASUREMENT SHEET								
S.N.	Item Code.	Description	No	L	B	H	QTY.	Total Qty.
9	BDM It.No. 33.53 P.No. 281	Providing and fixing factory made Hydraulically pressed Mechanically vibrated and compacted precast inter locking cement concrete paving blocks 80MM thick in M-40 grade of approved size and shape for City streets, small /medium market roads, low volume roads, utility cuts on arterial roads etc. as specified and as per IS 15658:2006 including cost of all materials, manufacturing, curing,						
		PATHWAY		2960.00	1.50		4440.00	
						total	4440.00	4440.00
10	BDO 8 It.No. 35.13 P.No. 287	Providing and applying two coats of water proof cement paint of approved manufacture and of approved colour to the plastered surfaces including scaffolding if necessary, cleaning and preparing the surface, watering for two days etc. complete. Bd.0.8 Page No. 406						
		side wall	1	2960.00	0.30		888.00	
		seeting banches						
		for one banch -8 nos & total 50	400	0.45	0.45		81.00	
						total	969.00	1276.03 sqm
11	BDW6A It.No. 23.09 P.No. 224	Providing and fixing mild steel grill gate as per the detailed drawing including hinges, locking arrangements and painting in three coats of oil paint of approved colour and shade etc. complete. (weight 18 kg. to 20 kg. Per Sq.m.) Spec.No.: As directed by Engineer- in-charge.						
		side wall	2	3.00	1.80		10.80	
						total	10.80	3502.48 sqm
12	It.No. 23.11 P.No. 224	Providing structural steel work of rectangular hollow steel section for steel trusses, other similar trussed items like purlin and members with all bracing, gusset plates etc. as per detailed designs and drawings or as directed including cutting, fabricating, hoisting, erecting, fixing in position making riveted/bolted/ welded connections and one coat of anticorrosive paint and over it two coats of oil painting of approved quality and shade complete. Spec. No. : As directed by Engineer-in-charge. Spec. No. As directed by Engineer in Charge.						

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MEASUREMENT SHEET

S.N.	Item Code.	Description	No	L	B	H	QTY.	Total Qty.
		vertical hollow section 75 x 150x 5 total nos = 720, ht=2.85 waight = 16.66 kg/mt .	720	2.85		16.66	34186.32	
		horizontal hollow section 75 x 150x 5 total nos = 360, width = 2.95 m waight = 16.66 kg/mt .	360	2.95		16.66	17692.92	
						total	51879.24	
							51.88	89.28 MT
13	BDW 8 It.No 46.19 P.N. 248	Removing cement tiles, or marble or polished shahabad floor or dado without bed concrete including stacking the materials as directed with all leads, lifts etc. complete						
			1586.00	1		1.50	2379.00	2379 sqm
14	It.No. 01 01 P.No. 04	GARDEN SOIL:- Supplying on site garden soil well sieved 90% to pass through I.S. sieve of 10 mm size free from stones rubbish like dried grass roots and other such materials. The soil should be fresh from quarry. The color of the soil genrally is red. The soil will be measured measuring box. (Farma) Item includes royalty charges. Octroi, corporation Tax Transporting, loading-unloading etc (. Lead charges per 90 km. Considered.)						
				250.00	1.20	1.00	300.00	
						total	300.00	200.94 cum
15	It.No. 01 02 P.No. 04	FARM YARD MANURE:- Supplying on site well decayed, well dried, well powdered, without clods and free from stones, dried grass and other rubbish material. The color of the manure generally is black. The manure will be measured by measuring box.(Farma) Item includes Transporting loading -unloading Etc (.Lead charges per 50 km. are considered.)						
				250.00	1.20	1.00	300.00	
						total	300.00	300.00

MEASUREMENT SHEET								
S.N.	Item Code.	Description	No	L	B	H	QTY.	Total Qty.
16	It.No. 05 04 P.No. 07	Preparing Edging or Border:- Excavating the ground to a required depth of 20 cms. in the required area, removing and conveying unwanted stuff, rubbish to the required distance as directed. Filling the excavated part with fresh soil and manure in 3:1 proportion to a required height 20cms. Mixing		250.00	1.20	1.00	300.00	
						total	300.00	300.00
		Providing Following plantsetc complete .						
17	It.No. 05 B P.No. 6	Forest Tress: (Peltophorum, Bakul, kecia, Neem, etc.)	80					80 NO'S
18	It.No. 05 B P.No. 6	Plam Varieties: (Red Plam, Fox Tail Plam, Bottele Palm, Rhaphis Plam, Table Palm, Cristal Plam	70					70 NO'S
19	It.No. 05 B P.No. 6	Plants required for Landscaping: (Euphorbia, Hemelia, Malphegia, Mussanda, Ticoma, Song of India, Golden Bamboc, Buddhas Bamboo, Golden Ficus, Phonicus	100					100 NO'S
Quality control Tests for various materials								
		Material : Cement						
	It.No1	Test : Standard Consistency Fineness,	1					1 Nos
		Material : Coarse Aggregate						
	It.No2	Water Absorption, Specific Gravity, Impact Value /Crushing Value.	1					1 Nos
	It.No3	Sieve Analysis.	1					1 Nos
	It.No4	Abrasion Value.	1					1 Nos
		Material : Fine Aggregate (sand)						
	It.No 10	Test : Fineness Modulus & Silt content for concrete 2.6 to 3.6 and silt content is max. for 4%	1					1 Nos
	It.No 13	Material : Bricks						
	A)	Test : Water Absorption : for 2nd class Max. 22% with frequency (min) As set of 15 bricks of 50,000 consignment of part there of						
	B)	Test : Compressive Strength : Condition (Min.average in kg/cm2) for 2nd class bricks dry 39.30 wet 29.52 with frequency (min) As set of 15 bricks of 50,000 consignment of part there of						

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MEASUREMENT SHEET

S.N.	Item Code.	Description	No	L	B	H	QTY.	Total Qty.
	C)	Test : efflorescence : 1. Nil - when there is no. perhisible deposit of efflorescence 2. Slight : When not more than 10% area of brick surface is covered with deposit. 3. Moderate : When thin deposit of salt covering up to 50% of the exposed area of brick surface but unaccompanied by powdering 4. Serious : when thin deposit of salt covering more than 50% of the exposed area of bricks surface but unaccompanied by powdering with frequency (min) As set of 15 bricks of 50,000 consignment of part there of	1					1 Nos
	It.No 27	Material : Cement Mortor						
		Compressive Strength of C.M Cube : For proportion of 1:4 comp. strength for 28 days in kg/sq cm would be 84 to 126 with frequency (min.) for 3 cubes per day working.	1					1 Nos
	It.No 28	Material : Stone / Rubble						
	A)	Crushing Value : max 30% with Frequency (min) As set of 5 stone for each quarry & for doubt full quality.						
	B)	Water Absorption : max. 5% with Frequency (min) As set of 5 stone for each quarry & for doubt full quality.						
	C)	Specific Gravity : Not less than 3 with frequency(min) As set of 5 stone for each quarry & for doubt full quality.						
	D)	Compressive Strength : Min. 1400 kg/cm2 with frequency(min) As set of 5 stone for each quarry & for doubt full quality.	1					1 Nos
		Material : Concrete						
	It.No 19	Compressive Strength OF C.C. Cube(Set of 3 cubes).	1					1 Nos
	It.No 20	Concrete Mix Design (With all Tests on basic materials)*	1					1 Nos
	It.No 21	Flexural strength of Beam.	1					1 Nos
	It.No 15	Material : Flooring of Natural stone.	1					1 Nos
	A)	Water Absorption : Shall not exceed 10 % with Frequency (min) As set of 12 tiles for each lot of 200 tilesor part thereof..						
	B)	Modulus of Rupture : Group B- 1.Min. 27 N/mm2 Group B -2. Min. 20 N/mm2 Group B 3. average 15 N/mm2 for 7.5mm thick & average 12 n/mm2 for the tiles of thickness more than 7.5 mm with Frequency (min) As set of 12 tiles for each lot of 200 tilesor part thereof..						
	It.No 30	Liquid limit & plastic Limit-	1					1 Nos
	It.No 26	Compressive Strength , Water Absorption,(Set of 8 Blocks)						

MEASUREMENT SHEET								
S.N.	Item Code.	Description	No	L	B	H	QTY.	Total Qty.
			1					1 Nos
	It.No 77	Steel Bar Test Upto 16 mm (Set of 3 Bars)						
			1					1 Nos

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**PROPOSAL FOR DEVELOPMENT OF VHARALDEVI LAKE AT BHIWANDI DIST THANE –
MAHARASHTRA FOR BNCMC, BHIWANDI
DIST. THANE – MAHARASHTRA.**

Pathways & jogging track

RATE ANALYSIS (STATE e-DSR 2022-23)

S.No.	Item Code	Item Description	Material lead charges			Amount in Rs.	Unit
			Factor	X	Lead/ unit		
1	BDA 1 It.No. 21.02 P.No. 197	Excavation for foundation in earth, soil of all types, sand, gravel and soft murum, including removing the excavated material up to a distance of 50 m. beyond the building area and stacking and spreading as directed, dewatering, preparing the bed for the foundation and necessary back filling, ramming, watering including shoring and strutting etc. complete. (Lift upto 1.5 m.) By Mechanical Means Bd.A.1 Page No. 259					
		SSR Basic Rate (2022 - 2023)				Rs.	207.00
		Deduct Royalty Charges of Sand	0.00	X	141.34	Rs.	0.00
			Total Rate			Rs.	207.00 /cum
		Add 5% for Municipal Corporation area			5%	Rs.	10.35
			Grand Total Rate			Rs.	217.35 /cum
2	BDA 11 It.No 21.37 P.N. 201	Filling in plinth and floors with contractors material/brought from outside and approved by Engineer incharge in layers of 15 cm to 20 cm including watering and compaction etc. complete. Bd.A.11 Page No. 263					
		SSR Basic Rate (2022 - 2023)				Rs.	599.00
		Deduct Royalty Charges of Sand	0.00	X	141.34	Rs.	0.00
			Total Rate			Rs.	599.00 /cum
		Add 5% for Municipal Corporation area			5%	Rs.	29.95
			Grand Total Rate			Rs.	628.95 /cum

RATE ANALYSIS (STATE e-DSR 2022-23)							
S.No.	Item Code	Item Description	Material lead charges			Amount in Rs.	Unit
			Factor	X	Lead/ unit		
3	BDA12 It.No. 21.40 P.No. 201	Providing soling using 80 mm size trap metal in 15 cm. layer including filling voids with Crushed sand/grit, ramming, watering etc. complete.					
		SSR Basic Rate (2022 - 2023)				Rs.	1454
		Deduct Royalty Charges of Sand	0.00	X	141.34	Rs.	0.00
			Total Rate			Rs.	1454.00 /cum
		Add 5% for Municipal Corporation area			5%	Rs.	72.70
			Grand Total Rate			Rs.	1526.70 /cum
4	BDE 1 It.No. 24.01 P.No.226	Providing and laying Cast in situ/Ready Mix cement concrete in M-10 of trap/ granite/ quartzite/ gneiss metal for foundation and bedding including bailing out water, Steel centering, formwork, laying/pumping, compacting, roughening them if special finish is to be provided, finishing if required and curing complete, with fully automatic micro processor based PLC with SCADA enabled reversible Drum Type mixer/concrete Batch mix plant (Pan mixer) etc. complete. With fine aggregate (Natural Sand / Crushed sand VSI Grade finely washed etc) Bd. E. 1 Page No. 287					
		SSR Basic Rate (2022 - 2023)				Rs.	5830.00
		Deduct Royalty Charges of Sand	-0.47	X	237.37	Rs.	-111.56
			Total Rate			Rs.	5718.44 /cum
		Add 5% for Municipal Corporation area			5%	Rs.	285.92
			Grand Total Rate			Rs.	6004.36 /cum

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RATE ANALYSIS (STATE e-DSR 2022-23)								
S.No.	Item Code	Item Description	Material lead charges			Amount in Rs.	Unit	
			Factor	X	Lead/ unit			
5	BDG 1 It.No. 27.01 P.No. 254	Providing second class Burnt Brick masonry with conventional/ I.S. type bricks in cement mortar 1:6 in foundations and plinth of inner walls/ in plinth external walls including bailing out water manually , striking joints on unexposed faces, raking out joints on exposed faces and watering etc. Complete.Bd.G. 1 Page No. 313						
		SSR Basic Rate (2022 - 2023)				Rs.	7755.00	
		Deduct Royalty Charges of Sand	-0.32	X	237.37	Rs.	-75.96	
			Total Rate			Rs.	7679.04	/cum
		Add 5% for Municipal Corporation area			5%	Rs.	383.95	
			Grand Total Rate			Rs.	8062.99	/cum
6	BDL 7 It.No. 32.11 P.No. 269	Providing sand faced plaster externally in cement mortar using approved screened sand, in all positions including base coat of 15 mm thick in cement mortar 1:4 using waterproofing compound at 1 kg per cement bag curing the same for not less than 2 days and keeping the surface of the base coat rough to receive the sand faced treatment 6 to 8 mm thick in cement mortar 1:4 finishing the surface by taking out grains and curing for fourteen days scaffolding etc.complete. Bd.L.7 Page No. 369						
		SSR Basic Rate (2022 - 2023)				Rs.	639.00	
		Deduct Royalty Charges of Sand	-0.033	X	237.37	Rs.	-7.83	
			Total Rate			Rs.	631.17	/sqm
		Add 5% for Municipal Corporation area			5%	Rs.	31.56	
			Grand Total Rate			Rs.	662.73	/sqm

RATE ANALYSIS (STATE e-DSR 2022-23)								
S.No.	Item Code	Item Description	Material lead charges			Amount in Rs.	Unit	
			Factor	X	Lead/ unit			
7	BDM It.No. 33.68 P.No. 283	Providing and laying telephone black / Amba White / Cadburybrown / Ruby red / Ocean Brown granite stone of 18 to 20 mm thick for door frame/ dado/ window boxing etc. On C.M. 1:6 including filling joints with polymer base filler nosing the sharp edges wherever necessary, curing, etc. complete. As directed by Engineer-In-Charge.						
		SSR Basic Rate (2022 - 2023)				Rs.	4386.00	
		Deduct Royalty Charges of Sand	-0.017	X	237.37	Rs.	-4.04	
					Total Rate	Rs.	4381.96	/sqm
		Add 5% for Municipal Corporation area			5%	Rs.	219.10	
					Grand Total Rate	Rs.	4601.06	/sqm
8	BDM 1 It.No. 33.01 P.No. 273	Providing and laying Rough Shahabad Stone Flooring 25mm to 30mm thick and of required width in plain/ diamond pattern on a bed of 1:6 C.M. including cement float, striking joints, pointing in cement mortar 1:3 curing and cleaning etc. complete. Bd.M.1 Page No.379						
		SSR Basic Rate(2022 - 2023)				Rs.	731.00	
		Deduct Royalty of Sand.	-0.022	X	237.37		-5.22	
					Total Rate	Rs.	725.78	/sqm
		Add 5% for Municipal Corporation area			5%	Rs.	36.29	
					Grand Total Rate	Rs.	762.07	/sqm
9	BDM It.No. 33.53 P.No. 281	Providing and fixing factory made Hydraulically pressed Mechanically vibrated and compacted precast inter locking cement concrete paving blocks 80MM thick in M-40 grade of approved size and shape for City streets, small /medium market roads, low volume roads, utility cuts on arterial roads etc. as specified and as per IS 15658:2006 including cost of all materials,						
		SSR Basic Rate(2022 - 2023)				Rs.	1153.00	
		Deduct Royalty of Sand.	-0.04		237.37		-9.49	

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RATE ANALYSIS (STATE e-DSR 2022-23)							
S.No.	Item Code	Item Description	Material lead charges			Amount in Rs.	Unit
			Factor	X	Lead/ unit		
			Total Rate			Rs.	1143.51 /sqm
		Add5% for Muncipal Corporation Area			5%	Rs.	57.65
			Grand Total Rate				1201.16 /Sq.m
10	BDO 8 It.No. 35.13 P.No. 287	Providing and applying two coats of water proof cement paint of approved manufacture and of approved colour to the plastered surfaces including scaffolding if necessary, cleaning and preparing the surface, watering for two days etc. complete. Bd.0.8 Page No. 406					
		SSR Basic Rate (2022 - 2023)				Rs.	79.00
		Add 5% for Municipal Corporation area			5%	Rs.	3.95
			Grand Total Rate			Rs.	82.95 /sqm
11	BDW6A It.No. 23.09 P.No.224	Providing and fixing mild steel grill gate as per the detailed drawing including hinges, locking arrangements and painting in three coats of oil paint of approved colour and shade etc. complete. (weight 18 kg. to 20 kg. Per Sq.m.) Spec.No.: As directed by Engineer- in-charge.					
		SSR Basic Rate(2022 - 2023)				Rs.	2100.00
		Add 5% for Municipal Corporation area			5%	Rs.	105.00
			Grand Total Rate			Rs.	2205.00 /sqm

RATE ANALYSIS (STATE e-DSR 2022-23)								
S.No.	Item Code	Item Description	Material lead charges			Amount in Rs.	Unit	
			Factor	X	Lead/ unit			
12	It.No. 23.11 P.No. 224	Providing structural steel work of rectangular hollow steel section for steel trusses, other similar trussed items like purlin and members with all bracing, gusset plates etc. as per detailed designs and drawings or as directed including cutting, fabricating, hoisting, erecting, fixing in position making riveted/bolted/ welded connections and one coat of anticorrosive paint and over it two coats of oil painting of approved quality and shade complete. Spec. No. : As directed by Engineer-in-charge.Spec. No. As directed by Engineer in Charge.						
		SSR Basic Rate (2022 - 2023)				Rs.	118790.00	
		Add 5% for Municipal Corporation area			5%	Rs.	5939.50	
			Grand Total Rate			Rs.	124729.50	/MT
13	BDW 8 It.No 46.19 P.N. 248	Removing cement tiles, or marble or polished shahabad floor or dado without bed concrete including stacking the materials as directed with all leads, lifts etc. complete						
		SSR Basic Rate (2022 - 2023)					45.00	
		Add 5% for Municipal Corporation area			5%	Rs.	2.25	
			Grand Total Rate			Rs.	47.25	/sqm

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RATE ANALYSIS (STATE e-DSR 2022-23)							
S.No.	Item Code	Item Description	Material lead charges			Amount in Rs.	Unit
			Factor	X	Lead/ unit		
14	It.No. 01-01 P.No. 04	GARDEN SOIL:- Supplying on site garden soil well sieved 90% to pass through I.S. sieve of 10 mm size free from stones rubbish like dried grass roots and other such materials. The soil should be fresh from quarry. The color of the soil genrally is red. The soil will be measured measuring box. (Farma) Item includes royalty charges. Octroi, corporation Tax Transporting, loading-unloading etc (. Lead charges per 90 km.					
		Park & Garden DSR Basic Rate (2015-16)			Rs.	840.00	
		Grand Total Rate			Rs.	840.00	/Cu.m
15	It.No. 01-02 P.No. 04	FARM YARD MANURE:- Supplying on site well decayed, well dried, well powdered, without clods and free from stones, dried grass and other rubbish material. The color of the manure generally is black. The manure will be measured by measuring box.(Farma) Item includes Transporting loading -unloading Etc (.Lead charges per 50 km. are considered.)					
		Park & Garden DSR Basic Rate (2015-16)			Rs.	820.00	
		Grand Total Rate			Rs.	820.00	/Sq.m
	=						
16	It.No. 05-04 P.No. 07	Preparing Edging or Border:- Excavating the ground to a required depth of 20 cms. in the required area, removing and conveying unwanted stuff, rubbish to the required distance as directed. Filling the excavated part with fresh soil and manure in 3:1 proportion to a required height 20cms.Mixing, leveling, and watering the same. Planting rooted					

RATE ANALYSIS (STATE e-DSR 2022-23)								
S.No.	Item Code	Item Description	Material lead charges			Amount in Rs.	Unit	
			Factor	X	Lead/ unit			
		Park & Garden DSR Basic Rate (2015-16)				Rs. 320.00		
			Grand Total Rate			Rs. 320.00	/sqm	
17	It.No. 05-B P.No. 6	Forest Tress: (Peltophorum, Bakul, kecia, Neem, etc.)						
						Rs. 650.00		
			Grand Total Rate			Rs. 650.00	/Nos	
18	No. 05-B	Plam Varieties: (Red Plam, Fox Tail Plam, Bottele Palm, Rhapsis Plam, Table Palm, Cristal						
						Rs. 1300.00		
			Grand Total Rate			Rs. 1300.00	/Nos	
19	It.No. 05-B P.No. 6	Plants required for Landscaping. (Euphorbia, Hemelia, Malpurgia, Mussanda, Ticoma, Song of India, Golden Bamboc, Buddhas Bamboo, Golden Ficus, Rhenicus Palm, Y'mac						
						Rs. 450.00		
			Grand Total Rate			Rs. 450.00	/Nos	

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PROPOSAL FOR DEVELOPMENT OF VHARALDEVI LAKE AT BHIWANDI DIST THANE – MAHARASHTRA FOR BNCMC, BHIWANDI DIST. THANE – MAHARASHTRA.												
ROYALTY CHARGE = sand-237.37 /cu.m. metal - 216.18/cu.m.												
S. N.	Material	Qty.	Unit	Below 40mm METAL			Above 40mm METAL			Sand		
				Factor	QTY.	Amt.	Factor	QTY.	Amt.	Factor	QTY.	Amt.
1	Rubble Stone Soiling	671.25	Cu.m									
2	M-10 Bed Concrete	780.30	Cu.m	0.7	546.21	118079.68				0.47	366.74	87053.31
3	M-20 Bed Concrete	0	Cu.m	0.56	0.00					0.44	0.00	
9	Brick Masonry	216.39	Cu.m							0.32	69.24	16436.64
10	Sand Face Plaster	969.00	Sq.m							0.033	31.98	7590.38
11	Telephonic Black Granite/ white Granite.	94.97	Sq.m							0.022	2.09	495.96
12	Rough Shahbad stone	188.30	Sq.m							0.02	18.41	4369.98
13	Interlockin g Block	4440.00	Sq.m							0.04	187.88	44597.08
					546.21	118079.68		0.00	0.00	676.34	160543.35	
TOTAL QUANTITY				1222.00								
				278623.02								

ARCHITECT



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PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE AT BHIWANDI DIST THANE –
MAHARASHTRA FOR BNCMC, BHIWANDI
DIST. THANE – MAHARASHTRA.

Sub Work No-2

Water Inlet System

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE - MAHARASTRA.

Water Inlet System

ABSTRACT

Item No.	Description of Item	Qty	Unit	Basic Rate	Lead	% Inc	Final Rate	Amount
1	Excavation	2	3	4	5	6	7	8
a	Excavation for catch/side water gutter in all sorts of soils to the specified section including stacking the excavated stuff in a regular bund and disposing of unsuitable or excess stuff as directed all sorts of soils.	64.00	Cum	119.00		5.00%	124.95	7997.00
b	Excavation for catch/side water gutter in Hard murum and boulder strata to the specified section including stacking the excavated stuff in a regular bund and disposing of unsuitable or excess stuff as directed.	86.64	Cum	139.00		5.00%	145.95	12645.00
c	Excavation for catch/side water gutter in Soft rock strata to the specified section including stacking the excavated stuff in a regular bund and disposing of unsuitable or excess stuff as directed.	51.98	Cum	208.00		5.00%	218.40	11353.00
d	Excavation for catch/side water gutters in Hard rock strata to the specified section including stacking the excavated stuff in a regular bund by chiselling and wedging and disposing of unsuitable or excess stuff as directed.	245.07	Cum	1419.00		5.00%	1489.95	365145.00
2	Providing and laying in situ Cement Concrete M-15 of trap/ granite / quartzite / gneiss metal for foundation and bedding including bailing out water, form work, compaction, curing, etc. complete. (Cement 5.90 bags / cum) Spec. No. - Bd E/1 Page No. 287 and B-7, Page No. 38 In PCC M-150 MJP Corrigendum No. 09/1368, dt.-06/05/2022	13.87	Cum	6204.00		2.00%	6328.08	87783.00

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Item No.	Description of Item	Qty	Unit	Basic Rate	Lead	% Inc	Final Rate	Amount
	1	2	3	4	5	6	7	8
3	Providing and laying in situ Cement Concrete of trap/ granite / quartzite / gneiss metal for RCC work in foundation like raft, grillage, strip foundation and footing of RCC columns and steel stanchions including normal dewatering, form work, compaction, finishing and curing, etc. complete. (By weigh batching and mix design for M250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement) In RCC M-250	12.25	Cum	7927.00		2.00%	8085.54	99007.00
	MJP Corrigendum No. 09/1368, dt.-06/05/2022							
4	Providing and casting in situ C.C. of trap / granite/ quartzite / gneiss metal of approved quality for RCC works as per detailed drawings and designs or as directed by Engineer-in-charge including normal dewatering, centering, form work, compaction, finishing the formed surfaces with C.M. 1:3 of sufficient minimum thickness to give a smooth and even surface wherever necessary or roughening if special finish is to be provided and curing, etc. complete. (By weigh batching and mix design for M-250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement) Slabs / Landings / Vertical Walls / Waist Slabs / Steps for Staircase	70.64	Cum	9910.00		2.00%	10108.20	714043.00
	In RCC M-250							
	MJP Corrigendum No. 09/1368, dt.-06/05/2022							
5	Providing and fixing in position steel bar reinforcement of various diameter for RCC pipes, caps footings, foundation, slabs, beams, columns, canopies, staircases. Newels, chajjas, lintels, pardies, copings, fins, arches, etc. as per detailed designs, drawings and schedules; including cutting, bending hooking the bars, binding with wires or tack welding and supporting as required, etc. complete. (including cost of binding wire) Tor Steel	5.80	MT	97206.00		216.06	97422.06	565238.00
	MJP Corrigendum No. 09/1368, dt.-06/05/2022							
6	Providing and fixing in position steel fibre reinforced concrete (S.F.R.C.) frame and covers of approved make including loading, unloading, transportation, all taxes, etc. complete as directed by Engineer-in-charge (20 tonnes capacity).	8.00	No	2604.00		2.00%	2656.08	21249.00
	MJP SSR 2021-22 IN 17f PN 226							

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Ajay Thakur and Associates

Item No.	Description of Item	Qty	Unit	Basic Rate	Lead	% Inc	Final Rate	Amount
		2	3	4	5	6	7	8
7	Providing M.S. bar mesh prepared out of 16 mm dia M.S. bar at 15 cm. c/c both ways, welded to flanged ring including tack welding of bars and fixing the same with nuts and bolts on open faces of outlet/inlet pipes in the sump or reservoir, etc. complete as directed by Engineer-in-charge.	16.00	Sqm	1921.00		2.00%	1959.42	31351.00
8	Providing and fixing in position CI dapuri steps or 22 mm dia. M.S. bar step with proper anchorage, etc. and providing and applying 3 coats of anticorrosive paint, etc. complete as directed by Engineer-in-charge.	108.00	No	387.00		2.00%	394.74	42632.00
9	Providing and laying of filter media with granular materials/stone crushed aggregates satisfying the requirements laid down in clause 2504.2.2 of MoRTH specifications	13.82	Cum	1212.00		5.00%	1272.60	17592.00
10	Providing and fixing M.S. sluice gates in position as per detailed drawings and specification including cost of all materials, labour, operating pedestal, connecting rod, painting with three coats of anti-corrosive paint, etc. complete as directed by Engineer-in-charge.	4182.60	Kg	119.00		0.78	119.78	500992.00
							Total Cost	2477027.00
	Royalty Charges for rubble stone							
	For Soling	13.82	Cum	216.18			216.18	2988.00
							Total Cost	2988.00
							Gross Total Cost	2480015.00

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE - MAHARASHTRA.

**Water Inlet System
MEASUREMENT**

Item No.	Particulars	No.	L	B	D	Qty.	Unit
1	Inlet	1000	mm	Pipe	At 4 nos		
	RCC Chmaber near lake to control the flow of water 1	2.4	m	X	2.4	m	
	PCC Thk	0.15	m				
	Raft Thk	0.25	m				
	Wall Thk	0.2	m				
	Height	3	m				
	RCC Chmaber near lake to control the flow of water 2	2.4	m	X	2.4	m	
	PCC Thk	0.15	m				
	Raft Thk	0.25	m				
	Wall Thk	0.2	m				
	Height	4.9	m				
1	Excavation	3	4	5	6	7	8
a	Excavation for catch/side water gutter in all sorts of soils to the specified section including stacking the excavated stuff in a regular bund and disposing of unsuitable or excess stuff as directed all sorts of soils.						
	Chamber 1	4.00	4.00	4.00	0.50	32.00	Cum
	Chamber 2	4.00	4.00	4.00	0.50	32.00	Cum
	PWD SSR 2022-23 IN 2.18 PN 24					64.00	Cum
b	Excavation for catch/side water gutter in Hard murum and boulder strata to the specified section including stacking the excavated stuff in a regular bund and disposing of unsuitable or excess stuff as directed.						
	Chamber 1	4.00	3.80	3.80	0.75	43.32	Cum
	Chamber 2	4.00	3.80	3.80	0.75	43.32	Cum
	PWD SSR 2022-23 IN 2.20 PN 24					86.64	Cum
c	Excavation for catch/side water gutter in Soft rock strata to the specified section including stacking the excavated stuff in a regular bund and disposing of unsuitable or excess stuff as directed.						
	Chamber 1	4.00	3.80	3.80	0.45	25.99	Cum
	Chamber 2	4.00	3.80	3.80	0.45	25.99	Cum

Item No.	Particulars	No.	L	B	D	Qty.	Unit
1	PWD SSR 2022-23 IN 2.21 PN 24	3	4	5	6	7	8
						51.98	Cum
d	Excavation for catch/side water gutters in Hard rock strata to the specified section including stacking the excavated stuff in a regular bund by chiselling and wedging and disposing of unsuitable or excess stuff as directed.						
	Chamber 1	4.00	3.40	3.40	1.70	78.61	Cum
	Chamber 2	4.00	3.40	3.40	3.60	166.46	Cum
	PWD SSR 2022-23 IN 2.22 PN 24					245.07	Cum
2	Providing and laying in situ Cement Concrete M-15 of trap/ granite / quartzite / gneiss metal for foundation and bedding including bailing out water, form work, compaction, curing, etc. complete. (Cement 5.90 bags / cum) Spec. No. - Bd E / 1 Page No. 287 and B-7, Page No. 38						
	In PCC M-150						
	Chamber 1	4.00	3.40	3.40	0.15	6.94	Cum
	Chamber 2	4.00	3.40	3.40	0.15	6.94	Cum
	MJP Corrigendum No. 09/1368, dt.-06/05/2022					13.87	Cum
3	Providing and laying in situ Cement Concrete of trap/ granite / quartzite / gneiss metal for RCC work in foundation like raft, grillage, strip foundation and footing of RCC columns and steel stanchions including normal dewatering, form work, compaction, finishing and curing, etc. complete. (By weigh batching and mix design for M250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement) In RCC M-250						
	Chamber 1	1.00	3.40	3.10	0.25	2.64	Cum
	Chamber 2	4.00	3.10	3.10	0.25	9.61	Cum
	MJP Corrigendum No. 09/1368, dt.-06/05/2022					12.25	Cum

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Item No.	Particulars	No.	L	B	D	Qty.	Unit
1	2	3	4	5	6	7	8
4	Providing and casting in situ C.C. of trap / granite/ quartzite / gneiss metal of approved quality for RCC works as per detailed drawings and designs or as directed by Engineer-in-charge including normal dewatering, centering, form work, compaction, finishing the formed surfaces with C.M. 1:3 of sufficient minimum thickness to give a smooth and even surface wherever necessary or roughening if special finish is to be provided and curing, etc. complete. (By weigh batching and mix design for M-250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement) Slabs / Landings / Vertical Walls / Waist Slabs / Steps for Staircase						
	In RCC M-250						
	Chamber 1 Walls	16.00	2.60	0.20	3.00	24.96	Cum
	Chamber 1 Slab	4.00	2.60	2.60	0.15	4.06	Cum
	Chamber 2 Walls	16.00	2.60	0.20	4.90	40.77	Cum
	Chamber 2 Slab	4.00	2.60	2.60	0.15	4.06	Cum
	Deduction for openings	-16.00	1.00	0.20	1.00	-3.20	Cum
	MJP Corrigendum No. 09/1368, dt.-06/05/2022					70.64	Cum
5	Providing and fixing in position steel bar reinforcement of various diameter for RCC pipes, caps footings, foundation, slabs, beams, columns, canopies, staircases. Newels, chajjas, lintels, parties, copings, fins, arches, etc. as per detailed designs, drawings and schedules; including cutting, bending hooking the bars, binding with wires or tack welding and supporting as required, etc. complete. (including cost of binding wire) Tor Steel 60 kg per cum quantity of concrete	82.89	70.00			5.80	MT
	MJP Corrigendum No. 09/1368, dt.-06/05/2022						
6	Providing and fixing in position steel fibre reinforced concrete (S.F.R.C.) frame and covers of approved make including loading, unloading, transportation, all taxes, etc. complete as directed by Engineer-in-charge (20 tonnes capacity). 60 x 45 cm size	8.00				8.00	No
	MJP SSR 2021-22 IN 17f PN 226						
7	Providing M.S. bar mesh prepared out of 16 mm dia M.S. bar at 15 cm. c/c both ways, welded to flanged ring including tack welding of bars and fixing the same with nuts and bolts on open faces of outlet/inlet pipes in the sump or reservoir, etc. complete as directed by Engineer-in-charge.						
	At all openings	16.00	1.00	1.00		16.00	Sqrm
	MJP SSR 2021-22 IN 14 PN 171						

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Item No.	Particulars	No.	L	B	D	Qty.	Unit
1	2	3	4	5	6	7	8
8	Providing and fixing in position CI dapuri steps or 22 mm dia. M.S. bar step with proper anchorage, etc. and providing and applying 3 coats of anticorrosive paint, etc. complete as directed by Engineer-in-charge. In Chamber1 In Chamber2 MJP SSR 2021-22 IN 11 PN 230	4.00 4.00	10.00 17.00			40.00 68.00 108.00	No No No
9	Providing and laying of filter media with granular materials/stone crushed aggregates satisfying the requirements laid down in clause 2504.2.2 of MoRTH specifications In Chamber PWD SSR 2022-23 IN 12.72 PN 91	4.00	2.40	2.40	0.60	13.82	Cum
10	Providing and fixing M.S. sluice gates in position as per detailed drawings and specification including cost of all materials, labour, operating pedestal, connecting rod, painting with three coats of anti-corrosive paint, etc. complete as directed by Engineer-in-charge. Considering 15 mm thick MS sluice gate Considering connecting rod of 16 mm dia & 5 m height Other fixing Materials MJP SSR 2021-22 IN 12 PN 230	8.00 6.28	1.50 0.016	1.50 0.016	0.015 5.00	2119.50 63.10 2000.00 4182.60	Kg Kg Kg Kg

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PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE AT BHIWANDI DIST THANE –
MAHARASHTRA FOR BNCMC, BHIWANDI
DIST. THANE – MAHARASHTRA.

Sub Work No-3

Storm water drain

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE - MAHARASTRA.

**Storm Drain Work
ABSTRACT**

Item No.	Description of Item	Qty	Unit	Basic Rate	Lead	% Inc	Final Rate	Amount
1	Excavation	2	3	4	5	6	7	8
a	Excavation for catch/side water gutter in all sorts of soils to the specified section including stacking the excavated stuff in a regular bund and disposing of unsuitable or excess stuff as directed all sorts of soils.							
	PWD SSR 2022-23 IN 2.18 PN 24	3277.30	Cum	119.00		5.00%	124.95	409499.00
b	Excavation for catch/side water gutter in Hard murum and boulder strata to the specified section including stacking the excavated stuff in a regular bund and disposing of unsuitable or excess stuff as directed.							
	PWD SSR 2022-23 IN 2.20 PN 24	4915.95	Cum	139.00		5.00%	145.95	717483.00
c	Excavation for catch/side water gutter in Soft rock strata to the specified section including stacking the excavated stuff in a regular bund and disposing of unsuitable or excess stuff as directed.							
	PWD SSR 2022-23 IN 2.21 PN 24	1966.38	Cum	208.00		5.00%	218.40	429457.00
d	Excavation for catch/side water gutters in Hard rock strata to the specified section including stacking the excavated stuff in a regular bund by chiselling and wedging and disposing of unsuitable or excess stuff as directed.							
	PWD SSR 2022-23 IN 2.22 PN 24	1482.92	Cum	1419.00		5.00%	1489.95	2209477.00
2	Providing dry /trap /granite /quartzite /gneiss rubble stone soiling 15 cm to 20 cm thick including hand packing and compacting etc. complete.							
	PWD SSR 2022-23 IN 21.38 PN 157	971.19	Cum	1382.00		5.00%	1451.10	1409294.00

Item No.	Description of Item	Qty	Unit	Basic Rate	Lead	% Inc	Final Rate	Amount
	1	2	3	4	5	6	7	8
3	Providing and laying in situ Cement Concrete M-15 of trap/ granite / quartzite / gneiss metal for foundation and bedding including bailing out water, form work, compaction, curing, etc. complete. (Cement 5.90 bags / cum) Spec. No. - Bd E/1 Page No. 287 and B-7, Page No. 38 In PCC M-150	850.76	Cum	6204.00		2.00%	6328.08	5383646.00
	MJP Corrigendum No. 09/1368, dt.-06/05/2022							
4	Providing and laying in situ Cement Concrete of trap/ granite / quartzite / gneiss metal for RCC work in foundation like raft, grillage, strip foundation and footing of RCC columns and steel stanchions including normal dewatering, form work, compaction, finishing and curing, etc. complete. (By weigh batching and mix design for M250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement) In RCC M-250	1194.31	Cum	7927.00		2.00%	8085.54	9656661.00
	MJP Corrigendum No. 09/1368, dt.-06/05/2022							
5	Providing and casting in situ C.C. of trap / granite/ quartzite / gneiss metal of approved quality for RCC works as per detailed drawings and designs or as directed by Engineer-in-charge including normal dewatering, centering, form work, compaction, finishing the formed surfaces with C.M. 1:3 of sufficient minimum thickness to give a smooth and even surface wherever necessary or roughening if special finish is to be provided and curing, etc. complete. (By weigh batching and mix design for M-250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement) Slabs / Landings / Vertical Walls / Waist Slabs / Steps for Staircase	2099.70	Cum	9910.00		2.00%	10108.20	21224182.00
	MJP Corrigendum No. 09/1368, dt.-06/05/2022							
6	Providing and fixing in position steel bar reinforcement of various diameter for RCC pipes, caps footings, foundation, slabs, beams, columns, canopies, staircases. Newels, chajjas, lintels, parties, copings, fins, arches, etc. as per detailed designs, drawings and schedules; including cutting, bending hooking the bars, binding with wires or tack welding and supporting as required, etc. complete. (including cost of binding wire) Tor Steel							

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Item No.	Description of Item	Qty	Unit	Basic Rate	Lead	% Inc	Final Rate	Amount
	1	2	3	4	5	6	7	8
	MJP Corrigendum No. 09/1368, dt.-06/05/2022	230.58	MT	97206.00		216.06	97422.06	22463660.00
7	Providing and laying weep holes of 100 mm diameter PVC pipes as per drawing for abutment returns, return walls etc. Complete.							
	PWD SSR 2022-23 IN 17.37 PN 132	1765.80	Rmt	533.00		5.00%	559.65	988230.00
8	Refilling the trenches with available excavated stuff with soft material first over pipeline and then hard material in 15 cm layers with all leads and lifts including consolidation, surcharging, etc. complete.							
	MJP SSR 2021-22 IN 15 PN 45	11642.55	Cum	84.00		2.00%	85.68	997534.00
9	Providing and fixing factory made Hydraulically pressed Mechanically vibrated and compacted precast interlocking cement concrete paving blocks 80 MM thick in M-40 grade of approved size and shape for City streets, small /medium market roads, low volume roads, utility cuts on arterial roads etc. as specified and as per IS 15658:2006 including cost of all materials, manufacturing, curing, transportation of blocks to work site including loading, unloading and stacking as directed, laying paving blocks in position over prepared bed of natural sand/crushed sand of 50 mm thickness including necessary excavation in all stratas, spreading blind geo ffine sand over the prepared bed, compacting blocks by plate vibrator etc. complete							
	PWD SSR 2022-23 IN 5.20 PN 44	1471.50	Sqm	1153.00		5.00%	1210.65	1781471.00
10	Providing and fixing in position steel fibre reinforced concrete (S.F.R.C.) frame and covers of approved make including loading, unloading, transportation, all taxes, etc. complete as directed by Engineer-in-charge (20 tonnes capacity).							
	MJP SSR 2021-22 IN 17f PN 226	5.00	No	2604.00		2.00%	2656.08	13280.00
11	Providing and fixing in position CI dapuri steps or 22 mm dia. M.S. bar step with proper anchorage, etc. and providing and applying 3 coats of anticorrosive paint, etc. complete as directed by Engineer-in-charge.							
	MJP SSR 2021-22 IN 11 PN 230	60.00	No	387.00		2.00%	394.74	23684.00
12	Providing and laying of filter media with granular materials/stone crushed aggregates satisfying the requirements laid down in clause 2504.2.2 of MoRTH specifications							

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Item No.	Description of Item	Qty	Unit	Basic Rate	Lead	% Inc	Final Rate	Amount
	1	2	3	4	5	6	7	8
	PWD SSR 2022-23 IN 12.72 PN 91	27.00	Cum	1212.00		5.00%	1272.60	34360.00
							Total Cost	67741918.00
	Royalty Charges for rubble stone							
	For Soling	998.19	Cum	216.18			216.18	215789.00
							Total Cost	215789.00
							Gross Total Cost	67957707.00

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.

**Storm Drain Work
MEASUREMENT**

Item No.	Particulars	No.	L	B	D	Qty.	Unit
	RCC Storm Drain	2943.00	m	X	1.20	m	
	Inlet 1 to 2	762.00	m				
	Inlet 2 to 3	730.00	m				
	Inlet 3 to 4	520.00	m				
	Inlet 4 to 5	345.00	m				
	Inlet 5 to 1	586.00	m				
	PCC Thk	0.15	m				
	Raft Thk	0.25	m				
	Wall Thk	0.20	m				
	Height	1.20	m				
	Solling Thk	0.15	m				
	Total Excavation Depth	1.75	m				
	RCC Chamber near lake to control the flow of water 5 nos	3	m	X	3	m	
	PCC Thk	0.15	m				
	Raft Thk	0.25	m				
	Wall Thk	0.2	m				
	Height	3.5	m				
1	Excavation	3	4	5	6	7	8
a	Excavation for catch/side water gutter in all sorts of soils to the specified section including stacking the excavated stuff in a regular bund and disposing of unsuitable or excess stuff as directed all sorts of soils.						
	RCC Storm Drain	1.00	2943.00	2.20	0.50	3237.30	Cum
	Chamber	5.00	4.00	4.00	0.50	40.00	Cum
	PWD SSR 2022-23 IN 2.18 PN 24					3277.30	Cum
b	Excavation for catch/side water gutter in Hard murum and boulder strata to the specified section including stacking the excavated stuff in a regular bund and disposing of unsuitable or excess stuff as directed.						
	RCC Storm Drain	1.00	2943.00	2.20	0.75	4855.95	Cum
	Chamber	5.00	4.00	4.00	0.75	60.00	Cum
	PWD SSR 2022-23 IN 2.20 PN 24					4915.95	Cum

Item No.	Particulars	No.	L	B	D	Qty.	Unit
1	2	3	4	5	6	7	8
c	Excavation for catch/side water gutter in Soft rock strata to the specified section including stacking the excavated stuff in a regular bund and disposing of unsuitable or excess stuff as directed. RCC Storm Drain Chamber PWD SSR 2022-23 IN 2.21 PN 24	1.00 5.00	2943.00 4.00	2.20 4.00	0.30 0.30	1942.38 24.00	Cum Cum
d	Excavation for catch/side water gutters in Hard rock strata to the specified section including stacking the excavated stuff in a regular bund by chiselling and wedging and disposing of unsuitable or excess stuff as directed. RCC Storm Drain Chamber PWD SSR 2022-23 IN 2.22 PN 24	1.00 5.00	2943.00 4.00	2.20 4.00	0.20 2.35	1294.92 188.00	Cum Cum
2	Providing dry /trap /granite /quartzite /gneiss rubble stone soling 15 cm to 20 cm thick including hand packing and compacting etc. complete. RCC Storm Drain PWD SSR 2022-23 IN 2.1.38 PN 157	1.00	2943.00	2.20	0.15	971.19	Cum
3	Providing and laying in situ Cement Concrete M-15 of trap/ granite / quartzite / gneiss metal for foundation and bedding including bailing out water, form work, compaction, curing, etc. complete. (Cement 5.90 bags / cum) Spec. No. - Bd E/1 Page No. 287 and B-7, Page No. 38 In PCC M-150 RCC Storm Drain Chamber MJP Corrigendum No. 09/1368, dt.-06/05/2022	1.00 5.00	2943.00 4.00	1.90 4.00	0.15 0.15	838.76 12.00	Cum Cum
4	Providing and laying in situ Cement Concrete of trap/ granite / quartzite / gneiss metal for RCC work in foundation like raft, grillage, strip foundation and footing of RCC columns and steel stanchions including normal dewatering, form work, compaction, finishing and curing, etc. complete. (By weigh batching and mix design for M250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement) In RCC M-250 RCC Storm Drain	1.00	2943.00	1.60	0.25	1177.20	Cum

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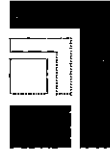
Ajay Thakur and Associates

Item No.	Particulars	No.	L	B	D	Qty.	Unit
1	Chamber	3	4	5	6	7	8
	MJP Corrigendum No. 09/1368, dt.-06/05/2022	5.00	3.70	3.70	0.25	17.11	Cum
						1194.31	Cum
5	Providing and casting in situ C.C. of trap / granite/ quartzite / gneiss metal of approved quality for RCC works as per detailed drawings and designs or as directed by Engineer-in-charge including normal dewatering, centering, form work, compaction, finishing the formed surfaces with C.M. 1:3 of sufficient minimum thickness to give a smooth and even surface wherever necessary or roughening if special finish is to be provided and curing, etc. complete. (By weigh batching and mix design for M-250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement) Slabs / Landings / Vertical Walls / Waist Slabs / Steps for Staircase						
	In RCC M-250						
	RCC Storm Drain Walls	2.00	2943.00	0.20	1.20	1412.64	Cum
	Slab	1.00	2943.00	1.50	0.15	662.18	Cum
	Chamber Walls	20.00	3.20	0.20	3.50	44.80	Cum
	Chamber Slab	5.00	3.20	3.20	0.15	7.68	Cum
	Deduction for weep holes	-2.00	5886.00	0.01	0.15	-13.86	Cum
	Deduction for openings along road side	-981.00	0.35	0.20	0.20	-13.73	Cum
	MJP Corrigendum No. 09/1368, dt.-06/05/2022					2099.70	Cum
6	Providing and fixing in position steel bar reinforcement of various diameter for RCC pipes, caps footings, foundation, slabs, beams, columns, canopies, staircases. Newels, chajjas, lintels, parties, copings, fins, arches, etc. as per detailed designs, drawings and schedules; including cutting, bending hooking the bars, binding with wires or tack welding and supporting as required, etc. complete. (including cost of binding wire) Tor Steel 60 kg per cum quantity of concrete	3294.01	70.00				MT
	MJP Corrigendum No. 09/1368, dt.-06/05/2022						
7	Providing and laying weep holes of 100 mm diameter PVC pipes as per drawing for abutment returns, return walls etc. Complete. In Slab at 0.5 m C/C distance staggered in two rows PWD SSR 2022-23 IN 17.37 PN 132	2.00	5886.00	0.15		1765.80	Rmt
						1765.80	Rmt
8	Refilling the trenches with available excavated stuff with soft material first over pipeline and then hard material in 15 cm layers with all leads and lifts including consolidation, surcharging, etc. complete. Refill the all excavated material around the Existing UCR wall						
						1167.55	Curr

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Item No.	Particulars	No.	L	B	D	Qty.	Unit
1	MJP SSR 2021-22 IN 15 PN 45	3	4	5	6	7	8
9	Providing and fixing factory made Hydraulically pressed Mechanically vibrated and compacted precast interlocking cement concrete paving blocks 80 MM thick in M-40 grade of approved size and shape for City streets, small /medium market roads, low volume roads, utility cuts on arterial roads etc. as specified and as per IS 15658:2006 including cost of all materials, manufacturing, curing, transportation of blocks to work site including loading, unloading and stacking as directed, laying paving blocks in position over prepared bed of natural sand/crushed sand of 50 mm thickness including necessary excavation in all stratas, spreading blind geo fine sand over the prepared bed, compacting blocks by plate vibrator etc. complete.	1.00	2943.00	0.50		1471.50	Sqm
10	Around the Existing UCR wall PWD SSR 2022-23 IN 5.20 PN 44						
	Providing and fixing in position steel fibre reinforced concrete (S.F.R.C.) frame and covers of approved make including loading, unloading, transportation, all taxes, etc. complete as directed by Engineer-in-charge (20 tonnes capacity). 60 x 45 cm size	5.00				5.00	No
	MJP SSR 2021-22 IN 17f PN 226						
11	Providing and fixing in position CI dapuri steps or 22 mm dia. M.S. bar step with proper anchorage, etc. and providing and applying 3 coats of anticorrosive paint, etc. complete as directed by Engineer-in-charge. In Chamber	5.00	12.00			60.00	No
	MJP SSR 2021-22 IN 11 PN 230						
12	Providing and laying of filter media with granular materials/stone crushed aggregates satisfying the requirements laid down in clause 2504.2.2 of MoRTH specifications In Chamber	5.00	3.00	3.00	0.60	27.00	Cum
	PWD SSR 2022-23 IN 12.72 PN 91						

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CELL NO .9028046455

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE AT BHIWANDI DIST THANE –
MAHARASHTRA FOR BNCMC, BHIWANDI
DIST. THANE – MAHARASTRA.

Sub Work No- 4

Desalting & Pitching Work

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION
BHIWANDI, DIST. THANE - MAHARASTRA.

Desilting & Pitching work
ABSTRACT

Item No.	Description of Item	Qty	Unit	Basic Rate	Lead	% Inc	Final Rate	Amount
	1	2	3	4	5	6	7	8
1	Desilting the Supply Well, Intake Well / Head Works, Sump of water supply / sewerage works etc. in wet or dry condition including lifts upto 9 M. and lead upto 150 M as required beyond the work site, stacking, spreading, including necessary guarding, etc. complete, as directed by Engineer-in-charge.							
	MJP SSR 2021-22 IN 13 PN 45	249000.00	Cum	744.00		2.00%	758.88	188961120.00
2	Cleaning grass and removal of rubbish upto a distance of 50 meters out side the periphery of the area as directed.							
	WRD CSR 2022-23 IN MR4 PN61	14700.00	Sqm	4.20			4.20	61740.00
3	Excavation for foundation / pipe trenches in slush muddy / marshy / slushy / soil including use of pociain, labour for dewatering during execution including removing the excavated material upto a distance of 50 metres and lifts as below, stacking and spreading as directed, preparing the bed by cleaning the mud, labour required for execution for shuttering item but excluding backfilling, etc. complete. Providing and fixing shuttering shall be paid separately.							
	MJP SSR 2021-22 IN 8 PN 43	21315.00	Cum	370.00		2.00%	377.40	8044281.00
4	Supplying hard murum /kankar at the road site, including conveying and stacking complete.							
	PWD SSR 2022-23 IN 2.29a PN 25	16905.00	Cum	435.00		5.00%	456.75	7721359.00
5	Spreading hard murum/ soft murum/ gravel or kankar for side width complete							
	PWD SSR 2022-23 IN 2.30 PN 25	16905.00	Cum	79.00		5.00%	82.95	1402270.00
6	Compacting the hard murum side widths including laying in layers on each side with vibratory roller including artificial watering etc. complete.							
	PWD SSR 2022-23 IN 2.31 PN 25	14700.00	Sqm	21.00		5.00%	22.05	324135.00

Item No.	Description of Item	Qty	Unit	Basic Rate	Lead	% Inc	Final Rate	Amount
	1	2	3	4	5	6	7	8
7	Providing and laying in situ Cement Concrete M-15 of trap/ granite / quartzite / gneiss metal for foundation and bedding including bailing out water, form work, compaction, curing, etc. complete. (Cement 5.90 bags / cum) Spec. No. - Bd E / Page No. 287 and B-7, Page No. 38 In PCC M-150 MJP Corrigendum No. 09/1368, dt.-06/05/2022	66.60	Cum	6204.00		2.00%	6328.08	421450.00
8	Providing and laying in situ Cement Concrete of trap/ granite / quartzite / gneiss metal for RCC work in foundation like raft, grillage, strip foundation and footing of RCC columns and steel stanchions including normal dewatering, form work, compaction, finishing and curing, etc. complete. (By weigh batching and mix design for M250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement) In RCC M-250 MJP Corrigendum No. 09/1368, dt.-06/05/2022	199.80	Cum	7927.00		2.00%	8085.54	1615491.00
9	Providing and laying pitching on slopes laid over prepared filter media including boulder apron laid dry in front of toe of embankment complete as per drawing and technical specifications etc. complete. (by stone/ boulder) PWD SSR 2022-23 IN 14.72 PN 100	4410.00	Cum	1872.00		5.00%	1965.60	8668296.00
10	Providing and fixing in position steel bar reinforcement of various diameter for RCC pipes, caps footings, foundation, slabs, beams, columns, canopies, staircases. Newels, chajjas, lintels, parties, copings, fins, arches, etc. as per detailed designs, drawings and schedules; including cutting, bending hooking the bars, binding with wires or tack welding and supporting as required, etc. complete. (including cost of binding wire) Tor Steel MJP Corrigendum No. 09/1368, dt.-06/05/2022	7.99	MT	97206.00		216.06	97422.06	778597.00
							Total Cost	217998739.00
	Royalty Charges for rubble stone For Murrum	16905.00	Cum	216.18			216.18	3654523.00

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Ajay Thakur and Associates

Item No.	Description of Item	Qty	Unit	Basic Rate	Lead	% Inc	Final Rate	Amount
	1	2	3	4	5	6	7	8
	For Pitching	4410.00	Cum	216.18			216.18	953354.00
Total Cost								4607877.00
Gross Total Cost								222606616.00

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE - MAHARASTRA.

**Desilting & Pitching work
MEASUREMENT**

Item No.	Particulars	No.	L	B	D	Qty.	Unit
	Size of Lake	#####	Sqm				
	Desilting depth	0.50	m				
	Pitching Area	14700.00	Sqm				
	Total Length of Pitching	2960.00	m				
	Concrete Strips for pitching	296	Nos				
	Size of Concrete Strips	0.45	m	X	0.3	m	
1	Particulars	No.	L	B	D	Qty.	Unit
1	Desilting the Supply Well, Intake Well / Head Works, Sump of water supply / sewerage works etc. in wet or dry condition including lifts upto 9 M and lead upto 150 M as required beyond the work site, stacking, spreading, including necessary guarding, etc. complete, as directed by Engineer-in-charge.	3	4	5	6	7	8
	For Lake	1.00	498000.00		0.50	249000.00	Cum
	MJP SSR 2021-22 IN 13 PN 45					249000.00	Cum
2	Cleaning grass and removal of rubbish upto a distance of 50 meters out side the periphery of the area as directed.	1.00	14700.00				Sqm
	WRD CSR 2022-23 IN MR4 PN61					14700.00	Sqm
3	Excavation for foundation / pipe trenches in slush muddy / marshy / slushy / soil including use of poelain, labour for dewatering during execution including removing the excavated material upto a distance of 50 metres and lifts as below, stacking and spreading as directed, preparing the bed by cleaning the mud, labour required for execution for shuttering item but excluding backfilling, etc. complete. Providing and fixing shuttering shall be paid separately.						
	For Pitching Area (Avg depth of 2.3 m & 0.6 m)	1.00	14700.00		1.45	21315.00	Cum
	MJP SSR 2021-22 IN 8 PN 43					21315.00	Cum
4	Supplying hard murum /kankar at the road site, including conveying and stacking complete.						
	Underneath Pitching Area (Avg depth of 2 m & 0.3 m)	1.00	14700.00		1.15	16905.00	Cum

Item No.	Particulars	No.	L	B	D	Qty.	Unit
1	PWD SSR 2022-23 IN 2.29a PN 25	3	4	5	6	7	8
	2					16905.00	Cum
5	Spreading hard murum/ soft murrum/ gravel or kankar for side width complete						
	Underneath Pitching Area (Avg depth of 2 m & 0.3 m)	1.00	14700.00		1.15	16905.00	Cum
	PWD SSR 2022-23 IN 2.30 PN 25					16905.00	Cum
6	Compacting the hard murum side widths including laying in layers on each side with vibratory roller including artificial watering etc. complete.						
	Underneath Pitching Area	1.00	14700.00			14700.00	Sqm
	PWD SSR 2022-23 IN 2.31 PN 25					14700.00	Sqm
7	Providing and laying in situ Cement Concrete M-15 of trap/ granite / quartzite / gneiss metal for foundation and bedding including bailing out water, form work, compaction, curing, etc. complete. (Cement 5.90 bags / cum) Spec. No. - Bd E/1 Page No. 287 and B-7, Page No. 38 In PCC M-150						
	Underneath of Concrete Strips	296.00	5.00	0.45	0.10	66.60	Cum
	MJP Corrigendum No. 09/1368, dt.-06/05/2022						
8	Providing and laying in situ Cement Concrete of trap/ granite / quartzite / gneiss metal for RCC work in foundation like raft, grillage, strip foundation and footing of RCC columns and steel stanchions including normal dewatering, form work, compaction, finishing and curing, etc. complete. (By weigh batching and mix design for M250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement)						
	In RCC M-250						
	For Concrete Strips	296.00	5.00	0.45	0.30	199.80	Cum
	MJP Corrigendum No. 09/1368, dt.-06/05/2022					199.80	Cum
9	Providing and laying pitching on slopes laid over prepared filter media including boulder apron laid dry in front of toe of embankment complete as per drawing and technical specifications etc. complete. (by stone/ boulder) Pitching						
	PWD SSR 2022-23 IN 14.72 PN 100	1.00	14700.00		0.30	4410.00	Cum
						4410.00	Cum

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Item No.	Particulars	No.	L	B	D	Qty.	Unit
1	2	3	4	5	6	7	8
7	Providing and fixing in position steel bar reinforcement of various diameter for RCC pipes, caps footings, foundation, slabs, beams, columns, canopies, staircases. Newels, chajjas, lintels, pannels, copings, fins, arches, etc. as per detailed designs, drawings and schedules; including cutting, bending hooking the bars, binding with wires or tack welding and supporting as required, etc. complete. (including cost of binding wire) For Steel 40 kg per cum quantity of concrete	199.80	40.00			7.99	MT
	MJP Corrigendum No. 09/1368, dt.-06/05/2022						

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ARCHITECT



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CELL NO .9028046455

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE AT BHIWANDI DIST THANE –
MAHARASHTRA FOR BNCMC, BHIWANDI
DIST. THANE – MAHARASHTRA.

Sub Work No- 5

Compound Wall Work

**PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION
BHIWANDI, DIST. THANE - MAHARASTRA.**

Compound Wall work

ABSTRACT

Item No.	Description of Item	Qty	Unit	Basic Rate	Lead	% Inc	Final Rate	Amount
	1	2	3	4	5	6	7	8
1	Dismantling stone masonry in lime or cement mortar including stacking the materials as directed with all leads, lifts etc. PVD SSR 2022-23 IN 46.11 PN 296	1747.58	Cum	380.00		5.00%	399.00	697286.00
2	Excavation in general in soft material comprising of soft soil, soft murum, sand, hard murum with boulders in wet or dry condition for Head Works i.e. Intake Well, Connecting Pipe, Jack Well, Pump House, Supply Well, etc. for lift 0 to 1.5M and lead of 150 M including barricading, guarding, disposing off surplus excavated stuff within a radius of 0.5 km. as directed by Engineer-in-charge, etc. complete excluding refilling.							
	0 to 1.5 m	5328.00	Cum	304.00		2.00%	310.08	1652106.00
	1.5 to 3.0 m	5328.00	Cum	331.00		2.00%	337.62	1798839.00
	3.0 to 4.5 m	2308.80	Cum	358.00		2.00%	365.16	843081.00
	MJP SSR 2021-22 IN 10b PN 44							
3	Providing dry trap/ granite/ quartzite/ gneiss, rubble stone soling in 15 cm to 20 cm thick layers including hand packing and compacting, etc. complete. (Bd-A-12/264)	127.87	Cum	1175.00		2.00%	1198.50	153255.00
	MJP SSR 2021-22 IN 18 PN 46							
4	Providing and laying in situ Cement Concrete M-15 of trap/ granite / quartzite / gneiss metal for foundation and bedding including bailing out water, form work, compaction, curing, etc. complete. (Cement 5.90 bags / cum) Spec. No. - Bd E /1 Page No. 287 and B-7, Page No. 38 MJP Corrigendum No. 09/1368, dt.-06/05/2022	229.99	Cum	6204.00		2.00%	6328.08	1455408.00

Item No.	Description of Item	Qty	Unit	Basic Rate	Lead	% Inc	Final Rate	Amount
5	1 Providing and laying in situ Cement Concrete of trap/ granite / quartzite / gneiss metal for RCC work in foundation like raft, grillage, strip foundation and footing of RCC columns and steel stanchions including normal dewatering, form work, compaction, finishing and curing, etc. complete. (By weigh batching and mix design for M250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement) In RCC M-250 MJP Corrigendum No. 09/1368, dt.-06/05/2022	2	3	4	5	6	7	8
		177.60	Cum	7927.00		2.00%	8085.54	1435992.00
6	Providing and casting in situ Cement Concrete of trap/ granite / quartzite / gneiss metal of approved quality for RCC works as per detailed drawings and designs or as directed by Engineer-in-charge including normal dewatering, centering, form work, compaction, finishing the formed surfaces with CM 1:3 of sufficient minimum thickness if special finish is to be provided and curing, etc. complete. (By weigh batching and mix design for M-250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement)							
		162.50	Cum	9404.00		2.00%	9592.08	1558751.00
7	Providing and casting in situ C.C. of trap / granite/ quartzite / gneiss metal of approved quality for RCC works as per detailed drawings and designs or as directed by Engineer-in-charge including normal dewatering, centering, form work, compaction, finishing the formed surfaces with C.M. 1:3 of sufficient minimum thickness to give a smooth and even surface wherever necessary or roughening if special finish is to be provided and curing, etc. complete. (By weigh batching and mix design for M-250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement)							
		408.48	Cum	9240.00		2.00%	9424.80	3849842.00

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Item No.	Description of Item	Qty	Unit	Basic Rate	Lead	% Inc	Final Rate	Amount
	1	2	3	4	5	6	7	8
8	Providing and fixing in position steel bar reinforcement of various diameter for RCC pipes, caps footings, foundation, slabs, beams, columns, canopies, staircases. Newels, chajjas, lintels, pardies, copings, fins, arches, etc. as per detailed designs, drawings and schedules; including cutting, bending hooking the bars, binding with wires or tack welding and supporting as required, etc. complete. (Including cost of binding wire) Tor Steel							
	MJP Corrigendum No. 09/1368, dt.-06/05/2022	52.59	MT	97206.00		216.06	97422.06	5123169.00
9	Providing second class Burnt Brick masonry with conventional / I.S. type bricks in cement mortar 1:6 in foundations and plinth of inner walls/ in plinth external walls including bailing out water manually striking joints on unexposed faces, raking out joints on exposed faces and watering etc. Complete.							
	PWD SSR 2022-23 IN 27.01 PN 197	1951.85	Cum	7755.00		5.00%	8142.75	15893456.00
10	Providing sand faced plaster externally in cement mortar using approved screened sand, in all positions including base coat of 15 mm thick in cement mortar 1:4 using water proofing compound at 1 Kilogram per cement bag curing the same for not less than 2 days and keeping the surface of the base coat rough to receive the sand faced treatment 6 to 8 mm thick in cement mortar 1:4 finishing the surface by taking out grains and curing for fourteen days scaffolding etc.complete.							
	PWD SSR 2022-23 IN 32.11 PN 209	21608.00	Sqm	639.00		5.00%	670.95	14497888.00
11	Filling in plinth and floors murum bedding in trenches with approved murum from excavated materials from foundation in 15 cm to 20 cm layers including watering and compaction, etc. complete. (Bd-A-10/263)							
	MJP SSR 2021-22 IN 16 PN 45	9778.63	Cum	84.00		2.00%	85.68	837833.00
12	Providing and fixing mild steel grill work 20 Kilogram/One Square Metre as per drawing including fixtures, necessary welding and painting with one coats of anticorrosive paint and two coats of oil painting complete.							
	PWD SSR 2022-23 IN 40.01 PN 264	8436.00	Sqm	2097.00		5.00%	2097.05	17690714.00

Item No.	Description of Item	Qty	Unit	Basic Rate	Lead	% Inc	Final Rate	Amount
		2	3	4	5	6	7	8
13	Providing and fixing M.S. gate 2.5 M wide for compound with 40 mm dia G.I. pipe, approved grill work, RCC M-150 side pillars of 25 cm x 40 cm x 2.5 M height, its foundation, finishing, painting, etc. complete. MJP SSR 2021-22 IN 3 PN 58	4.00	Sqm	31862.00		80.36	31942.36	127769.00
14	Providing and fixing Wicket gate 1.0 M wide for compound with 40 mm dia G.I. pipe, approved grill work, RCC M-150 side pillars of 25 cm x 40 cm x 2.5 M height, its foundation, finishing, painting, etc. complete. MJP SSR 2021-22 IN 4 PN 58	4.00	Sqm	18347.00		48.50	18395.50	73582.00
	Total Cost							67688971.00
	Royalty Charges for rubble stone							
	For Murrum	0.00	Cum	216.18			216.18	0.00
	For Pitching	127.87	Cum	216.18			216.18	27643.00
	Total Cost							27643.00
	Gross Total Cost							67716614.00

SJS

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE - MAHARASHTRA.

**Compound Wall work
MEASUREMENT**

	Size of Lake	498000.00	Sqm			
	Length of compound wall	2960.00	m			
	Height of BBM	3.05	m			
	Beams (2 nos)	0.23	m	X	0.30	m
	Coping	0.23	m	X	0.15	m
	Columns (5m c/c)	592	Nos			
	Size of Column	0.30	m	X	0.30	m
	Height of Column	3.05	m			
	Size of Column footing	1.00	m	X	1.00	m
	Thk of Column footing	0.30	m			
	PCC of Column	1.20	m	X	1.20	m
	Thk of PCC	0.15	m			
	Thk of Soling	0.15	m			

Item No.	Particulars	No.	L	B	D	Qty.	Unit
1	2	3	4	5	6	7	8
1	Dismantling stone masonry in lime or cement mortar including stacking the materials as directed with all leads, lifts etc. For Column footings						
	PWD SSR 2022-23 IN 46.11 PN 296	592.00	1.20	0.60	4.10	1747.58	Cum
2	Excavation in general in soft material comprising of soft soil, soft murum, sand, hard murum with boulders in wet or dry condition for Head Works i.e. Intake Well, Connecting Pipe, Jack Well, Pump House, Supply Well, etc. for lift 0 to 1.5M and lead of 150 M including barricading, guarding, disposing off surplus excavated stuff within a radius of 0.5 km. as directed by Engineer-in-charge, etc. complete excluding refilling.						
	0 to 1.5 m	1.00	2960.00	1.20	1.50	5328.00	Cum
	1.5 to 3.0 m	1.00	2960.00	1.20	1.50	5328.00	Cum
	3.0 to 4.5 m	1.00	2960.00	1.20	0.65	2308.80	Cum
	MJP SSR 2021-22 IN 10b PN 44						

Item No.	Particulars	No.	L	B	D	Qty.	Unit
1	2	3	4	5	6	7	8
3	Providing dry trap/ granite/ quartzite/ gneiss, rubble stone soling in 15 cm to 20 cm thick layers including hand packing and compacting, etc. complete. (Bd-A-12/264)						
	For Column Footing	592.00	1.20	1.20	0.15	127.87	Cum
	MJP SSR 2021-22 IN 18 PN 46					127.87	Cum
4	Providing and laying in situ Cement Concrete M-15 of trap/ granite / quartzite / gneiss metal for foundation and bedding including bailing out water, form work, compaction, curing, etc. complete. (Cement 5.90 bags / cum) Spec. No. - Bd E / 1 Page No. 287 and B-7, Page No. 38						
	For Column	592.00	1.20	1.20	0.15	127.87	Cum
	For coping	1.00	2960.00	0.23	0.15	102.12	Cum
	MJP Corrigendum No. 09/1368, dt.-06/05/2022					229.99	Cum
5	Providing and laying in situ Cement Concrete of trap/ granite / quartzite / gneiss metal for RCC work in foundation like raft, grillage, strip foundation and footing of RCC columns and steel stanchions including normal dewatering, form work, compaction, finishing and curing, etc. complete. (By weigh batching and mix design for M250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement)						
	In RCC M-250						
	Raft	592.00	1.00	1.00	0.30	177.60	Cum
	Foundation for Internal Grill boundary	592.00	0.60	0.60	0.60	127.87	Cum
	MJP Corrigendum No. 09/1368, dt.-06/05/2022					305.47	Cum
6	Providing and casting in situ Cement Concrete of trap/ granite / quartzite / gneiss metal of approved quality for RCC works as per detailed drawings and designs or as directed by Engineerincharge including normal dewatering, centering, form work, compaction, finishing the formed surfaces with CM 1:3 of sufficient minimum thickness if special finish is to be provided and curing, etc. complete. (By weigh batching and mix design for M-250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement)						
	In RCC M-250						

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Item No.	Particulars	No.	L	B	D	Qty.	Unit
1	2	3	4	5	6	7	8
	Column	592.00	0.30	0.30	3.05	162.50	Cum
	MJP Corrigendum No. 09/1368, dt.-06/05/2022					162.50	Cum
7	Providing and casting in situ C.C. of trap / granite/ quartzite / gneiss metal of approved quality for RCC works as per detailed drawings and designs or as directed by Engineer-in-charge including normal dewatering, centering, form work, compaction, finishing the formed surfaces with C.M. 1:3 of sufficient minimum thickness to give a smooth and even surface wherever necessary or roughening if special finish is to be provided and curing, etc. complete. (By weigh batching and mix design for M-250 and M-300 only. Use of L&T, A.C.C., Ambuja, Birla Gold, Manikgad, Rajashree, etc. cement is permitted.) (Excluding M.S. or Tor reinforcement)						
	In RCC M-250						
	For Beams	2.00	2960.00	0.23	0.30	408.48	Cum
	MJP Corrigendum No. 09/1368, dt.-06/05/2022					408.48	Cum
8	Providing and fixing in position steel bar reinforcement of various diameter for RCC pipes, caps footings, foundation, slabs, beams, columns, canopies, staircases. Newels, chajjas, lintels, parties, copings, fins, arches, etc. as per detailed designs, drawings and schedules; including cutting, bending hooking the bars, binding with wires or tack welding and supporting as required, etc. complete. (including cost of binding wire) Tor Steel						
	60 kg per cum quantity of concrete	876.46	60.00			52.59	MT
	MJP Corrigendum No. 09/1368, dt.-06/05/2022						
9	Providing second class Burnt Brick masonry with conventional / I.S. type bricks in cement mortar 1:6 in foundations and plinth of inner walls/ In plinth external walls including bailing out water manually, striking joints on unexposed faces, raking out joints on exposed faces and watering etc. Complete.						
	Compound Wall	1	2782.40	0.23	3.05	1951.85	Cum
	PWD SSR 2022-23 IN 27.01 PN 197					1951.85	Cum
10	Providing sand faced plaster externally in cement mortar using approved screened sand, in all positions including base coat of 15 mm thick in cement mortar 1:4 using water proofing compound at 1 Kilogram per cement bag curing the same for not less than 2 days and keeping the surface of the base coat rough to receive the sand faced treatment 6 to 8 mm thick in cement mortar 1:4 finishing the surface by taking out						

Item No.	Particulars	No.	L	B	D	Qty.	Unit
1	Compound Wall both sides	3	4	5	6	7	8
	PWD SSR 2022-23 IN 32.11 PN 209	2	2960.00		3.65	21608.00	Sqm
						21608.00	Sqm
11	Filling in plinth and floors murum bedding in trenches with approved murum from excavated materials from foundation in 15 cm to 20 cm layers including watering and compaction, etc. complete. (Bd-A-10/263)						
	Total Excavation Qty					12964.80	Cum
	Deduct for Soling, PCC, Raft, Column & Beam					-1234.32	Cum
	Deduct for BBM Wall					-1951.85	Cum
	MJP SSR 2021-22 IN 16 PN 45					9778.63	Cum
12	Providing and fixing mild steel grill work 20 Kilogram/One Square Metre as per drawing including fixtures, necessary welding and painting with one coats of anticorrosive paint and two coats of oil painting complete.	1.00	2960.00		1.35	3996.00	Sqm
	Above BBM CW						
	For Internal Boundary of Lake	1.00	2960.00		1.50	4440.00	Sqm
	PWD SSR 2022-23 IN 40.01 PN 264					8436.00	Sqm
13	Providing and fixing M.S. gate 2.5 M wide for compound with 40 mm dia G.I. pipe, approved grill work, RCC M-150 side pillars of 25 cm x 40 cm x 2.5 M height, its foundation, finishing, painting, etc. complete.	4.00				4.00	Nos
	For CW					4.00	Sqm
	MJP SSR 2021-22 IN 3 PN 58						
14	Providing and fixing Wicket gate 1.0 M wide for compound with 40 mm dia G.I. pipe, approved grill work, RCC M-150 side pillars of 25 cm x 40 cm x 2.5 M height, its foundation, finishing, painting, etc. complete.	4.00				4.00	Nos
	For CW					4.00	Sqm
	MJP SSR 2021-22 IN 4 PN 58						

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ARCHITECT

**AJAY THAKUR & ASSOCIATES**

ARCHITECT | URBAN DESIGNER | INTERIOR DESIGNER
OFFICE NO 206-207, AVENUE 7 BUSINESS HUB, JALNA ROAD
NEAR MONDHA NAKA BRIDGE, AURANGABAD. 431 001

[EMAIL-architectajaythakur@gmail.com](mailto:architectajaythakur@gmail.com)

CELL NO .9028046455

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE AT BHIWANDI DIST THANE –
MAHARASHTRA FOR BNCMC, BHIWANDI
DIST. THANE – MAHARASHTRA.

Sub Work No- 6

Control centre

521
N
ARCHITECT

AJAY THAKUR & ASSOCIATES
 ARCHITECT | URBAN DESIGNER | INTERIOR DESIGNER
 OFFICE NO 206-207, AVENUE 7 BUSINESS HUB, JALNA ROAD
 NEAR MONDHA NAKA BRIDGE, AURANGABAD. 431 001
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 CELL NO .9028046455

Sub Work No.06- Building

Name of the Project : PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT
 VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR
 CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE
 - MAHARASTRA.

Sub Work No.06 : Building

Name of the Owner : BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION
 BHIWANDI, DIST. THANE - MAHARASTRA.

GRAND SUMMARY

A] Building	: Rs.	87,96,400.00
B] Royalty	: Rs.	40,624.00
C] Add 18% for G.S.T.	: Rs.	15,90,664.32
Total	: Rs.	1,04,27,688.32
D] Add 1.00 % for Labour Insurance	Rs.	1,04,276.88
Total	: Rs.	1,05,31,965.20
		Say Rs. 1,05,32,000.00

(Rs. One Crore Five Lacks Thirty-two Thousand Only)

Architect
Ajay Thakur &
Associates

Executive Engineer
Water Supply

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE - MAHARASTRA.						
Sub Work No.06 - Building						
ABSTRACT						
S.N./RA No.	SSR Item No	Name of work	Qty	Rate	Unit	Amount
1	2.09	Clearing and grubbing road land including uprooting rank vegetation, grass, bushes, shrubs, saplings and trees girth up to 300 mm, removal of stumps of trees cut earlier and disposal of unserviceable materials and stacking of serviceable material to be used or auctioned up to a lead of 1000 metres including removal and disposal of top organic soil not exceeding 150 mm in thickness.	100.00	12.50	One Square Metre	1,250.00
2	21.02	Excavation for foundation in earth, soil of all types, sand, gravel and soft murum, including removing the excavated material up to a distance of 50 m. beyond the building area and stacking and spreading as directed, dewatering, preparing the bed for the foundation and necessary back filling, ramming, watering including shoring and strutting etc. complete. (Lift upto 1.5 m.) By Mechanical Means	83.16	215.30	One Cubic Metre	17,904.35
3	21.04	Excavation for foundation in earth, soils of all types, sand, gravel and soft murum, including removing the excavated material upto a distance of 50 metres beyond the building area and stacking and spreading as directed, dewatering, preparing the bed for the foundation and necessary back filling, ramming, watering including shoring and strutting etc. complete. (Lift from 1.5m to 3.0m) By Mechanical Means	83.16	268.30	One Cubic Metre	22,311.83
4	21.38	Providing dry/ trap/ granite/ quartzite/ gneiss rubble stone soling 15 cm to 20 cm thick including hand packing and compacting etc. complete.	16.25	1437.30	One Cubic Metre	23,356.13
5	24.01a	Providing and laying Cast in situ/Ready Mix cement concrete in M-10 of trap/ granite/ quartzite/ gneiss metal for foundation and bedding including bailing out water, Steel centering, formwork, laying/pumping, compacting, roughening them if special finish is to be provided, finishing if required and curing complete, with fully automatic micro processor based PLC without SCADA enabled reversible Drum Type mixer/concrete Batch mix plant (Pan mixer) etc. complete. With fine aggregate (Crushed sand VSI Grade)	6.73	5932.20	One Cubic Metre	39,923.71
6	21.37	Filling in plinth and floors with contractors material/brought from outside and approved by Engineer incharge in layers of 15 cm to 20 cm including watering and compaction etc. complete.	72.20	623.00	One Cubic Metre	44,980.60

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.						
Sub Work No.06 - Building						
ABSTRACT						
7	25.11a	Providing and laying Cast in situ/Ready Mix cement concrete M-25 of trap / granite /quartzite/ gneiss metal for R.C.C. work in foundations like raft, strip foundations, grillage and footings of R.C.C. columns and steel stanchions etc. including bailing out water, Steel centering, formwork ,cover blocks, laying/pumping, compaction and curing roughening the surface if special finish is to be provided (Excluding reinforcement and structural steel) etc. complete, with fully automatic micro processor based PLC without SCADA enabled reversible Drum Type mixer/ concrete Batch mix plant (Pan mixer) etc. complete. With fine aggregate (Crushed sand VSI Grade)	9.43	7447.40	One Cubic Metre	70,228.98
8	25.31a	Providing and laying Cast in situ/Ready Mix cement concrete M-25 of trap / granite /quartzite/ gneiss metal for R.C.C. columns as per detailed designs and drawings or as directed including steel centering, formwork, cover blocks, laying/pumping, compaction finishing the formed surfaces with cement mortar 1:3 of sufficient minimum thickness to give a smooth and even surface or roughening if special finish is to be provided and curing etc. complete,(Excluding reinforcement and structural steel).with fully automatic micro processor based PLC without SCADA enabled reversible Drum Type mixer/ concrete Batch mix plant (Pan mixer) etc. complete. With fine aggregate (Crushed sand VSI Grade)				
		Ground Floor	5.75	14394.60	One Cubic Metre	82,768.95
9	25.50a	Providing and laying Cast in situ/Ready Mix cement concrete in M-25 of trap/ granite/ quartzite/ gneiss metal for R.C.C. beams and lintels as per detailed designs and drawings or as directed including steel centering, formwork, cover blocks, laying/pumping, compactionand roughening the surface if special finish is to be provided and curing etc. complete. (Excluding reinforcement and structural steel).with fully automatic micro processor based PLC without SCADA enabled reversible Drum Type mixer/ concrete Batch mix plant (Pan mixer) etc. complete. With fine aggregate (Crushed sand VSI Grade)				
		Ground Floor	20.56	12819.00	One Cubic Metre	2,63,558.64

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PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.						
Sub Work No.06 - Building						
ABSTRACT						
10	25.70a	Providing and laying Cast in situ/Ready Mix cement concrete M-25 of trap/ granite / quartzite/ gneiss metal for R.C.C. slabs and landings as per detailed designs and drawings including steel centering, formwork, cover blocks, laying/pumping, compaction finishing the formed surfaces with cement mortar 1:3 of sufficient minimum thickness to give a smooth and even surface or roughening if special finish is to be provided and curing etc. complete,(Excluding reinforcement and structural steel).with fully automatic micro processor based PLC with SCADA enabled reversible Drum Type mixer/ concrete Batch mix plant (Pan mixer) etc. complete. With fine aggregate (Crushed sand VSI Grade)				
			Ground Floor	1.62	14549.60	One Cubic Metre
11	26.05a	Providing and laying Cast in situ/Ready Mix cement concrete M-25 of trap/ granite/ quartzite/ gneiss metal for R.C.C. chajja as per detailed design and drawings including steel centering, formwork, cover blocks, laying/pumping, compacting and roughening the surface if special finish is to be provided and curing complete. (Excluding reinforcement and structural steel). with fully automatic micro processor based PLC with SCADA enabled reversible Drum Type mixer/ concrete Batch mix plant (Pan mixer) etc. complete. With fine aggregate (Crushed sand VSI Grade)				
			Ground Floor	0.24	14549.60	One Cubic Metre
12	26.09	Providing and laying Cast in situ/Ready Mix cement concrete M-25 of trap / granite / quartzite / gneiss metal for R.C.C. canopy as per detailed designs and drawings including steel centering, formwork, laying/pumping, compacting and roughening the surface if special finish is to be provided and curing etc. complete (excluding reinforcement). with fully automatic micro processor based PLC with SCADA enabled reversible Drum Type mixer/ concrete Batch mix plant (Pan mixer) etc. complete. With fine aggregate (Crushed sand VSI Grade)	2.51	14680.60	One Cubic Metre	36,848.31

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHUWANDI CITY FOR BHUWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHUWANDI, DIST. THANE – MAHARASTRA.						
Sub Work No.06 - Building						
ABSTRACT						
13	26.17a	Providing and laying Cast in situ/Ready Mix cement concrete in M-25 of trap/granite/ quartzite/ gneiss metal for R.C.C. pardi of required thickness including steel centering, formwork, cover blocks, laying/pumping, compacting and roughening them if special finish is to be provided and curing complete. (Excluding reinforcement and structural steel).with fully automatic micro processor based PLC with SCADA enabled reversible Drum Type mixer/ concrete Batch mix plant (Pan mixer) etc. complete. With fine aggregate (Crushed sand VSI Grade)	2.30	16249.00	One Cubic Metre	37,372.70
14	26.33	Providing and fixing in position TMT - FE - 500 bar reinforcement of various diameters for R.C.C. pile caps, footings, foundations, slabs, beams columns, canopies, staircase, newels, chajjas, lintels pardis, copings, fins, arches etc. as per detailed designs, drawings and schedules. including cutting, bending, hooking the bars, binding with wires or tack welding and supporting as required complete.				
		Ground Floor	4.74	93291.10	One Metric Tonne	4,42,199.81
15	27.01	Providing second class Burnt Brick masonry with conventional/ I.S. type bricks in cement mortar 1:6 in foundations and plinth of inner walls/ in plinth external walls including bailing out water manually , striking joints on unexposed faces, raking out joints on exposed faces and watering etc. Complete.	10.94	8065.20	One Cubic Metre	88,233.29
16	27.05	Providing second class Burnt Brick masonry with conventional/ I.S. type bricks in cement mortar 1.6 in superstructure including striking joints, raking out joints, watering and scaffolding etc. Complete				
		Ground Floor	47.36	8313.80	One Cubic Metre	3,93,741.57
17	27.06	Providing second class Burnt Brick masonry with conventional/ I.S. type bricks in cement mortar 1:4 in half brick thick wall including mild steel longitudinal reinforcement of 2 bars of 6 mm diameter / 2 hoop iron strips 25 mm X 1.6 mm placed at every third course, properly bent and bonded at ends scaffolding, racking out joints and watering etc. complete.				
		Ground Floor	10.14	1163.80	One Square Metre	11,800.93
18	32.07	Providing internal cement plaster 20mm thick in Single coats in cement mortar 1:4 without neeru finish, to concrete, brick surface, in all positions including scaffolding and curing etc.complete.				
		Ground Floor	116.88	397.30	One Square Metre	46,436.42

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PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.						
Sub Work No.06 - Building						
ABSTRACT						
19	32.34	Providing and applying Two coats of wall care Putty on plastered surface and Ceiling and Walls to prepare surface even and smooth of approved make, etc complete.				
			Ground Floor	116.88	93.60	One Square Metre
20	32.11	Providing sand faced plaster externally in cement mortar using approved screened sand, in all positions including base coat of 15 mm thick in cement mortar 1:4 using waterproofing compound at 1Kilogramper cement bag curing the same for not less than 2 days and keeping the surface of the base coat rough to receive the sand faced treatment 6 to 8 mm thick in cement mortar 1:4 finishing the surface by taking out grains and curing for fourteen days scaffolding etc.complete.				
			Ground Floor	130.86	664.60	One Square Metre
21	35.21	Providing and applying priming coat on concrete/ masonry/ Asbestos Cement plastered surfaces including scaffolding if necessary, preparing the surface by thoroughly cleaning oil, grease, dirt and other foreign matter and sand papering as required etc. complete.				
			Ground Floor	247.74	37.40	One Square Metre
22	36.12	Providing and applying plastic emulsion paint of approved quality, colour and shade to old and new surfaces in two coats including scaffolding, preparing the surface. (excluding the primer coat)etc. complete.				
			Ground Floor	247.74	83.20	One Square Metre
23	33.76	Providing, laying and fixing exterior grade fibrilling fibre reinforcement heavy duty designer cement concrete tiles for Flooring of approved colour and design 22 +/-2 mm thick bayer colour pigmented as per IS ..1237 - 1980 having compressive strength more than 500 Kilogram/sq.cm reaffirmed in 2006 ,having wert transvrse strength of 3.5 / mm 2, water absorption less than 10 % abrasion / wear resistance less than 2 mm ,skid resistance more than 25.0 (ASTM:E303) and no fading as per DIN - 51094 of size 300 x 300 in plan / designed pattern on a bed of 1:4 cement mortar including cement float ,filling joints with neat cement slurry ,curing, polishing and cleaning etc. complete. For flooring.	247.74	1146.10	One Square Metre	2,83,934.81

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.						
Sub Work No.06 - Building						
ABSTRACT						
24	33.42	Providing and laying vitrified matt finish tiles having size 590 mm to 605 mm x to 605 mm of 8 to 10 mm thickness and confirming IS. 15622-2006 (Group Bla) of approved make, shade and pattern for flooring in required position laid on a bed of 1:4 cement morar including neat cement float, filling joints, curing and cleaning etc. complete.	52.18	1664.00	One Square Metre	86,827.52
25	33.34	Providing and laying in position flooring of telephone black / Amba White / Cat bary brown / Ruby red / Ocean Brown granite stone of approved shade and size 18 mm to 20 mm thick on bed 1:6 cement mortar including cement floats striking joints, pointing in C.M. 1:3 curing and cleaning etc. complete.	9.00	4185.00	One Square Metre	37,665.00
26	33.40	Providing and laying vitrified mirror / glossy finish tiles decorative type having size 590 mm to 605 mm x 590 mm to 605 mm of 8 to 10 mm thickness and confirming to IS. 15622-2006 (group Bla) of approved make, shade and pattern for flooring in required position laid on a bed of 1:4 cement mortar including neat cement float, filling joints, curing and clearing etc. complete.				
		Ground Floor	4.00	1224.10	One Square Metre	4,896.40
27	33.67	Providing and laying Antiskid Ceramic tiles of approved quality of size 30 cm x 30 cm and confirming to IS 15622-2006 (Group-B IIA) for antiskid flooring in required position laid on a bed of 1:4 cement mortar including cement float, filling joint with cement slurry cleaning curing etc. complete.				
		Ground Floor	10.76	1248.00	One Square Metre	13,428.48
28	33.25	Providing and laying ceramic tiles of having size 30 cm. x 30 cm. and confirming to corresponding I.S. for dado and skirting in required position with readymade adhesive mortar of approved quality on plaster of 1:2 cement mortar including joint filling with white/ colour cement slurry cleaning curing etc. complete.				
		Ground Floor	42.25	1305.20	One Square Metre	55,144.70
29	39.59	Providing and fixing fiber glass reinforced polyester door shutter 35 mm thick as per IS 14856 (2000) (Reaffirmed 2006) without ventilator including chromium plated fixtures and fastening with chromium plated handles on both sides, etc complete.	4.80	3634.80	One Square Metre	17,447.04

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE -- MAHARASTRA.						
Sub Work No.06 - Building						
ABSTRACT						
30	39.09	Providing and fixing solid core flush door shutter in single leaf 32 mm thick decorative type of exterior grade as per detailed drawings approved face veneers 3 mm thick on both faces or as directed, all necessary beads, mouldings and lipping, wrought iron hold fasts, chromium plated fixtures and fastenings, with brass mortise lock, chromium plated handles on both sides, and finishing with French Polish etc. complete.	7.56	3202.20	One Square Metre	24,208.63
31	39.29	Providing and fixing steel ventilator fully glazed partly fixed as per detailed drawing without hot dip zinc coating including fabricating glazing with plain / obscured glass panes 5 mm thick and approved type and quality and iron oxidized fixtures and fastening oil paint 2 coats etc. complete.	0.00	3510.00	One Square Metre	-
32	39.26	Providing and fixing collapsible steel gate in one / two leaves with hot rolled vertical channels of 18 x 9 x 3 mm minimum size, crossings of M.S. flats of size 18 x 5 mm T or E section for runner of minimum 40 x 6 mm size for flange, M.S. flat for top runner of minimum size 40 x 12 mm with roller wheels conforming to grade F.G. 150 fitted with snap headed rivets of minimum size 6 mm max. spacing of vertical channels be 100 mm enclosed gate position and clear space of 150 mm between two sets of crossings with hold fasts, stoppers, spaces, handles, locking arrangement and one coat of red lead primer and oil painting etc. complete. (I.S. 105211983).	6.30	4171.40	One Square Metre	26,279.82
33	39.43	Providing and fixing in position (as per 1868 / 1982) Aluminium sliding window of three tracks with rectangular pipe 95 x 38.10 x 0.90 mm at weight 0.637 Kilogram/One Running Metre. with window frame bottom track section 92 x 31.75 x 1.30 mm at weight 1.070 Kilogram/One Running Metre.. Top and side track section 92 x 31.75 x 1.30 mm at weight 0.933 Kilogram/Running metre. The shutter should be of bearing bottom 40 x 18 x 1.25 mm at weight 0.417 Kilogram/One Running Metre. Inter locking section 40 x 18 x 1.10 mm at weight 0.469 Kilogram/Running metre. and handle and top section 40 x 18 x 1.25 mm at weight 0.417 Kilogram/Running metre. As per detailed drawings and as directed by Engineerincharge with all necessary Aluminium sections fixtures and fastenings such as roller bearing in nylon casting and self locking catch fitted in vertical section of shutter including 5 mm thick plain glass and aluminium mosquito net shutter with stainless steel jail with all required screws and nuts etc, complete. With powder coating with box	13.50	5581.70	One Square Metre	75,352.95

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.						
Sub Work No.06 - Building						
ABSTRACT						
34	33.68	Providing and laying telephone black / Amba White / Cadburybrown / Ruby red / Ocean Brown granite stone of 18 to 20 mm thick for door frame/ dado/ window boxing etc. On C.M. 1:6 including filling joints with polymer base filler nosing/moulding the sharp edges wherever necessary, curing, etc. complete.	11.08	4561.40	One Square Metre	50,540.31
35	39.68	Providing and fixing in position powder coated aluminium louvered windows / ventilator of various sizes with powder coating as per detailed drawing and specifications including aluminium frames 80 x 38 mm x 1.22 mm box type, 5 mm thick sheet glass louvers, of approved quality etc. complete.	0.90	3605.70	One Square Metre	3,245.13
36	39.76	Providing and fixing aluminium grill diamond mesh type DG202 of 7.5 mm thick including fixing in position anodised aluminium frame section of 80 x 38 mm x 1.22 mm size box, cutting to the required size with all wastage, labour, lead lift etc. complete.	2.25	6104.80	One Square Metre	13,735.80
37	40.01	Providing and fixing mild steel grill work for windows, ventilators etc. 20 Kilogram/ One Square Metre as per drawing including fixtures, necessary welding and painting with one coats of anticorrosive paint and two coats of oil painting complete	14.40	2180.90	One Square Metre	31,404.96
38	33.35	Providing and fixing machine cut machine polished 18 mm to 20 mm thick telephone black / Amba White / Cat bary brown / RBI red / Ocean Brown granite stone for treads and risers of steps and staircases of approved colour and shade with full moulding and three grooved line for the treads on bed of 1:4 Cement mortar including float filling joints with neat cement slurry curing polishing and cleaning etc. complete.	24.91	4338.90	One Square Metre	1,08,082.00
39	40.08	Providing and Fixing mat finish stainless steel (of 302 grade) railing with top pipe of 50 mm dia. and vertical pipe of 38 mm dia at 0.60 m c/c or as required and horizontal pipes of 25 mm dia in three rows, all pipes of 2 mm thick including buffing, fabricating fixtures and fastening including pipe base of appropriate diameter and ball base of 75 mm dia above newel post of 75 mm diameter etc. complete (Prior approval of sample and brand by Ex.Engineer is necessary before use)	8.64	3686.80	One Square Metre	31,853.95

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PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.						
Sub Work No.06 - Building						
ABSTRACT						
40	31.04	Providing cement based water proofing treatment to terraces (Indian water proofing or alike) with brick bats laid in required slope to drain the water for any span after cleaning the base surface. Applying a coat of cement slurry admixed with approved water proofing compound and laying the brick bats on bottom layer in C.M.1:5 admixed with approved water proofing compound filling up to half depth of brick bats, curing this layer for 3 days, applying cement slurry over this layer joints of brick bats with C.M.1:3 admixed with approved water proofing compound and finally top finishing with average 20 mm. thick layers of same mortar added with jute fiber at 1Kilogramper bag including finishing the surface smooth with cement slurry admixed with approved water proofing compound. Marking finished surface with false squares of 300mm x 300 mm. making the junctions at the parapet rounded and tapered top for required height, with drip mould at the junction of plaster and parapet and curing and covering 10 years Guarantee against leakproofness on Court fee stamp paper of Rs. 500/- including ponding test	10.80	1201.20	One Square Metre	12,972.96
41	38.21	Providing and fixing False ceiling of 12 mm thick Laminated board with frame of M.S. angle 40 x 40 x 5 mm and Tee of size 40 x 40 x 6mm at 60 cm c/c including 12 mm dia. hangers, T.W. battens 50 x 25 mm and beading 25 x 15 mm thick scaffolding if necessary, all Iron work etc. complete.	74.60	2532.40	One Square Metre	1,88,917.04
42	23.02	Providing and fabricating structural steel work in rolled sections, fixed with connecting plates or angle cleats in main and cross beams, hip and jack rafters, purlins connecting to truss members and the like, as per detailed designs and drawing or as directed including cutting, fabricating, hoisting, erecting, fixing in position, making riveted/ bolted/ welded connections and one coat of anticorrosive paint and over it two coats of oil painting of approved quality and shade etc. complete.	44.74	101669.40	One Metric Tonne	45,48,688.96
43	38.09	Providing and fixing valley gutter of 22 B.W.G. (0.8 mm) plain galvanised iron sheets 90 cm wide with teak wood planking 20 mm thick including two coats of coal-tarring the upper surface of plank etc. complete. (excluding painting to underside of plank).	50.00	2306.70	One Running Metre	1,15,335.00
44	33.38	Providing and preparing kitchen otta up to 75 cm width, made up from 30 mm thick and 75 cm high vertical support for kadappa at 1 m. c/c of 25 mm thick both side polished kadappa middle shelf and bottom of 20 mm thick one side polished kadappa with fascia patti of 20 x 50 mm kadappa including all material labour cutting fixing with cement mortar and araldite curing polished and cleaning etc. complete.	2.88	2924.50	One Square Metre	8,422.56

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.						
Sub Work No.06 - Building						
ABSTRACT						
45	39.65	Providing and fixing in position, Single shuttered aluminium extruded powder coated openable door of overall size 0.90 m x 2.40 m with aluminium door frame of powder coated section 101.60 x 44.75mm , 3.18 mm thick and shutter comprising of powder coated section having bottom and lock rail of size 150 mm x 44.5 mm x 3.00 mm thick top rails 47.62 x 44.45 mm x 3.00 mm thick , vertical style 47.62 x 44.45 mm, 3.00 mm thick and for shutter plain glass panes 5 mm thick for top panels and 12mm thick both side laminated phenol bonded particle board panels for bottom panels etc. , I.S.I. mark , with bijagiri having heavy duty concealed lock, necessary beading, glazing clips, PVC gaskets, 250mm length tower bolts, 150mm diam. pad handle, etc. as per detailed design and drawing or as directed by engineer in charge including all materials , labours, and equipment etc. complete	1.89	9762.50	One Square Metre	18,451.13
46	39.63	Providing and fixing in position, Double shuttered aluminium extruded powder coated openable door of specified size with aluminium door frame of powder coated section 101.60 x 44.75mm , 3.18 mm thick and shutter comprising of powder coated section having bottom and lock rail of size 150 mm x 44.5 mm x 3.00 mm thick top rails 47.62 x 44.45 mm x 3.00 mm thick , vertical style 47.62 x 44.45 mm, 3.00 mm thick and for shutter plain glass panes 5 mm thick for top panels and 12mm thick both side laminated phenol bonded particle board panels for bottom panels etc. , I.S.I. mark , heavy duty, Hydraulic floor spring of 150Kilogramcapacity , having heavy duty concealed lock, necessary beading, glazing clips, PVC gaskets, 250mm length aluminium tower bolts, 150mm dia. pad handle, etc. as per detailed design and drawing or as directed by engineer in charge including all materials , labours, and equipment etc. complete	4.20	9038.60	One Square Metre	37,962.12
47	39.61	Providing and fixing acrylic plastic sheet panels of approved quality in required thickness plain clear or any colour or obscured linings in lieu of glass pans to doors/windows including providing and fixing clips, putty etc. complete. (b) 3.00 mm thick.	0.00	1963.50	One Square Metre	-

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PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.						
Sub Work No.06 - Building						
ABSTRACT						
48	51.24	Supply, fixing and installation of 4mm thick Aluminium Composite Panel (ACP) of approved colour for external cladding in combination of solid and metallic colours, including all necessary Framework, support and complete weather sealing as per architectural drawing. The Aluminium Composite Panel (ACP) should be made out of thermoplastic core of low-density polyethylene LDPE (100% virgin mix), sandwiched between two aluminium sheets of ALLOY GRADE- 5000 series, each not less than 0.50 mm thick, total thickness of aluminium composite panels not to be less than 4 mm, the exposed surface thereof shall have Stove lacquered finishing coat not less than (26 + - 2) micron (containing minimum 70% kynar 500 based PVDF) of colour and shade as per architectural design. The inside surface (facing the building exterior surface) shall have polyester based powder coating not less than 25 Micron with protective peel-off foil on the exterior face (peel off film will in no case leave any adhesive mark over the composite panel surface after it is peeled off). The supporting framework shall be	151.20	3480.90	One Square Metre	5,26,312.08
49	33.41	Providing and laying vitrified mirror / glossy finish tiles having size 590 mm to 605 mm x 590 mm to 605 mm of 8 to 10 mm thickness and confirming to IS. 15622-2006 (group Bla) of approved make, shade and pattern for dado and skirting in required position fixed in 1:4 cement mortar including neat cement float, filling joints, curing and clearing etc. complete				
		Ground Floor	0.00	1302.10	One Square Metre	-
50	51.86	Providing and laying in place 300mm x 300mm x 9.8mm vitrified tactile warning and directional tiles of the approved brand, make and colour inside the buildings at in all corridors and lobbies, level differences etc. as per accessibility standards and as per the installation instructions prescribed by the manufacturer including zarri making wherever required and finishing including grouting the joints with white cement with matching pigments etc. up to the satisfaction of the engineer in charge complete.	9.00	2288.00	One Square Metre	20,592.00

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PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.						
Sub Work No.06 - Building						
ABSTRACT						
51	24.16	Providing and laying Cast in situ/Ready Mix cement concrete M-15 of trap/ granite/quartzite/gneiss metal for coping to plinth or parapet, moulded or chamfered as per drawing or as directed including steel centering, plywood/ steel formwork compacting, roughening them if special finish is to be provided, finishing uneven and honeycombed surface and curing etc. complete. The Cement Mortar 1:3 plaster is considered for rendering uneven and honeycombed surface only. Newly laid concrete shall be covered by gunny bag, plastic, tarpaulin etc. (Wooden centering will not be allowed.) With fine aggregate (Crushed sand VSI Grade)	0.24	6613.40	One Cubic Metre	1,587.22
52	39.56	Providing and fixing M40 grade thick vibrated pull cast or similar type concrete frame with chamfer conforming to I.S. 6524:1983 having 6 mm dia. bars 3 Nos. And stirrups @250 mm c/c and fixing in wall with 6 Nos of hold fast of 12 mm dia bars 500 mm long including primer and oil painting etc, complete) frame size 60 mm x 100 mm .	27.84	1108.60	Running Meter	30863.42
53	39.88	Providing and fixing 22 B.W.G. plain galvanised iron sheets on top of weather shed, including scaffolding, fixing by means of nut and bolts or as directed etc. complete. (Brackets of 70 x 45 mm to be paid separately)	583.20	1105.00	One Square Metre	644436.00
					Total	87,96,353.43
					Say	87,96,400.00

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PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.

Sub Work No.06 - Building

ABSTRACT

Quality Control Charges Items.

54	1) Basic Test of Cement				
	Carrying out basic tests on cement for standard consistancy, Fineness, Specific gravity, Setting time (Initial and Final), Compressive strength, Soundness. Spec. No. As directed by Engineer in Charge. SSR				
		2	3550 / Test		7100
	2) Fine Aggregates				
	Carrying out basic tests on Sand for Fineness modulus, Silt and clay content. Spec.No.As directed by Engineer in Charge.SSR I.No.10				
		1	1300 / Test		1300
	Carrying out basic tests on Sand for chloride and sulphate content.Spec.No.As directed by Engineer in Charge.SSR I.No.11 P.No.386				
		1	750 / Test		750
	3) Basic Test of Aggregates				
	Carrying out basic tests on Aggregates for Water absorption,specific gravity.Impact value,crushing value.Spec.No.As directed by Engineer in Charge.SSR I.No.2 P.No.594				
		5	2450 / Test		12250
	Carrying out basic tests on Aggregates for Sieve Analysis.Spec.No.As directed by Engineer in Charge.SSR I.No.3 P.No.594				
		1	650 / Test		650
	4) Basic Test of Concrete				
	Carrying out basic tests on Concrete cubes for compressive strength.Spec.No.As directed by Engineer in Charge.SSR I.No.20				
		1	650 / Test		650
	Carrying out basic tests on Concrete for Mix design.Spec.No.As directed by Engineer in Charge.SSR I.No.21 P.No.595.				
		1	12950 / Test		12950
	5) Basic Test of Bricks				
	Carrying out basic tests on Bricks for water absorptio,Efflorescence, compressive strength.Spec.No.As directed by Engineer in Charge.SSR I.No.14 P.No.594.				
		1	2050 / Test		2050
	6) Basic Test of Ceramic Tiles/Vitrified				
	Carrying out basic tests on Vitrified Tiles for water absorption,module of rupture.Spec.No.As directed by Engineer in Charge.SSR I.No.21 P.No.595.				
		1	1500 / Test		1500
	7) Basic Test of Steel Anticorrosive Test				
	Carrying out basic tests on T.M.T.Steel (Anti corrosive test) for Resistance to applied Voltage. (30 Days Test) (Set of 2 Bars) . Spec. No. As directed by Engineer in Charge.SSR I.No.72 P.No.598.				
		10	2950 / Test		29500

**PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY
FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE –
MAHARASTRA.**

Sub Work No.06 - Building

ABSTRACT

	Carrying out basic tests on T.M.T.Steel (Anti corrosive test) for thickness of coating.Spec.No.As directed by Engineer in Charge.SSR I.No.73 P.No.598.				
		1	550 / Test		550
	Carrying out basic tests on T.M.T.Steel (Anti corrosive test) for chemical resistance.Spec.No.As directed by Engineer in Charge.SSR I.No.74 P.No.598.				
		1	2250 / Test		2250
	Carrying out basic tests on T.M.T.Steel (Anti corrosive test) for hardness of coating.Spec.No.As directed by Engineer in Charge.SSR I.No.75 P.No.598.				
		1	300 / Test		300
	Carrying out basic tests on T.M.T.Steel (Anti corrosive test) for Salt spray test.Spec.No.As directed by Engineer in Charge.SSR I.No.76 P.No.598.				
		2	1400 / Test		2800
	8) Basic Test of Steel Bar Testing				
	Carrying out basic tests on T.M.T.Steel (Bar testing above 16 mm) for Tensile strength,% Elongation,Yield stress,Weight /m,Bend/rebend test.proof test.Spec.No.As directed by Engineer in Charge.SSR I.No.78 P.No.598.				
		100	1500 / Test		150000
	Carrying out basic tests on T.M.T.Steel (Bar testing upto 16 mm) for Tensile strength,% Elongation,Yield stress,Weight /m,Bend/rebend test.proof test.Spec.No.As directed by Engineer in Charge.SSR I.No.77 P.No.598.				
		100	1200 / Test		120000
	9) Basic Test of Concrete Paving Block				
	Carrying out basic tests on Concrete paving block for Comp.strength, Water absorption,Flexural test,Resistance to wear.Spec.No.As directed by Engineer in Charge.SSR I.No.26 P.No.595.				
		50	2350 / Test		117500
	10) Basic Test of Mortar				
	Carrying out basic tests on Mortar for Comp.strength.Spec.No.As directed by Engineer in Charge.SSR I.No.27 P.No.595.				
		5	650 / Test		3250
	11) Basic Test of Stone / Rubble				
	Carrying out basic tests on stone/rubble for Crushing value/Comp.strength,water absorption and specific gravity .Spec.No.As directed by Engineer in Charge.SSR I.No.28 P.No.595.				
		5	1900 / Test		9500
	12) Basic Test of Soil / Murum				

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PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.

Sub Work No.06 - Building

ABSTRACT

	Carrying out basic tests on soil/Murum for field moisture content Sieve Analysis.Spec.No.As directed by Engineer in Charge.SSR I.No.29 P.No.596.				
		5	650	/ Test	3250
	Carrying out basic tests on soil/Murum for liquid limit and plastic limit .Spec.No.As directed by Engineer in Charge.SSR I.No.30 P.No.596.				
		1	1100	/ Test	1100
	13) Basic Test of Wood				
	Carrying out basic tests on wood for density and moisture content .Spec.No.As directed by Engineer in Charge.SSR I.No.59 P.No.597.				
		1	1000	/ Test	1000
	14) Basic Test of Flush Door				
	Carrying out basic tests on flush door for knif test, adhesion test and end immersion test .Spec.No.As directed by Engineer in Charge.SSR I.No.60 P.No.597.				
		1	2550	/ Test	2550
	15) Basic Test of Aluminium Section				
	Carrying out basic tests on aluminium section for thickness, mass per running meter .Spec.No.As directed by Engineer in Charge.SSR I.No.64 P.No.597.				
		1	650	/ Test	650
	16) Basic Test of G.I. Pipes				
	Carrying out basic tests on G.I.Pipes for wt. per running meter, dia.of pipe and wall thickness of pipe .Spec.No.As directed by Engineer in Charge.SSR I.No.68 P.No.598.				
		1	250	/ Test	250

Total Testing Charges (C)

4,83,650.00

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE - MAHARASTRA.							
Sub Work No.06 - Building							
Measurements							
I.No.	Description of Item	No.	Length	Breadth	Depth	Quantity	Unit
1	Clearing and grubbing road land including uprooting rank vegetation, grass, bushes, shrubs,	1	10.00	10.00	1.00	100.00	
						100.00	Sqm.
2	Excavation for foundation in earth, soil of all types, sand, gravel and soft murum, including for Footing	11	2.40	2.10	1.50	83.16	
						83.16	Cum.
3	Excavation for foundation in earth, soil of all types, sand, gravel and soft murum, including Footing	11	2.40	2.10	1.50	83.16	
						83.16	Cum.
4	Providing dry rubble stone soling 15 cm. to 20 cm. thick including hand packing and Footing	11	2.40	2.10	0.23	12.75	
	For Plinth	12	4.23	0.30	0.23	3.50	
						16.25	Cum.
5	Providing and laying Cast in situ/Ready Mix cement concrete in M-10 of trap/ gra Footing	11	1.80	1.50	0.15	4.45	
	For Plinth	12	4.23	0.3	0.15	2.28	
						6.73	Cum.
6	Filling in plinth and floors with contractors soil. Sand or murum materials in 15 cm. to 20 cm. For Plinth	1	9.15	9.15	0.75	62.79	
	15% Extra For Pit And Compaction	0.15	62.79	1.00	1.00	9.41	
						72.20	Cum.
7	Providing and laying Cast in situ/Ready Mix cement concrete M-25 of trap / for Footing	12	1.50	1.20	0.38	8.20	
	Extra 15 % mis	0.15	8.20	1.00	1.00	1.23	
						Total Qty	9.43
							Cum.
8	Providing and laying Cast in situ/Ready Mix cement concrete M-25 of trap / Upto GF Slab	11	0.23	0.30	6.60	5.00	
	Extra 15 % For Mis	0.15	5.00	1	1.00	0.75	
						GF Slab Level Qty	5.75
							Cum.
9	Providing and laying Cast in situ/Ready Mix cement concrete in M-25 of trap/ All Quantities As Per Structural Engineer Statement					0.00	
	Plinth Beams	9	4.23	0.30	0.50	5.71	
	First Slab Level Beams	12	4.23	0.38	0.45	8.67	
	Lintel Beams					0.00	
		12	4.23	0.23	0.30	3.50	
	Mis 15 %	0.15	17.88	1.00	1.00	2.68	
						total	20.56
10	Providing and laying Cast in situ/Ready Mix cement concrete					0.00	
	GF Slab	1	3.00	3.00	0.15	1.35	
	Mis 20 %	0.2	1.35	1.00	1.00	0.27	
	Total Qty At GF Level					1.62	Cum.

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE - MAHARASTRA.							
Sub Work No.06 - Building							
Measurements							
I.No.	Description of Item	No.	Length	Breadth	Depth	Quantity	Unit
11	Providing and laying Cast in situ/Ready Mix cement concrete M-25 of trap/ granite/ GF Level					0.00	
		7	0.02	1.00	1.50	0.24	
	Total Qty Up To GF Slab					0.24	Cum.
12	Providing and laying Cast in situ/Ready Mix cement concrete M-25 of trap / For Elevation	2	9.15	0.60	0.20	2.19	
	15 % Extra Miss	0.15	2.19	1.00	1.00	0.32	
	Total Qty SF Slab Level					2.51	Cum.
13	Providing and laying Cast in situ/Ready Mix cement concrete in M-25 of trap/ Provision	1	10.00	0.23	1.00	2.30	
						2.30	Cum.
14	Providing and fixing in position TMT FE -500 bar reinforcement of various diameters for Upto First Slab					0.00	
	Footing	1	9.43	0.10	1.00	0.94	
	Column	1	5.75	0.12	1.00	0.69	
	Beam	1	20.56	0.13	1.00	2.67	
	Slab	1	1.62	0.11	1.00	0.17	
	Canopy	1	0.00	0.15	1.00	0.00	
	Pardi	1	2.30	0.12	1.00	0.27	
	Total Qty Upto First Slab					4.74	M.T.
15	Providing second class Burnt Brick masonry with conventional /Indian Below Plinth Beam	1	36.00	0.30	0.60	6.48	
	At Steps	2	3.90	0.30	0.15	0.35	
		2	3.60	0.60	0.15	0.64	
		2	3.30	0.90	0.15	0.89	
	Flower Pot	2	4.23	0.15	0.60	0.76	
	Mis Extra 20 %	0.2	9.12	1.00	1.00	1.82	
						10.94	Cum.
16	Providing second class Burnt Brick masonry in cement mortar 1:6 in superstructure including 230 mm Thk BBM At GF Level					0.00	
	At Toilet Block	2	1.80	0.23	3.60	2.98	
		2	2.45	0.23	3.60	4.05	
		2	2.28	0.23	3.60	3.77	
		2	2.45	0.23	3.60	4.05	
		2	0.75	0.23	2.10	0.72	
	Deduction	-2	0.75	0.23	2.10	-0.72	
	cabin	2	4.23	0.23	3.60	7.00	
		2	3.65	0.23	3.60	6.04	
	Deduction						

**PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI,
BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL
CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.**

Sub Work No.06 - Building

Measurements

I.No.	Description of Item	No.	Length	Breadth	Depth	Quantity	Unit
	door	-1	1.00	0.23	2.10	-0.48	
	w	-1.5	1.00	0.23	1.50	-0.51	
	control room	2	9.15	0.23	3.60	15.15	
		2	4.23	0.23	3.60	7.00	
	Deduction - w	-2	1.20	0.23	1.50	-0.82	
	d	-1	0.75	0.23	2.10	-0.36	
	w	-1	1.50	0.23	1.50	-0.51	
						0.00	
	Total Qty Upto First Slab					47.36	Cum.
17	Providing second class Burnt Brick masonry with conventional /I. S. type bricks in cement						
	Half BBM At GF Level					0.00	
	At Toilet Block	1	2.45	1.00	3.60	8.82	
	Mis Extra 15 %	0.15	8.82	1.00	1.00	1.32	
	Total Qty Upto First Slab					10.14	Sqm.
18	Providing internal cement plaster 20 mm. thick in two coats in cement mortar 1:4 without						
	Ceiling	1	4.23	1.00	8.69	36.75	
		1	4.23	1.00	3.65	15.43	
		1	1.80	1.00	2.45	4.41	
		1	2.28	1.00	2.45	5.58	
	At Toilet Block	2	1.80	0.23	3.60	2.98	
		2	2.45	0.23	3.60	4.05	
		2	2.28	0.23	3.60	3.77	
		2	2.45	0.23	3.60	4.05	
		2	0.75	0.23	2.10	0.72	
	Deduction	-2	0.75	0.23	2.10	-0.72	
	cabin	2	4.23	0.23	3.60	7.00	
		2	3.65	0.23	3.60	6.04	
	Deduction						
	door	-1	1.00	0.23	2.10	-0.48	
	w	-1.5	1.00	0.23	1.50	-0.51	
	control room	2	9.15	0.23	3.60	15.15	
		2	4.23	0.23	3.60	7.00	
	Deduction - w	-2	1.20	0.23	1.50	-0.82	
	d	-1	0.75	0.23	2.10	-0.36	
	w	-1	1.50	0.23	1.50	-0.51	
						0.00	
	Mis 20 %	0.2	36.75	1.00	1.00	7.35	
	Total Qty For GF					116.88	Sqm.
19	Providing and applying Two coats of wall care Putty of 2 mm. thickness for plastered surface						
	Same As Int Plaster GF	1	116.88	1.00	1.00	116.88	
	Total Qty For GF					116.88	Sqm.

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.							
Sub Work No.06 - Building							
Measurements							
I.No.	Description of Item	No.	Length	Breadth	Depth	Quantity	Unit
20	Providing sand faced plaster externally in cement mortar using approved						
	At Gf					0.00	
	Back Side	1	9.15	1.00	4.20	38.43	
		-1	1.50	1.00	1.50	-2.25	
		-2	0.75	1.00	0.60	-0.90	
	Left Side	1	6.70	1.00	4.20	28.14	
		-1	1.50	1.00	1.50	-2.25	
	Right Side	1	9.15	1.00	4.20	38.43	
		-2	1.50	1.00	1.50	-4.50	
	Front Side	1	4.46	1.00	3.60	16.05	
		-1	1.00	1.00	2.10	-2.10	
	Extra 20 % For Mis	0.2	109.05	1.00	1.00	21.81	
	Total Qty For GF					130.86	Sqm.
21	Providing and applying priming coat over concrete/Masonry/Asbestos cement plastered						
	Same As GF Int	1	116.88	1.00	1.00	116.88	
	Same As Gf Ext	1	130.86	1.00	1.00	130.86	
	Total GF Qty					247.74	Sqm.
22	Providing and applying plastic emulsion paint of approved quality, colour and shade to old/						
	Same As GF Int	1	116.88	1.00	1.00	116.88	
	Same As Gf Ext	1	130.86	1.00	1.00	130.86	
					total	247.74	Sqm.
23	Providing, laying & fixing exterior grade fibrilling fibre reinforcement heavy duty designer						
	For Catwalk	4	9.15	3.00	1.00	109.80	
	Total Qty					109.80	Sqm.
24	Providing and laying vitrified matt finish decorative type tiles etc. complete for Flooring.						
	control room	1	4.23	1.00	8.69	36.75	
	cabin	1	4.23	1.00	3.65	15.43	
	Total Qty					52.18	Sqm.
25	Providing and laying in position flooring of telephone black/ Amba White/ Cat bary brown/						
	Entrance foyer	1	3.00	3.00	1.00	9.00	
	Extra 20 % For Mis	0.2	9.00	1.00	1.00	1.80	
						9.000	Sqm.
26	Providing and laying vitrified mirror / glossy finish decorative type tiles etc. complete for						
	Ground Floor					0.00	
		1	2.00	2.00	1.00	4.00	
	Total Qty GF					4.00	Sqm.
27	Providing and laying Antiskid Ceramic tiles of approved quality of size 30 cm. x 30 cm. and						
	Ground Floor						
	Toilet Blocks	1	1.80	1.00	2.40	4.32	
		1	2.28	1.00	2.45	5.58	
	Extra 20 % For Mis	0.2	4.32	1.00	1.00	0.86	
	Qty For GF					10.76	Sqm.
28	Providing and laying ceramic tiles of approved quality 30 cm x 30 cm for dado and skirting						
	Ground Floor					0.00	

**PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI,
BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL
CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.**

Sub Work No.06 - Building

Measurements

I.No.	Description of Item	No.	Length	Breadth	Depth	Quantity	Unit
	toilet	2	1.80	1.00	2.50	9.00	
	Ded	-1	0.75	1.00	0.60	-0.45	
		-1	0.75	1.00	2.10	-1.57	
		2	2.45	1.00	2.50	12.25	
	toilet	2	2.28	1.00	2.50	11.40	
	Ded	-1	0.75	1.00	0.60	-0.45	
		2	2.45	1.00	2.50	12.25	
		-1	0.75	1.00	2.10	-1.57	
	Extra 20 % mis	0.2	6.98	1.00	1.00	1.39	
	Qty For GF					42.25	Sqm.
29	Providing and fixing fibre glass reinforced polyster door shutter 35 mm thick as per IS 14856						
	Toilet Door	2	1.00	1.00	2.40	4.80	
		0	0.00	0.00	0.00	0.00	
		0	0.00	0.00	0.00	0.00	
						4.80	Sqm.
30	Providing and fixing solid core flush door shutter in single leaf 32						
	Doors	3	1.20	1.00	2.10	7.56	
		0	0.00	0.00	0.00	0.00	
		0	0.00	0.00	0.00	0.00	
						7.56	Sqm.
31	Providing and fixing rolling shutter with 35 x 35 x 5 mm angle section fitted with sliding bolts						
	Rolling Shutter	0	0.00	1.00	0.00	0.00	
						0.00	Sqm.
32	Providing and fixing collapsible steel gate in one/ two leaves with hot rolled vertical channels						
	Collapsible Gate	1	3.00	1.00	2.10	6.30	
						6.30	Sqm.
33	Providing and fixing in position (as per 1868:1982) Aluminium sliding window of three tracks						
	Sliding Window	6	1.50	1.00	1.50	13.50	
						13.50	Sqm.
34	Providing and laying telephone black/ Amba White/ Cadburybrown/ Ruby red/ Ocean Brown						
	For toilet Door Frame	4	8.40	1.00	0.30	10.08	
		0	0.00	0.00	0.00	0.00	
	Extra 10 % For Mis	0.1	10.08	1.00	1.00	1.00	
						11.08	Sqm.
35	Providing and fixing in position powder coated aluminium louvered windows/ ventilator of						
	Louvered Ventilators	2	0.75	1.00	0.60	0.90	
		0	0.00	0.00	0.00	0.00	
						0.90	Sqm.
36	Providing and fixing aluminium grill diamond mesh type DG-202 of 7.5 mm. thick including						
	Control Cabin	1	1.50	1.00	1.50	2.25	
						2.25	Sqm.
37	Providing and fixing mild steel grill work for windows, ventilators etc. 20 kg./sq.m. painting						
	Windows	6	1.50	1.00	1.50	13.50	

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PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.

Sub Work No.06 - Building

Measurements

I.No.	Description of Item	No.	Length	Breadth	Depth	Quantity	Unit
	Louvered Ventilators	2	0.75	1.00	0.60	0.90	
		0	0.00	0.00	0.00	0.00	
						14.40	Sqm.
38	Providing and fixing machine cut machine polished 18 mm. to 20 mm. thick telephone black/						
	Risers/Treads	6	3.60	0.15	1.00	3.24	
	Steps	4	3.60	0.30	1.00	4.32	
		4	22.00	0.15	1.00	13.20	
	Extra 20% For Mis	0.2	20.76	1.00	1.00	4.15	
						24.91	Sqm.
39	Providing and Fixing mat finish stainless steel (of 302 grade) railing with top pipe of 50						
	SS Hand Rail					0.00	
	Ramp	3	2.40	1.00	1.00	7.20	
	Extra 20 % Mis	0.2	7.20	1.00	1.00	1.44	
		0	0.00	1.00	1.00	0.00	
		0	0.00	1.00	1.00	0.00	
						8.64	Rmt.
40	Providing cement based water proofing treatment to terraces (Indian water						
	At Terrace level	1	3.00	3.00	1.00	9.00	
	Extra 20 % For Mis	0.2	9.00	1.00	1.00	1.80	
						10.80	Sqm.
41	Providing and fixing false ceiling of 12 mm thick laminated boards with frame of M.S. angle						
	Ceiling	1	4.23	1.00	8.69	36.75	
		1	4.23	1.00	3.65	15.43	
		1	1.80	1.00	2.45	4.41	
		1	2.28	1.00	2.45	5.58	
	Extra 20% For Mis	0.2	62.17	1.00	1.00	12.43	
						74.60	Sqm.
42	Providing and fabricating structural steel work in rolled sections, fixed with connecting plates						
	Steel Qty For (As per Structural Consultant)					0.00	
	Main Truss	4	9.15	1.00	1.00	36.60	
	Purlin	6	9.15	0.013	1.00	0.69	
	Extra 20 % For Mis	0.2	37.29	1.00	1.00	7.45	
						44.74	M.T.
43	Providing and fixing valley gutter of 22 B.W.G. (0.8mm) plain galvanised iron sheets 90 cm						
	Valley Gutter	1	50.00	1.00	1.00	50.00	
		0	0.00	0.00	0.00	0.00	
		0	0.00	0.00	0.00	0.00	
						50.00	Rmt.
44	Providing and preparing kitchen otta up to 75 cm width, made up from 30 mm thick and 75 cm						
	kitchen otta	1	2.40	1.20	1.00	2.88	
		0	0.00	0.00	0.00	0.00	
						2.88	Sqm.
45	Providing and fixing in position, Single shuttered aluminium extruded powder coated openable						

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.							
Sub Work No.06 - Building							
Measurements							
I.No.	Description of Item	No.	Length	Breadth	Depth	Quantity	Unit
	Aluminium Door	1	0.90	1.00	2.10	1.89	
		0	0.00	0.00	1.00	0.00	
						1.89	Sqm.
46	Providing and fixing in position, Double shuttered aluminium extruded						
	Aluminium Door	1	2.00	1.00	2.10	4.20	
		0	0.00	0.00	0.00	0.00	
						4.20	Sqm.
47	Providing and fixing acrylic plastic sheet panels 3.00 mm thick of approved quality in required						
		0	0.00	0.00	0.00	0.00	
		0	0.00	0.00	0.00	0.00	
	Extra 10 % For Mis	0	0.00	1.00	0.00	0.00	
						0.00	Sqm.
48	Supply, fixing and installation of 4 mm thick Aluminium Composite Panel (ACP) of approved						
	Provision For Elevation Purpose	2	10.00	4.20	1.50	126.00	
	20% Extra Elevation Pur	0.2	126.00	1.00	1.00	25.20	
						151.20	Sqm.
49	Providing and laying vitrified mirror / glossy finish decorative type tiles on a bed of 1:4						
	Qty For GF					0.00	Sqm.
50	Providing and laying in place 300mm x 300mm x 9.8mm vitrified tactile warning and						
	Provision	1	3.00	3.00	1.00	9.00	
		0	0.00	0.00	0.00	0.00	
		0	0.00	0.00	0.00	0.00	
						9.00	Sqm.
51	Providing and laying Cast in situ/ Ready Mix cement concrete M-15 of trap/ granite/ quartzite/						
	Parapet	2	3.00	0.23	0.15	0.20	
	20 % Extra Add	0.2	0.20	1.00	1.00	0.04	
						0.24	Cum.
52	Providing and fixing M40 grade thick vibrated pull cast or similar type concrete frame with						
	Door Frames (1x2.4)	4	5.80	1.00	1.00	23.20	
	20 % Extra Add	0.2	23.20	1.00	1.00	4.64	
						27.84	Rmt.
53	Providing and fixing 22 B.W.G. plain galvanised iron sheets on top of weather shed,						
	G I Sheet For Roof	1	10.00	24.30	1.00	243.00	
		1	10.00	24.30	1.00	243.00	
		0	0.00	0.00	0.00	0.00	
	20 % Extra Add	0.2	486.00	1.00	1.00	97.20	
						583.20	Rmt.

**PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR
CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE - MAHARASTRA.**

**Rate Analysis
Sub Work No.06 - Building**

It. No.	Item of work	SSR Item. No.	Rate as per SSR 2022-23	Unit	Bitumen Rate Difference	Ded 10% Cont Profit And 10% Labour Amnity		Total Rate	Add corporation area	Add 10% Cont Profit And 10% Labour Amnity		Total Rate (Ground Floor)	Total Rate (First Floor)	Total Rate (Terrace Level)
						8	20%			15	20%			
1	2	3	4	5	6	44160.00	8	9	10	16	17	18	1%	2%
1	Cleaning and	2.09	12.00	Sqm	-	2.40	9.60	9.60	0.48	12.50	12.50	12.50	-	-
2	Excavation fo	21.02	207.00	Cum	-	41.40	165.60	165.60	8.28	215.30	215.30	215.30	-	-
3	Excavation fo	21.04	258.00	Cum	-	51.60	206.40	206.40	10.32	268.30	268.30	268.30	-	-
4	Providing dry	21.38	1,382.00	Cum	-	276.40	1,105.60	1,105.60	55.28	1,437.30	1,437.30	1,437.30	-	-
5	Providing and	24.01a	5,704.00	Cum	-	1,140.80	4,563.20	4,563.20	228.16	5,932.20	5,932.20	5,932.20	-	-
6	Filling in plint	21.37	599.00	Cum	-	119.80	479.20	479.20	23.96	623.00	623.00	623.00	-	-
7	Providing and	25.13a	7,161.00	Cum	-	1,432.20	5,728.80	5,728.80	286.44	7,447.40	7,447.40	7,447.40	-	-
8	Providing and	25.33a	13,841.00	Cum	-	2,768.20	11,072.80	11,072.80	553.64	14,394.60	14,394.60	14,394.60	14,338.60	14,682.50
9	Providing and	25.52a	12,326.00	Cum	-	2,465.20	9,860.80	9,860.80	493.04	12,819.00	12,819.00	12,819.00	12,947.20	13,075.40
10	Providing and	25.72a	13,990.00	Cum	-	2,798.00	11,192.00	11,192.00	559.60	14,549.60	14,549.60	14,549.60	14,695.10	14,840.60
11	Providing and	26.07a	13,990.00	Cum	-	2,798.00	11,192.00	11,192.00	559.60	14,549.60	14,549.60	14,549.60	14,695.10	14,840.60
12	Providing and	26.11	14,116.00	Cum	-	2,823.20	11,292.80	11,292.80	564.64	14,680.60	14,680.60	14,680.60	-	-
13	Providing and	26.19a	15,624.00	Cum	-	3,124.80	12,499.20	12,499.20	624.96	16,249.00	16,249.00	16,249.00	-	-
14	Providing and	26.33	89,703.00	M.T.	-	17,940.60	71,762.40	71,762.40	3,588.12	93,291.10	93,291.10	93,291.10	94,224.00	95,156.90
15	Providing sec	27.01	7,755.00	Cum	-	1,551.00	6,204.00	6,204.00	310.20	8,065.20	8,065.20	8,065.20	-	-
16	Providing sec	27.05	7,994.00	Cum	-	1,598.80	6,395.20	6,395.20	319.76	8,313.80	8,313.80	8,313.80	8,396.90	8,480.10
17	Providing sec	27.06	1,119.00	Sqm	-	223.80	895.20	895.20	44.76	1,163.80	1,163.80	1,163.80	1,175.40	1,187.10
18	Providing inte	32.07	382.00	Sqm	-	76.40	305.60	305.60	15.28	397.30	397.30	397.30	401.30	405.30
19	Providing and	32.34	90.00	Sqm	-	18.00	72.00	72.00	3.60	93.60	93.60	93.60	94.50	95.50
20	Providing sanc	32.11	639.00	Sqm	-	127.80	511.20	511.20	25.56	664.60	664.60	664.60	671.30	677.90
21	Providing and	35.21	36.00	Sqm	-	7.20	28.80	28.80	1.44	37.40	37.40	37.40	37.80	38.20
22	Providing and	36.12	80.00	Sqm	-	16.00	64.00	64.00	3.20	83.20	83.20	83.20	84.00	84.90
23	Providing, lay	33.76	1,102.00	Sqm	-	220.40	881.60	881.60	44.08	1,146.10	1,146.10	1,146.10	-	-
24	Providing and	33.42	1,600.00	Sqm	-	320.00	1,280.00	1,280.00	64.00	1,664.00	1,664.00	1,664.00	-	-
25	Providing and	33.34	4,024.00	Sqm	-	804.80	3,219.20	3,219.20	160.96	4,185.00	4,185.00	4,185.00	-	-
26	Providing and	33.40	1,177.00	Sqm	-	235.40	941.60	941.60	47.08	1,224.10	1,224.10	1,224.10	1,236.30	1,248.60

**PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI, BHIWANDI CITY FOR BHIWANDI-NIZAMPUR
CITY MUNICIPAL CORPORATION BHIWANDI, DIST. THANE - MAHARASTRA.**

**Rate Analysis
Sub Work No.06 - Building**

It. No.	Item of work	SSR Item. No.	Rate as per SSR 2022-23	Unit	Bitumen Rate Difference	Ded 10% Cont Profit And 10% Labour Amenity	Total Rate	Add corporation area	Add 10% Cont Profit And 10% Labour Amenity	Total Rate (Ground Floor)	Total Rate (First Floor)	Total Rate (Terrace Level)
27	Providing and	33.67	1,200.00	Sqm	44160.00	240.00	960.00	48.00	240.00	1,248.00	1,260.50	1,273.00
28	Providing and	33.25	1,255.00	Sqm	-	251.00	1,004.00	50.20	251.00	1,305.20	1,318.30	1,331.30
29	Providing and	39.59	3,495.00	Sqm	-	699.00	2,796.00	139.80	699.00	3,634.80	-	-
30	Providing and	39.09	3,079.00	Sqm	-	615.80	2,463.20	123.16	615.80	3,202.20	-	-
31	Providing and	39.29	3,375.00	Sqm	-	675.00	2,700.00	135.00	675.00	3,510.00	-	-
32	Providing and	39.26	4,011.00	Sqm	-	802.20	3,208.80	160.44	802.20	4,171.40	-	-
33	Providing and	39.43	5,367.00	Sqm	-	1,073.40	4,293.60	214.68	1,073.40	5,581.70	-	-
34	Providing and	33.68	4,386.00	Sqm	-	877.20	3,508.80	175.44	877.20	4,561.40	-	-
35	Providing and	39.68	3,467.00	Sqm	-	693.40	2,773.60	138.68	693.40	3,605.70	-	-
36	Providing and	39.76	5,870.00	Sqm	-	1,174.00	4,696.00	234.80	1,174.00	6,104.80	-	-
37	Providing and	40.01	2,097.00	Sqm	-	419.40	1,677.60	83.88	419.40	2,180.90	-	-
38	Providing and	33.35	4,172.00	Sqm	-	834.40	3,337.60	166.88	834.40	4,338.90	-	-
39	Providing and	40.08	3,545.00	Sqm	-	709.00	2,836.00	141.80	709.00	3,686.80	-	-
40	Providing cen	31.04	1,155.00	Sqm	-	231.00	924.00	46.20	231.00	1,201.20	-	-
41	Providing and	38.21	2,435.00	Sqm	-	487.00	1,948.00	97.40	487.00	2,532.40	-	-
42	Providing and	23.02	97,759.00	M.T.	-	19,551.80	78,207.20	3,910.36	19,551.80	1,01,669.40	-	-
43	Providing and	38.09	2,218.00	Rmt	-	443.60	1,774.40	88.72	443.60	2,306.70	-	-
44	Providing and	33.38	2,812.00	Sqm	-	562.40	2,249.60	112.48	562.40	2,924.50	-	-
45	Providing and	39.65	9,387.00	Sqm	-	1,877.40	7,509.60	375.48	1,877.40	9,762.50	-	-
46	Providing and	39.63	8,691.00	Sqm	-	1,738.20	6,952.80	347.64	1,738.20	9,038.60	-	-
47	Providing and	39.61	1,888.00	Sqm	-	377.60	1,510.40	75.52	377.60	1,963.50	-	-
48	Supply, fixing	51.235	3,347.00	Sqm	-	669.40	2,677.60	133.88	669.40	3,480.90	-	-
49	Providing and	33.41	1,252.00	Sqm	-	250.40	1,001.60	50.08	250.40	1,302.10	1,315.10	1,328.10
50	Providing and	51.86	2,200.00	Sqm	-	440.00	1,760.00	88.00	440.00	2,288.00	-	-
51	Providing and	24.16	6,359.00	Cum	-	1,271.80	5,087.20	254.36	1,271.80	6,613.40	-	-
52	Providing and	39.56	1066.00	Rmt	-	213.20	852.80	42.64	213.20	1,108.60	-	-
53	Providing and	39.88	1,052.00	Sqm	-	210.40	841.60	42.08	210.40	1,094.10	1,105.00	-

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PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI,
BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL
CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.

Additional Royalty Statement

Sub Work No.06 - Building

Differentiate Hand Broken Metal for MPM/BUSG/BBM/Plum/WBM GR-I

Estimate Item No.	Item Description	Estimated		Material	Standard Consumption	Quantity	Royalty with Surcharge & Cess (Rs./Cum.)	Amount of Royalty
		Quantity	Unit					
1	2	3	4	5	6	7	8	9
5	Providing and laying	6.73	Cubic Metre					
				Sand	0.47	3.16	237.37	750.83
6	Filling in plinth with contracto	72.20	Cubic Metre					
				Murum	1.0000	72.20	216.18	15608.20
7	M-25 for R.C.C. Footings	9.43	Cubic Metre					
				Sand	0.4250	56.10	237.37	13316.46
8	M-20 for R.C.C. Columns	5.75	Cubic Metre					
				Sand	0.4250	2.44	237.37	580.07
9	M-25 for R.C.C. beams	20.56	Cubic Metre					
				Sand	0.4250	8.74	237.37	2074.14
10	Providing and laying	1.62	Cubic Metre					
				Sand	0.43	0.69	237.37	163.43
11	M-25 for R.C.C. Waist Slab and	0.24	Cubic Metre					
				Sand	0.4250	0.10	237.37	24.21
12	M-25 for R.C.C. canopywi	2.51	Cubic Metre					
				Sand	0.4250	1.07	237.37	253.21
13	M-25 for R.C.C. Pardiwith	2.30	Cubic Metre					
				Sand	0.4250	0.98	237.37	232.03
15	Providing second class	10.94	Cubic Metre					
				Sand	0.32	3.50	237.37	830.98

PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI,
BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL
CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.

Additional Royalty Statement

Sub Work No.06 - Building

Differentiate Hand Broken Metal for MPM/BUSG/BBM/Plum/WBM GR-I

Estimate Item No.	Item in brief	Estimated		Material	Standard Consumption	Quantity	Royalty with Surchage & Cess (Rs./Cum.)	Amount of Royalty
		Quantity	Unit					
16	Second class B.B. masonry	47.36	Cubic Metre					
				Sand	0.3200	15.16	237.37	3597.39
17	Half Brick Masonry in	10.14	Square Metre					
				Sand	0.0340	0.34	237.37	81.84
18	Internal cement plaster 20 mm.	116.88	Square Metre					
				Sand	0.0250	2.92	237.37	693.60
20	Providing sand faced	130.86	Square Metre					
				Sand	0.03	4.32	237.37	1025.05
23	Exterior grade Fibre Reinforc	109.80	Square Metre					
				Sand	0.0170	1.87	237.37	443.07
24	Vitrified Tiles with Matt	52.18	Square Metre					
				Sand	0.0170	0.89	237.37	210.56
25	Grannite for Flooring.	9.00	Square Metre					
				Sand	0.0220	0.20	237.37	47.00
26	Vitrified Tiles with Mirror /	4.00	Square Metre					
				Sand	0.0170	0.07	237.37	16.14
27	Antiskid Ceramic tiles of size 30	10.76	Square Metre					
				Sand	0.0170	0.18	237.37	43.42
28	Ceramic Tiles 30 cm x 30 cm for	42.25	Square Metre					
				Sand	0.0200	0.85	237.37	200.58
34	Granite	11.08	Square					

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PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE, AT VARALDEVI,
BHIWANDI CITY FOR BHIWANDI-NIZAMPUR CITY MUNICIPAL
CORPORATION BHIWANDI, DIST. THANE – MAHARASTRA.

Additional Royalty Statement

Sub Work No.06 - Building

Differentiate Hand Broken Metal for MPM/BUSG/BBM/Plum/WBM GR-I

Estimate Item No.	Item in brief	Estimated		Material	Standard Consumption	Quantity	Royalty with Surcharge & Cess (Rs./Cum.)	Amount of Royalty
		Quantity	Unit					
	stone of 18 to 20 mm thick		Metre					
				Sand	0.0200	0.22	237.37	52.60
38	Granite for Steps.	24.91	Square Metre					
				Sand	0.0200	0.50	237.37	118.26
40	Providing cement based	10.80	Square Metre					
				Sand	0.07	0.76	237.37	179.45
44	Kitchen Otta with One Side	2.88	Square Metre					
				Sand	0.0300	0.09	237.37	20.51
50	Vitrified Tiles with Mirror /	9.00	Square Metre					
				Sand	0.0170	0.15	237.37	36.32
51	M-15 for coping to plinth or	0.24	Cubic Metre					
				Sand	0.4400	0.11	237.37	25.07
Total						1226.17		40624.41
							Say	Rs.40624.00

ARCHITECT

**AJAY THAKUR & ASSOCIATES**

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PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE AT BHIWANDI DIST THANE -
MAHARASHTRA FOR BNCMC, BHIWANDI
DIST. THANE - MAHARASHTRA.

Sub Work No- 7

Aerator / Fountain

550

ESTIMATE FOR AERATOR						
Proposed Estimate for Floating Aerator System for water aeration to sustain fish and to avoid anaerobic state of lake, Electronic surveillance System , Street light and required Electrical Work for Varaladevi Lake						
Sr. No.	Qty	CSR Item No	Description of Item	Estimated Rate	Unit	Amount
1	7	Non DSR	<p>Supplying and Erection of Floating Aerator System for cleaning of water by process of aeration and to avoid anaerobic state of lake . . High-tech thermal plastic pumping chambers non breakable are staged to allow for easy interchange, Rugged low visibility closed cell foam filled float includes handles and protective pocket for lights and nozzle, Electrical quick disconnect is part of the upper plate to prevent damage, Provided Pump to be installed with Floating Aerator , with anchor fastner SS Rob wire of required length till the depth of lake to be provided along, Provided water proof copper wire that has be layed on bottom of lake with provided concrete Block be placed above wire to run from bottom of Lake, Pipe of Required Length to be Provided along with Aerator. Sunburst Pattern floating Fountain System, Height 3.3 Mtr & Dia9.1 IP68 LightMtr All matearial used must be Non Corrossive with test and trial and warranty of 3 years .</p>	763216	Nos	5342512
2	7	Non DSR	<p>Supplying and Erection of Floating Aerator System for cleaning of water by process of aeration and to avoid anaerobic state of lake . . High-tech thermal plastic pumping chambers non breakable are staged to allow for easy interchange, Rugged low visibility closed cell foam filled float includes handles and protective pocket for lights and nozzle, Electrical quick disconnect is part of the upper plate to prevent damage, Provided Pump to be installed with Floating Aerator , with anchor fastner SS Rob wire of required length till the depth of lake to be provided along, Provided water proof copper wire that has be layed on bottom of lake with provided concrete Block be placed above wire to run from bottom of Lake, Pipe of Required Length to be Provided along with Aerator. Gemini Pattern floating Fountain System, Height 3.3 Mtr & Dia 6.1 Mtr IP68 Light All matearial used must be Non Corrossive with test and trial and warranty of 3 years .</p>	646300	Nos	4524100

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3	7	Non DSR	<p>Supplying and Erection of Floating Aerator System for cleaning of water by process of aeration and to avoid anaerobic state of lake . . High-tech thermal plastic pumping chambers non breakable are staged to allow for easy interchange, Rugged low visibility closed cell foam filled float includes handles and protective pocket for lights and nozzle, Electrical quick disconnect is part of the upper plate to prevent damage, Provided Pump to be installed with Floating Aerator , with anchor fastner SS Rob wire of required length till the depth of lake to be provided along, Provided water proof copper wire that has be layed on bottom of lake with provided concrete Block be placed above wire to run from bottom of Lake, Pipe of Required Length to be Provided along with Aerator. Starjet Pattern floating Fountain System, Height 3.3 Mtr & Día 6.1 Mtr IP68 Light All material used must be Non Corrossive with test and trial and warranty of 3 years .</p>	584562	Nos	4091934
4	20	12.2.6	<p>Supplying and erecting minimum Three & above star rated submersible pump set of 3.75 KW/5 HP with 415 V, 50 c/s AC supply suitable for 150 mm dia. borewell suitable for 210 to 860 LPM discharge at 38 to 13 m head & discharge & delivery Pipe of Size-65mm diameter with a necessary H type clamps as per specification No. WP-SMP</p>	35319	Nos	706380
5	20	12.4.17	<p>Supplying & erecting automatic control panel for 3 Phase , 415 volt, A.C, Submersible/centrifugal pump set up to 7.5 HP consisting of DOL starter having relay range 9-14 AMP,S.P.P., Combined ammeter/ voltmeter, phase indicating lamp enclosed in CRCA powder coated Vibration proof enclosure with IP 54 protection. Control Panel should offer single phasing, phase reversal, phase imbalance etc</p>	6063	Nos	121260
6	1200	12.4.9	<p>Supplying & erecting flat flexible 3 core 4 sq.mm PVC sheathed submersible type copper cable suitably clamped at fixed intervals with column pipe assembly complete.</p>	192	Mtrs	230400

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7	6.48	25.9	Providing and laying Cast in situ/Ready Mix cement concrete M-40 of trap / granite/quartzite/ gneiss metal for R.C.C. work in foundations like raft, strip foundations, grillage and footings of R.C.C. columns and steel stanchions etc. columns as per detailed designs and drawing or as directed including steel centering, formwork, cover blocks, laying/pumping, compaction finishing the formed surfaces with cement mortar 1:3 of sufficient minimum thickness to give a smooth and even surface or roughening if special finish is to be provided and curing etc. complete. (Excluding reinforcement and structural steel).with fully automatic micro processor based PLC with SCADA enabled reversible Drum Type mixer/ concrete Batch mix plant (Pan mixer) etc. complete. With fine aggregate (Crushed sand VSI Grade)	8113	Cu Mtr	52572.24
Total						15069158
Arithmetically Checked						

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PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE AT BHIWANDI DIST THANE –
MAHARASHTRA FOR BNCMC, BHIWANDI
DIST. THANE – MAHARASHTRA.

Sub Work No- 8

Pathways Light

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ESTIMATE PATHWAY LIGHT						
Proposed Estimate for Floating Aerator System for water aeration to sustain fish and to avoid anaerobic state of lake, Electronic surveillance System, Street light and required Electrical Work for Varaladevi Lake						
Sr. No.	Qty	CSR Item No	Description of Item	Estimated Rate	Unit	Amount
1	900	1-3-14	Supplying and erecting PVC insulated PVC round sheathed 1.5 sq.mm (30 no. x 0.25 mm dia.) 3 core flexible multi stranded copper Industrial cable for voltage grade up to 1.1 kV(1-3-14)	61	m	54900
2	150	2-4-5	Supplying and erecting integrated LED street light fitting 60W IP65 & IK08 class having single piece pressure die-cast aluminium housing, having system lumens output of Min. 6600 Lumens, min. efficacy of 110 lumen/W, CRI>70, CCT upto 6500K, THD<10%, p.f. >0.95, operating range of 140-270V, inbuilt surge protection of 10 kV, Life class of 50,000 Hrs. at L70B50, including driver complete with 3 Years warranty as per specification No FG-ODF/FLS2.(2-4-5)	4970	each	745500
3	8	5-2-5	Supplying and erecting three phase, 415V, street light control panel up to the max load of 6kW, TPN MCB 40A, powder coated CRCA 14 SWG sheet, outdoor type, having IP54,IK10 protection, suitable rating contactor, 24 hrs. astronomical time switch with minimum 5 years battery back up, auto/manual selector switch, ON/OFF push buttons, indicator lamps, control wiring, metering device, etc. for automatic operation, with overcurrent, short circuit, earth fault protection on provided iron frame / CC foundation.(5-2-5)	22739	each	181912
4	150	5-3-1	Supplying, erecting and marking SPMCB 0.5A to 5A, C-series with rated short - circuit breaking capacity (Icn) 10kA in provided distribution board as per specification no. SW-SWR/MCB(5-3-1)	250	each	37500
5	3300	7.1.26	Supplying, erecting & terminating XLPE insulated, galvanised steel formed wire armoured (strip) cable 1100 V, 4 core 4 sq. mm. aluminium conductor complete erected with glands & lugs, on wall/ trusses/pole or laid in provided trench/ pipe as per specification no. CB-LT/AL(7-1-26)	128.25	m	423225
6	360	7.1.29	Supplying, erecting & terminating FR XLPE insulated, galvanised steel formed wire armoured (strip) cable 1100 V, 4 core 16 sq. mm. aluminium conductor complete erected with glands & lugs, on wall/ trusses/pole or laid in provided trench/ pipe as per specification no. CB-LT/AL	200.45	m	72162
7	240	7.1.30	Supplying, erecting & terminating FR XLPE insulated, galvanised steel formed wire armoured (strip) cable 1100 V, 4 core 25 sq. mm. aluminium conductor complete erected with glands & lugs, on wall/ trusses/pole or laid in provided trench/ pipe as per specification no. CB-LT/AL	214.7	m	51528
8	2970	7-6-9	Supplying and laying (including excavation) of suitable width & depth up to 90 cm) 50 mm outside dia. double wall corrugated pipes (DWC) of HDPE for enclosing cable below ground/road surface, to required depth complete.(7-6-9)	210	m	623700
9	150	8-2-12	Providing and erecting 6 m high (clear height) galvanised octagonal pole with foundation bolts having bottom of 130 mm A/F, top 70 mm A/F on provided foundation as per specification no. OH-PL/OPL(8-2-12)	15067	each	2260050
10	6	8-2-21	Providing and erecting galvanised 1000mm single arm sword type bracket with FRP dome and ball as per specification no. OH-PL/PBKT(8-2-21)	2718	each	16308

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11	4	8-2-22	Providing and erecting galvanised 1000mm double arm sword type bracket with FRP dome and ball as per specification no. OH-PL/PBKT(8-2-22)	4468	each	17872
12	1	9-1-3	Providing earthing with galvanized iron earth plate size 60 x 60 x 0.6 cm with funnel with a wire mesh for watering and brick masonry block C.I. cover complete with all materials, testing & recording the results as per specification no. EA-EP(9-1-3)	6055	each	6055
13	150	9-1-4	Providing pipe type earthing with 40mm. dia. G.I. pipe or 20 mm dia. G.I. Rod complete with all materials testing and recording the results as per specification no. EA-EP(9-1-4)	1500	each	225000
14	225	9-2-3	Supplying and erecting GI strip of high purity required size used for earthing on wall and/or any other purpose with necessary GI clamps fixed on wall painted with bituminous paint with joints required. As per specification no EA-EP.(9-2-3)	222	kg	49950
15	150	16-3-9	Making M- 20 grade reinforced cement concrete foundation by considering the safe soil bearing capacity at site as 10 T/sq.m at 1.5 m depth including supply of steel, concrete, excavation and fixing provided nut bolts with the help of template, duly plastered as per design complete (for 6m to 8m high octagonal /conical GI pole).(16-3-9)	3684	each	552600
16	10	Non DSR	Providing Liasoning for Energy Meter with Meter upto 20 Kw Load with Solar Net Metering duly approved and installed as per instruction engineer incharge etc complete	90000	Job	900000
Total						6218262

Arithmetically Checked

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PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE AT BHIWANDI DIST THANE –
MAHARASHTRA FOR BNCMC, BHIWANDI
DIST. THANE – MAHARASTRA.

Sub Work No- 9

CCTV

ESTIMATE FOR CCTV

Proposed Estimate for Floating Aerator System for water aeration to sustain fish and to avoid anaerobic state of lake, Electronic surveillance System, Street light and required Electrical Work for Varaladevi Lake

Sr. No.	Qty	CSR Item No	Description of Item	Rate	Unit	Amount
1	35	8.2.12	Providing and erecting 6 m high (clear height) galvanised octagonal pole with foundation bolts having bottom of 130 mm A/F, top 70 mm A/F on provided foundation as per specification no. OH-PL/OPL(8-2-12)	15067	Each	527345
2	35	16.3.9	Making M- 20 grade reinforced cement concrete foundation by considering the safe soil bearing capacity at site as 10 T/sq.m at 1.5 m depth including supply of steel, concrete, excavation and fixing provided nut bolts with the help of template, duly plastered as per design complete (for 6m to 8m high octagonal /conical GI pole).(16-3-9)	3684	Each	128940
3	35	9.1.4	Providing pipe type earthing with 40mm. dia. G.I. pipe or 20 mm dia. G.I. Rod complete with all materials testing and recording the results as per specification no. EA-EP(9-1-4)	1500	Each	52500
4	64	Non CSR	Supplying, Erecting, Testing & Commissioning 5 MP Full IP Bullet Camera Complete. Camera Sensor 1/2.7", 5.0 megapixel, progressive scan, CMOS Lens 4.0mm@F2.0 DORI Distance 60 Meter Detect Shutter Auto/Manual, 1 ~ 1/100000s Colour: 0.01Lux (F2.0, AGC ON) Minimum Illumination 0Lux with IR on Digital noise reduction 2D/3D DNR Day/Night IR-cut filter with auto switch (ICR) S/N >52dB IR Range Up to 30m (98ft) IR range Wavelength 850nm IR On/Off Control Auto/Manual Defog Digital Defog WDR DWDR Video Video Compression Ultra 265, H.265, H.264, MJPEG H.264 code profile Baseline profile, Main Profile Frame Rate Main Stream: 5MP (2592*1944), Min 25fps; Sub Stream: 720P (1280*720), Max 20fps Video Bit Rate 128 Kbps~16 Mbps OSD Up to 4 OSDs Privacy Mask Up to 4 areas ROI Up to 2 areas Motion Detection Up to 4 areas Image White Balance Auto/Outdoor/Fine Tune/Sodium Lamp/Locked/Auto 2 Digital noise reduction 2D/3D DNR Smart IR Support Flip Normal/Vertical/Horizontal/180° Dewarping NA HLC Supported BLC Supported Network Protocols IPv4, IGMP, ICMP, ARP, TCP, UDP, DHCP, RTP, RTSP, RTCP, DNS, DDNS, NTP, FTP, UPnP, HTTP, HTTPS, SMTP, SSL, QoS Interface 10/100M Base-TX Ethernet Compatible Integration ONVIF (Profile S, Profile T), API Certifications Certifications CE: EN 60950-1/UL: UL60950-1/FCC: FCC Part 15 (Rates are as per Sanct.Lt.No.881 dt.27.06.2022)	10181	Each	651584
5	35	Non CSR	Providing Camera Mounting in Hot Dip GI With all accessories on Provided Pole	2700	Each	94500
6	35	Non CSR	Providing MS Powder Coated Junction box on pole with space for NVR, 1 KVA UPS, Battery, Power Supply, PoE Switch etc Complete	90000	Each	3150000
7	35	Non CSR	Supplying, erecting, testing and commissioning of single phase input & 1 phase output 1 kVA capacity online pure sine wave UPS, with backup time of 2hrs. PWM & IGBT based, with 0.8 to unity output pf complete with all protections as per specification no. AP-UPS	26577	Each	930195
8	35	1.11.1	Supplying, fixing, and configuring 8-ports 1 G unmanaged gigabit POE switch erected in provided rack complete	17973	Each	629055
9	3	1.11.4	Supplying, fixing, and configuring 24 ports with 4 (SFP+) port, ethernet managed switch with web view/CLI, 6KV surge protection on ethernet port and console port for management in provided rack as per specification no. WG-NWC/GBS(1-11-4)	40653	Each	121959
10	1000	1.10.7	Supplying and installing cat-6 armoured cable with ECCS tape suitable for networking as per specification No. WG-COC/NC	124		124000

11	500	1.3.6	Supplying and erecting mains with 3x2.5 sq.mm FRLSH copper PVC insulated wire laid in provided conduit/trunking/inside pole/Bus bars or any other places as per specification No: WG-MA/BW	93	Mtrs	46500
12	1200	7.1.5	Supplying, erecting & terminating FR XLPE insulated, galvanised steel formed wire armoured (strip) cable 1100 V, 2 core 6 sq. mm. aluminium conductor complete erected with glands & lugs, on wall/ trusses/pole or laid in provided trench/ pipe as per specification no. CB-LT/AL.	127	Mtrs	152400
13	100	12.4.10	Supplying & erecting flat flexible 3 core 6 sq.mm PVC sheathed submersible type copper cable suitably clamped at fixed intervals with column pipe assembly complete	268		26800
14	4000	1.10.12	Supplying and erecting LSZH armoured multimode optical fibre cable with 24 fibres, core dia 50/125 µm (OM3), suitable up to 10 GBPS ethernet distance at 850 nm of wavelength, on wall/ceiling or laid in provided pipe/trench as per specification No. WG-COC/OFC	478	Mtrs	1912000
15	224	1-1-9	Supplying and erecting HMS PVC conduit FRLS grade 25 mm dia. with necessary accessories in wall/floor with chiselling appropriately as per specification No: WG-MA/CC.	127	Mtr	28448
16	448	1-1-10	Supplying and laying HMS PVC conduit FRLS grade 25 mm dia with necessary accessories in RCC work/false ceiling/false flooring as per specification No. WG-MA/CC.	117	Mtr	52416
17	30	1-2-1	Supplying and erecting 20mm dia. corrugated flexible polypropylene conduit	16	Mtr	480
18	20	1-2-2	Supplying and erecting 25 mm dia. corrugated flexible polypropylene conduit	21	Mtr	420
19	5	1-8-23	Supplying and erecting 10m HDMI cord low voltage grade minimum 4k compliant to be laid in provided conduits with male/female 19 pin HDMI connectors complete..	4235	Each	21175
20	1344	1-10-1	Supplying and installing cat-6 cable suitable for networking as per specification no. WG-COC/NC	53	Mtr	71232
21	12000	1-10-10	Supplying and installing armoured single mode optical fibre cable 12 fiber, core dia 50/125µm. (OS1/OS2) 10/40 GBPS speed in provided underground HDPE pipe complete	112	Mtrs	1344000
22	4	1-11-4	Supplying, fixing, and configuring 24 ports with 4 (SFP+) port, ethernet managed switch with web view/CLI, 6KV surge protection on ethernet port and console port for management in provided rack as per specification no. WG-NWC/GBS(1-11-4)	40653	each	162612
23	28	1-12-1	Supplying, installing and testing UTP connector (RJ-45) as per specification No. WG-NAS/UTPC.	79	Each	2212
24	4	1-12-15	Supplying and fixing POE adaptor to provide DC supply to ethernet devices as per specification No. WG-NAS/PEA	5025	Each	20100
25	4	1-12-18	Supplying and fixing 9U wall mount rack (Dimension-DxWxH – 500x600x500 mm) as per specification No. WG-NAS/RAK	9066	Each	36264
26	1	3-7-2	Supplying, installing, testing and commissioning of 2kVA capacity online pure sine wave, with backup time of 03 hrs. PWM & IGBT based UPS with 0.8 to unity output pf, single phase input & 1 phase output complete with all protections as per specification no. AP-UPS(3-7-2)	48983	Each	48983
27	35	3-8-12	Supplying and erecting 12V/100Ah SMF battery with battery terminal wire, duly charged with 24 months warranty complete.(3-8-12)	10885	Each	380975

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28	2	Non CSR	Supplying, erecting, Testing & Commissioning Camera NVR 32 Channel System Specifications :32ch with 4K Real-time Live Preview Max 32Q Mbps incoming bandwidth with H.265 Compression,° Deco.d,ilngsupport upto 4 x 4K@30, 8 x 4MP@20 ON VIF Version 2.4 conformance °VCA Search and Smart Search for Playback Support 8 SATA HDD up to 64TB with RAID Configuration, 2 USB 2.0,1 USB. (Rates are sanctioned by SE NREC nanded vide letter no. 518/2022 dated 05/04/2022)	29000	Each	58000
29	16	Non CSR	Supplying and Installation Testing & Commissioning of Surveillance Internal HDD (Hard Disk Drive) Internal HDD Supply ,Installation Testing and Commissioning for Surveillance HDD Recording Capacity 8TB. (Rates are as per Sanct.Estt.No:-2596 / 2021-22 /Dated:-02.08.21)	19600	Each	313600
30	1	Non CSR	Supplying, erecting, Commissioning & Testing Screen (108 Cm) /40 Inch pecifications General o Screen Size : 108 cm (43) • Screen Type : LED • HD Technology & Resolution : Full HD TV , 1920 x 1080 • HDMI : 3, USB : 1 • Launch Year : 2018 onnectivity Features : HDMI, 2 Side : USB o 1 Side Video Features • Contrast Ratio : Mega Contrast (Static) • Picture Engine : Hyper real • View Angle : 178 Degree • Panel Type : A+, Digital Noise Filter : Yes • LED Display Type : Direct • Aspect Ratio 16:09 • Refresh Rate o 60 Hz • Other Video Features o PMI 300: Clarity, Color, Contrast, Active Noise Reduction, Dynamic Color Enhancer o Picture Mode: 8 Modes (Vivid, Standard, APS, Cinema, Cricket, Game, Expert1, Expert2) o Picture: JPEG, Digital Noise Reduction, Movies Support in USB Mode, MPEG H.264 Decoder o Response Time: 6.5 ms, Still Image, Wide Color Enhancer (Plus), Film Mode, Cricket mode Audio Features • Number of Speakers : 2 • Speaker Type: Down Firing with Bass Reflex • Sound Technology : Dolby Digital Plus • Speaker Output RMS : 20 W Warranty • Warranty Summary : 1 Year Comprehensive and 1 Year Additional on Panel.(Rates are as per Sanct.Estt.No:-2596 / 2021-22 /Dated:-02.08.21)	39000	Each	39000
Total						11127695

Arithmetically Checked

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MAHARASHTRA FOR BNCMC, BHIWANDI
DIST. THANE – MAHARASHTRA.

Sub Work No- 10

Solar System

ESTIMATAE FOR SOLAR						
Proposed Estimate for Floating Aerator System for water aeration to sustain fish and to avoid anaerobic state of lake, Electronic surveillance System , Street light and required Electrical Work for Varaladevi Lake						
Sr. No.	Qty	CSR Item No	Item of work	Rate	Unit	Amount
1	260	1-2-3	Supplying and erecting HMS PVC conduit FRLS grade 20 mm dia. with PVC accessories on wall / ceiling as per specification No: WG-MA/CON(1-2-3)	82	m	21320
2	268	1-3-5	Supplying and erecting mains with 2x10 sq.mm FRLSH copper PVC insulated wire laid in provided conduit/trunking/inside pole/Bus bars or any other places as per specification No: WG-MA/BW(1-3-5)	232	m	62176
3	10	4-5-4	Supplying, installing, testing and commissioning of 15 kWp ON-GRID Solar PV System / Plant consisting Solar PV Poly Crystalline Panel (335 Wp X 45 Nos.) and Solar ON-GRID Inverter of similar capacity (THD<3%) with interconnecting wires / cables up to solar ON GRID inverter, proper base plate, canopy box to house Inverter and necessary accessories i.e. ACDB/ DCDB , MCB etc. wiring up to solar Inverter in casing and capping, display board, sign board, two distinct earthing, lightning arrester, liaisoning charges, remote monitoring system with maintaining card/chip for 5 years including net charges for RMS System, complete up to net meter installation and export to the grid with 5 year ON-SITE warranty and fully comprehensive maintenance contract as per Specification no. ESD-RT-ONG(4-5-4)	782473	each	7824730
4	10	5-1-17	Supplying and erecting switch disconnecter fuse (SDF) switch 415V up to 63A, open execution, four pole AC23 A rated with terminal shrouds on both sides and phase barriers along with telescopic shaft for depth adjustments and door interlock and padlock complying to IS/IEC 60947-3 Part-1/3 HRC - DIN type fuse, insulation voltage 1000 V for enclosing in panel with rotary handle for ON / OFF operation (without HRC fuse)(5-1-17)	2757	each	27570
5	10	5-5-1	Providing and erecting 3 Pole MCCB, 415 V, 100A, rated short-circuit breaking capacity 25 kA (Ics=100% of Icu), adjustable thermal (overload) setting and fixed magnetic setting with provided leads, provision for installation of shunt/UV/trip alarm contact. MCCB with phase barriers on both sides, insulation withstand capacity 800V, no line-load bias in provided enclosure/panel as per specification no. SW-SWR/MCCB(5-5-1)	5309	each	53090

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6	80	5-10-26	Supplying and erecting porcelain/epoxy bus bar support complete erected in provided M.S. box for 100A(5-10-26)	69	each	5520
7	5000	6-1-19	Supplying and erecting iron work, sheet metal work consisting of CRCA sheets, various sections of iron, plates, chequered plates, rods, bars, MS pipes, etc. for panel board or any other purpose with bending, cutting, drilling and welding complete erected at the position with necessary materials duly painted with one coat of red oxide and two coats of enamel paint to match the switchgears or as per directions by the authority.(6-1-19)	186	kg	930000
8	4	6-3-3	Supplying and erecting static energy meter with 3 x 240V 50 Hz. AC supply 10 to 60 A, ISI mark, accuracy class 1.0 with backlit LCD display, (Measuring and display Trivector, V, I, kW, PF, Hz, Last month history of kWh and MD in kW) with special features like TOD, Tamper logging, Optical Communication Port & Display in absence of Power & with transparent hinge type box complete erected on polished teak wood board duly wired with required size of weather proof PVC wires duly tested by electric supply company.(6-3-3)	7797	each	31188
9	4	6-3-13	Supplying and erecting three phase 10 to 60 A net meter DLMS compliance of accuracy class 1.0, 3 x 240V, 50 Hz, with backlit LCD display, optical port and RJ 232 port (measures import kWh, kVAh, export kWh, kVAh, Net kWh, kVAh, V, I, kW, 6 months history of energy) with wiring connections and mounting hardware on provided panels complete with calibration certificate from manufacturer.(6-3-13)	11225	each	44900
10	4	6-6-6	Supplying, installation & marking of surge arrestor/ surge protection device at the sub main distribution board after the incoming breaker of type 2 tested for I _{max} 40 kA for three phase and neutral with compliance to IEC 61643-11 as per specification no. CP-SPD(6-6-6)	8275	each	33100
11	20	9-1-1	Providing earthing with galvanized iron earth plate size 60 x 60 x 0.6 cm complete with all materials, testing & recording the results as per specification no. EA-EP(9-1-1)	4714	each	94280
12	10	9-1-2	Providing earthing with copper earth plate size 30 x 30 x 0.315 cm complete with all materials, testing & recording the results as per specification no. EA-EP(9-1-2)	6486	each	64860
13	440	9-2-1	Supplying and erecting aluminium strip of high purity required sizes used for earthing on wall and/or any other purpose with necessary aluminium clamps fixed on wall painted with bituminous paint with joints required as per specification no EA-EP.(9-2-1)	407	kg	179080

14	90	9-2-3	Supplying and erecting GI strip of high purity required size used for earthing on wall and/or any other purpose with necessary GI clamps fixed on wall painted with bituminous paint with joints required. As per specification no EA-EP.(9-2-3)	222	kg	19980
15	20	9-3-1	Supplying and erecting conventional spike type air termination suitable to carry lightning stroke made up of heavy gauge 40 mm dia copper pipe of standard length with 5 Nos. copper spikes fixed on copper ball as air terminals duly threaded in copper pipe erected on provided foundation complete.(9-3-1)	6079	each	121580
16	13	16-3-7	Making cement concrete foundation in 1:3:6 cement concrete, (20 to 25) mm. stone metal duly plastered with necessary curing for complete. (pole muffing or any other purpose).(16-3-7)	3435	cum	44655
				Total		9558029

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EXHIBIT-L

Name of the Project :		PROPOSAL FOR DEVELOPMENT OF VARALDEVI LAKE AT BHIWANDI DIST THANE - MAHARASHTRA FOR BNCMC, BHIWANDI DIST. THANE - MAHARASHTRA.	
Name of the Owner :		BNCMC	
GRAND SUMMARY			
1	Pathways	:	21488102.75
2	Water inlet system	:	2502018.00
3	Storm water drain	:	68789140.00
4	Desilting & Pitching work	:	223851200.00
5	Compound wall work	:	68076660.00
6	Control centre	:	8796400.00
7	Aerator / fountain	:	15069158.24
8	Pathway light	:	6320589.00
9	CCTV	:	7546031.00
10	Solar system	:	9558029.00
Total - A			42,04,41,757.99
		cost of testing charges	: 4,38,635.00
		cost of royalty charges	: 3,19,247.02
Total - B			44,62,45,640.01
		Add @ 18% GST charges On B	: 7,92,35,931.60
Total - C			52,54,81,571.61
		Add @ 1% MGP scrutiny Fees on B	: 44,01,996.20
		Add @ 1.00 % Labour Insurance on A	: 4394417.38
			52,82,31,965.19
Say			₹ 52,95,21,000.00
(Rupees Fifty Two crore Ninty Five lac Twenty One thousand only)			



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मार्च 2021

शिवडी निजामपुर गहर

हजेरीचे

अ. क्र.	पूर्ण नांव	हजेरा पत्तार	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
49)	श्री. अर्जुन श. चौधरी		V.R. Chaudhary	V.R. Chaudhary	V.R. Chaudhary	V.R. Chaudhary	V.R. Chaudhary	V.R. Chaudhary	V.R. Chaudhary	V.R. Chaudhary	V.R. Chaudhary	V.R. Chaudhary	V.R. Chaudhary	V.R. Chaudhary	V.R. Chaudhary	V.R. Chaudhary	V.R. Chaudhary	V.R. Chaudhary
50)	श्री. सोखरह जाधव		S. Dr. Dabekar	S. Dr. Dabekar	S. Dr. Dabekar	S. Dr. Dabekar	S. Dr. Dabekar	S. Dr. Dabekar	S. Dr. Dabekar	S. Dr. Dabekar	S. Dr. Dabekar	S. Dr. Dabekar	S. Dr. Dabekar	S. Dr. Dabekar	S. Dr. Dabekar	S. Dr. Dabekar	S. Dr. Dabekar	S. Dr. Dabekar
51)	श्री. रमेश म. पावरे		Ramware	Ramware	Ramware	Ramware	Ramware	Ramware	Ramware	Ramware	Ramware	Ramware	Ramware	Ramware	Ramware	Ramware	Ramware	Ramware
52)	श्री. विशाल वि. जाधव		V. Dr. Jadhav	V. Dr. Jadhav	V. Dr. Jadhav	V. Dr. Jadhav	V. Dr. Jadhav	V. Dr. Jadhav	V. Dr. Jadhav	V. Dr. Jadhav	V. Dr. Jadhav	V. Dr. Jadhav	V. Dr. Jadhav	V. Dr. Jadhav	V. Dr. Jadhav	V. Dr. Jadhav	V. Dr. Jadhav	V. Dr. Jadhav
53)	श्री. वृत्ता श्री. धांडारी		S. G. Dhanari	S. G. Dhanari	S. G. Dhanari	S. G. Dhanari	S. G. Dhanari	S. G. Dhanari	S. G. Dhanari	S. G. Dhanari	S. G. Dhanari	S. G. Dhanari	S. G. Dhanari	S. G. Dhanari	S. G. Dhanari	S. G. Dhanari	S. G. Dhanari	S. G. Dhanari
54)	श्री. अब्दुला खान		A. KHAN	A. KHAN	A. KHAN	A. KHAN	A. KHAN	A. KHAN	A. KHAN	A. KHAN	A. KHAN	A. KHAN	A. KHAN	A. KHAN	A. KHAN	A. KHAN	A. KHAN	A. KHAN
55)	श्री. प्रशांत खोत्रे (व्हाल्वमन)	चौकीवा	M	M	M	M	M	M	M	M	M	M	M	M	M	M	M	M

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मार्च 2021
शिवडी निजामपुर गहर
हजेरीचे



माह सप्टेंबर - २०२५

576

हजे 598

भिवंडी निजामपूर शहर

अ. क्र.	पूर्ण नांव	हुद्दा पगार	१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६	१७
४३)	श्री. शेखर ह. जाधव	वैलमन	S. H. Dakhane	S. H. Dakhane	S. H. Dakhane	S. H. Dakhane	S. H. Dakhane	OFF	S. H. Dakhane	S. H. Dakhane	S. H. Dakhane	S. H. Dakhane	S. H. Dakhane	S. H. Dakhane	OFF	S. H. Dakhane	S. H. Dakhane	S. H. Dakhane	S. H. Dakhane
४४)	श्री. रमेश म. नावरे	वैलमन	Ranavale	Ranavale	Ranavale	Ranavale	Ranavale	Ranavale	OFF	Ranavale	Ranavale	Ranavale	Ranavale	Ranavale	Ranavale	OFF	Ranavale	Ranavale	Ranavale
४५)	श्री. हिरालाल दि. जाधव	वैलमन	D. Jadhav	D. Jadhav	D. Jadhav	D. Jadhav	D. Jadhav	D. Jadhav	OFF	D. Jadhav	D. Jadhav	D. Jadhav	D. Jadhav	D. Jadhav	OFF	D. Jadhav	D. Jadhav	D. Jadhav	D. Jadhav
४६)	श्री. दत्ता की. अंडारी	वैलमन	D. P. A.	S. G. A.	S. G. A.	S. G. A.	S. G. A.	S. G. A.	OFF	S. G. A.	S. G. A.	S. G. A.	S. G. A.	S. G. A.	S. G. A.	S. G. A.	S. G. A.	S. G. A.	S. G. A.
४७)	श्री. अब्दुला खान	वैलमन	ASKHAN	ASKHAN	ASKHAN	ASKHAN	ASKHAN	ASKHAN	ASKHAN	ASKHAN	ASKHAN	ASKHAN	ASKHAN	ASKHAN	ASKHAN	ASKHAN	ASKHAN	ASKHAN	ASKHAN
४८)	श्री. प्रशांत कोठे	वैलमन बेकाद करावा पालाव	M	M	M	M	M	M	OFF	M	M	M	M	M	M	OFF	M	M	M

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Bhiwandi, Maharashtra, India
 Late Ramchandra Dadaji Patil Marg, Kamat Ghar,
 Bhiwandi, Maharashtra 421302, India
 Lat 19.283641, Long 73.057799
 09/15/2025 12:36 PM GMT+05:30
 Note : Captured by GPS Map Camera



Bhiwandi, Maharashtra, India
 Dhamankar Naka Mansarovar Road, Kamat Ghar,
 Bhiwandi, Maharashtra 421302, India
 Lat 19.284308, Long 73.058249
 09/15/2025 12:33 PM GMT+05:30
 Note : Captured by GPS Map Camera



Bhiwandi, Maharashtra, India
 Dhamankar Naka Mansarovar Road, Kamat Ghar,
 Bhiwandi, Maharashtra 421302, India
 Lat 19.284202, Long 73.058423
 09/15/2025 12:33 PM GMT+05:30
 Note : Captured by GPS Map Camera



Bhiwandi, Maharashtra, India
 Dhamankar Naka Mansarovar Road, Kamat Ghar,
 Bhiwandi, Maharashtra 421302, India
 Lat 19.283789, Long 73.058927
 09/15/2025 12:31 PM GMT+05:30
 Note : Captured by GPS Map Camera

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EXHIBIT-0 600



भिवंडी निजामपूर शहर महानगरपालिका, भिवंडी.



जुना एस.टी.स्टॅण्ड काप आळी, भिवंडी-४२१३०२, जि. ठाणे.

Phones : 02522 - 255314 / 255315.

Email : bncmewsd@gmail.com

जा.क्र./भिनिसमनपा/पा.पु.वि./9439/२०२५

दिनांक : 3 / 10 / २०२५

प्रति,

श्री एकविरा मच्छिमर व्यावसायीक सह. संस्था मर्या.
हनुमान आळी, मु.पो.ता. मुरबाड, जि. ठाणे.

विषय : भिवंडी महानगरपालिका मालकीचे व-हाळा तलाव मत्स्यव्यवसाय करीता
५ वर्षे ठेका पद्धतीने देणे बाबत.

संदर्भ : ई-निविदा क्र. १० (११८५५६६), दि.३०/०५/२०२५

उपरोक्त संदर्भित विषयान्वये सदरचे काम आपल्या संस्थेच्या नांवे मंजूर करण्यांत आले असून सदरचा
आदेश प्राप्त होताच सिव्क्युरीटी डिपॉझिट रक्कम रु.१,८६,२७२/- मात्र रोखीने लेखा विभागात भरून सदर कामा
बाबत २ दिवसांत करारनामा लिहून द्यावा.


(संदिप घटणेंतवर)

प्र.कार्यकारी अभियंता
पाणी पुरवठा व मल:निस्सारण विभाग
भिवंडी नि. श. महानगरपालिका, भिवंडी.

प्रत - लेखा विभाग, भि. नि. श. महानगरपालिका, भिवंडी.

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[See Rule 12, 113, (2) 114, 116, 2 & 117, (1) (2) & (3)]



By cheque

No. E 331385
67789 उमाय



शिवंजी निजामपूर शहर महानगरपालिका इ.स.स. १९६२

सर्वसाधारण पात्रकी

श्री. डे. वि. रामचि. शिवाजी नगरपालिका

रु. १२२०२ - रुपये (अक्षरी) सिपा (ब.स.स.स.)

दिनांक १२/१२/६२ - सिपा (ब.स.स.स.)

लिपिकाची सही १२/१२/६२ - सिपा (ब.स.स.स.)

लेखपाल / रोड वहीत नोंद केली. पृष्ठ क्र. १२/१२/६२



भिवंडी निजामपूर शहर महानगरपालिका, भिवंडी.



जुना एस.टी.स्टॅण्ड काप आळी, भिवंडी-४२१३०२, जि. ठाणे.

Phones : 02522 - 255314 / 255315.

Email : bncmewsd@gmail.com

जा.क्र./भिनिशमनपा/पा.पु.वि./ 9434/२०२५

दिनांक ०३ / ०८ / २०२५

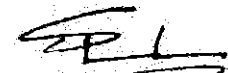
प्रति,

श्री एकविरा मच्छिमर व्यावसायीक सह. संस्था मर्या.
हनुमान आळी, मु.पो.ता. मुरबाड, जि. ठाणे.

विषय : भिवंडी महानगरपालिका मालकीचे वन्हाळा तलाव मत्स्यव्यवसाय करीता
५ वर्षे ठेका पद्धतीने देणे बाबत.

संदर्भ : ई-निविदा क्र. १० (११८५५६६), दि. ३०/०५/२०२५

उपरोक्त संदर्भित विषयान्वये सदरचे काम आपल्या संस्थेच्या नावे मंजूर करण्यांत आले असून सदरचा
आदेश प्राप्त होताच सन २०२५-२६ करीता वन्हाळा तलाव मत्स्यव्यवसाय ठेका रक्कम प्रतिवर्षी या प्रमाणे
रु.९,३१,३५८/- मात्र रोखीने लेखा विभागात भरावेत.


(संदिप पटणावर)

प्र.कार्यकारी अभियंता

पाणी पुरवठा व मल:निस्सारण विभाग
भिवंडी नि. श. महानगरपालिका, भिवंडी.

प्रत - लेखा विभाग, भि. नि. श. महानगरपालिका, भिवंडी.

581

[See Rule 12, 113, (2) 114
116, 2 & 117, (1) (2) & (3)]

नमूना २

M.A.FORM NO.2

No. E

~~चेक न~~ 3393CE
31836



शिवदंडी निजामपूर शहर महानगरपालिका ~~ओड~~

सर्वसाधारण पावडी

श्री

श्री कुवीरु मशिमर

~~शिवदंडी निजामपूर शहर महानगरपालिका~~

प्रवला ॥ नंगा स अज्या कयीसा

~~पन्नाज लयाव अलउअववा~~

रुपये (अक्षरी)

नांक

३३९३५८१-

प्रतिवकी प्रभाप

पपीकाची सदी

३२६२५५

~~विशुशय मेकती जाद~~

प्राधिकृत अधिकार्याची सहा



रोकड वहीत नोंद केली. पृष्ठ क्र.

निम्न अद्यवगमाड

~~Handwritten signature~~

